



List of Latest updates on SCC OnLine® Web Edition.

June 11

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Manipur High Court
- Meghalaya High Court
- Orissa High Court
- Punjab and Haryana High Court
- Sikkim High Court
- Telangana High Court

- **Tripura High Court**
- **Uttaranchal High Court**

Articles

- **Journal of University Institute of Legal Studies**

Tribunals

- **Tamil Nadu Appellate Authority for Advance Ruling (GST)**
- **Customs Excise and Service Tax Appellate Tribunal**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**
- **National Company Law Appellate Tribunal**

Statutory

- **Central Act**
- **Central Rules\Orders\Regulations**
- **Central Notification**
- **State Act**
- **State Rules\Regulations\Orders**

Supreme Court [10]

- Amlesh Kumar v. State of Bihar*, (**Sanjay Karol** and Prasanna B. Varale, JJ.), [2025 SCC OnLine SC 1326](#)
- Batlanki Keshav (Kesava) Kumar Anurag v. State of Telangana*, (S. Ravindra Bhat and Dipankar Datta, JJ.), [2023 SCC OnLine SC 2408](#)
- Central Board of Indirect Taxes & Customs v. Aberdare Technologies (P) Ltd.*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 1323](#)
- Competition Commission of India v. Independent Sugar Corpn. Ltd.*, (M.M. Sundresh, Sudhanshu Dhulia and S.V.N. Bhatti, JJ.), [2025 SCC OnLine SC 1325](#)
- Ganeshkumar Rajeshwarrao Selukar v. Mahendra Bhaskar Limaye*, (Abhay S. Oka and Rajesh Bindal, JJ.), [2024 SCC OnLine SC 5500](#)
- Ganeshkumar Rajeshwarrao Selukar v. Mahendra Bhaskar Limaye*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2023 SCC OnLine SC 2409](#)
- Ganeshkumar Rajeshwarrao Selukar v. Mahendra Bhaskar Limaye*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 5499](#)
- Ministry of Consumer Affairs v. Dr. Mahindra Bhaskar Limaye*, (M.M. Sundresh and Aravind Kumar, JJ.), [2024 SCC OnLine SC 5501](#)
- Satender Kumar Antil v. CBI*, (M.M. Sundresh and Rajesh Bindal, JJ.), [2025 SCC OnLine SC 1322](#)
- Union of India v. Azad Singh*, (Sanjiv Khanna, C.J. and Sanjay Kumar, J.), [2025 SCC OnLine SC 1324](#)

Allahabad High Court [43]

- Aalok Singh v. State of U.P.*, (**Raj Beer Singh**, J.), [2025 SCC OnLine All 3295](#)
- Abid v. State of U.P.*, (**Raj Beer Singh**, J.), [2025 SCC OnLine All 3298](#)
- Akash Dixit v. State of U.P.*, (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3303](#)
- Anant Sharma v. State of U.P.*, (Pritinker Diwaker, C.J. and Ashutosh Srivastava, J.), [2023 SCC OnLine All 5414](#)
- Anant Sharma v. State of U.P.*, (Rajesh Bindal, C.J. and J.J. Munir, J.), [2022 SCC OnLine All 2648](#)
- Anant Sharma v. State of U.P.*, (Rajesh Bindal, C.J. and J.J. Munir, J.), [2022 SCC OnLine All 2649](#)
- Anant Sharma v. State of U.P.*, (Rajesh Bindal, C.J. and J.J. Munir, J.), [2022 SCC OnLine All 2650](#)
- Anil Kumar v. State of U.P.*, (Saumitra Dayal Singh and Sandeep Jain, JJ.), [2025 SCC OnLine All 3317](#)
- Ashraf v. State of U.P.*, (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 3292](#)
- Bismillah v. State of U.P.*, (**Vikas Budhwar**, J.), [2025 SCC OnLine All 3286](#)
- Devendra Kumar Sharma v. Ruchi Tiwari*, (**Rohit Ranjan Agarwal**, J.), [2024 SCC OnLine All 8842](#)
- Dharmendra Kumar v. State of U.P.*, (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), [2025 SCC OnLine All 3318](#)
- Hafijurrahman v. State of U.P.*, (**Raj Beer Singh**, J.), [2025 SCC OnLine All 3296](#)
- Karanpal v. State of U.P.*, (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3302](#)
- Kiran Prajapati v. State of U.P.*, (**Saurabh Srivastava**, J.), [2023 SCC OnLine All 5417](#)
- Km. Saraswati v. State of U.P.*, (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3312](#)
- Lakhna v. State of U.P.*, (**Saumitra Dayal Singh**, J.), [2025 SCC OnLine All 3290](#)

Lalit v. State of U.P., (**Sanjay Kumar Singh**, J.), [2025 SCC OnLine All 3289](#)
Lallu Sonkar v. State of U.P., (**Raj Beer Singh**, J.), [2025 SCC OnLine All 3297](#)
Mahendra Kumar Patel v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3310](#)
Man Singh v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 3291](#)
Mohit Kumar v. State of U.P., (**Jaspreet Singh**, J.), [2023 SCC OnLine All 5416](#)
Mohit Kumar v. State of U.P., (**Sangeeta Chandra**, J.), [2022 SCC OnLine All 2651](#)
Nagesh v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3301](#)
Naveen v. State of U.P., (**Vikas Budhwar**, J.), [2025 SCC OnLine All 3287](#)
Priyanshu Rana v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3315](#)
Raj Gaurav Singh v. State of U.P., (**Raj Beer Singh**, J.), [2025 SCC OnLine All 3294](#)
Raj Kumar v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3304](#)
Ramapati v. State of U.P., (Saumitra Dayal Singh and Sandeep Jain, JJ.), [2025 SCC OnLine All 3316](#)
Sarvesh v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3305](#)
Shahjahan v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3311](#)
Shoeb Malik v. State of U.P., (**Raj Beer Singh**, J.), [2025 SCC OnLine All 3299](#)
Sohan Lal v. State of U.P., (**Jaspreet Singh**, J.), [2025 SCC OnLine All 3285](#)
State of U.P. v. Kiran Prajapati, (Manoj Kumar Gupta and Donadi Ramesh, JJ.), [2023 SCC OnLine All 5415](#)
Sunil v. State of U.P., (**Vikas Budhwar**, J.), [2025 SCC OnLine All 3288](#)
Suraj Singh v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3300](#)
Suresh v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3307](#)
Tarachandra v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3309](#)
Triloki v. State of U.P., (J.J. Munir and Anil Kumar-X, JJ.), [2025 SCC OnLine All 3313](#)
Ujagar Singh v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3314](#)
Vijay Shankar Mishra v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3306](#)
Vipin v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 3293](#)
Virendra Kumar v. State of U.P., (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 3308](#)

Andhra Pradesh High Court [56]

A. Gouri Shankar v. A.P. SRTC, (**Ravi Cheemalapati**, J.), [2025 SCC OnLine AP 2022](#)
A. Nukanjali Devi v. Director of Collegiate Education, (**Ravi Cheemalapati**, J.), [2025 SCC OnLine AP 2023](#)
A. Venkataramanappa v. A.P. State Coop. Marketing Federation Ltd., (**Ravi Cheemalapati**, J.), [2025 SCC OnLine AP 2046](#)
B. Mallikarjuna v. Managing Director, (**Ravi Cheemalapati**, J.), [2025 SCC OnLine AP 2047](#)
B. Srinivasulu v. State of A.P., (**Kiranmayee Mandava**, J.), [2025 SCC OnLine AP 2048](#)
B. Sudarsanamma v. State of A.P., (**B.S. Bhanumathi**, J.), [2025 SCC OnLine AP 2012](#)

- B.S. Subbaratnam v. Registrar of Coop. Societies*, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2044](#)
- Bhathala Project LLP v. A.P. State Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2045](#)
- Bheemdol Sugars Staff & Workers Union v. State*, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2040](#)
- Budamcharla Venkateswaralu v. State of A.P.*, (**Gannamaneni Ramakrishna Prasad, J.**), [2025 SCC OnLine AP 2015](#)
- C. Visalakshmi, Kurnool v. Syndicate Bank*, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2033](#)
- D. Rajasekhar Reddy v. State of A.P.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2042](#)
- D. Rajasekhar Reddy v. State of A.P.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2050](#)
- Dwaraseela Narayanamma v. State of A.P.*, (**T.C.D. Sekhar, J.**), [2025 SCC OnLine AP 2065](#)
- G. Demudamma v. State of A.P.*, (**Kiranmayee Mandava, J.**), [2025 SCC OnLine AP 2041](#)
- HPCL v. D. Ramu*, (**Kiranmayee Mandava, J.**), [2025 SCC OnLine AP 2016](#)
- Hrudai Agri (P) Ltd. v. A.P. Soutgern Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2061](#)
- Hrudai Agri (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2056](#)
- Hrudai Agri (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2063](#)
- Hrudai Aqua Foods (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2053](#)
- Hrudai Aqua Foods (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2055](#)
- Hrudai Aqua Foods (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2057](#)
- Hrudai Aqua Foods (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2060](#)
- Impact Engineers v. A.P. Industrial Infrastructure Corpn. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2027](#)
- Janakirama Aqua Farms (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2054](#)
- Janakirama Aqua Farms (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2058](#)
- Janakirama Aqua Farms (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2059](#)
- Janakirama Aqua Farms (P) Ltd. v. A.P. Southern Power Distribution Co. Ltd.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2062](#)
- Jayam Movies (P) Ltd. v. State of A.P.*, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2066](#)
- K. Madhusudhan Rao v. Depot Manager Gudur Nellore District*, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2021](#)
- K. Shiva Kishore Kumar v. State of A.P.*, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2039](#)
- K. Vijaya Kumar v. Secretary*, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2017](#)

Kalidindi Krishnam Raju v. APEPDCL, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2064](#)
L.K. Engineering Works v. A.P. Industrial Infrastructure Corpn. Ltd., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2028](#)
Likhitha Engineering Enterprises v. A.P. Industrial Infrastructure Corpn. Ltd., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2029](#)
M. Ravi v. State of A.P., (**Venkata Jyothirmai Pratapa, J.**), [2025 SCC OnLine AP 2052](#)
Medam Dasaratharamaiah v. State of A.P., (**Venkateswarlu Nimmagadda, J.**), [2025 SCC OnLine AP 2051](#)
National Equivalent Educational Trust v. Union of India, (**Dhiraj Singh Thakur, C.J. and R. Raghunandan Rao, J.**), [2025 SCC OnLine AP 2013](#)
P. Vanaja Kumari v. State of A.P., (**Venkata Jyothirmai Pratapa, J.**), [2025 SCC OnLine AP 2067](#)
P.S.N. Raju v. School Edu Dept., (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2043](#)
R. Nagaraju v. A.P. SRTC, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2025](#)
Residency Educational Society v. National Council for Teacher Education, (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2036](#)
S.K. Rama Rao v. Indian Bank, (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2020](#)
Sadguru Engineering v. A.P. Industrial Infrastructure Corpn. Ltd., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2030](#)
Scheduled Castes (adi Dravida-Godda) Welfare Assn. v. State of A.P., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2035](#)
Sree Durga Fabricators v. A.P. Industrial Infrastructure Corpn. Ltd., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2032](#)
Sri Sitarameswar Industries v. A.P. Industrial Infrastructure Corpn. Ltd., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2038](#)
Srinivasa Micro Technic v. A.P. Industrial Infrastructure Corpn. Ltd., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2031](#)
Syed Rehaman v. Oriental Insurance Co. Ltd., (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2024](#)
Talagani Venunadham v. State of A.P., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2049](#)
Teja Tool, Tech v. A.P. Industrial Infrastructure Corpn. Ltd., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2026](#)
Uppili Gopi v. State of A.P., (**Subba Reddy Satti, J.**), [2025 SCC OnLine AP 2034](#)
V. Bhaskara Rao v. State of A.P., (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2014](#)
Vattem Srinivasa Rao v. State of A.P., (**Nyapathy Vijay, J.**), [2025 SCC OnLine AP 2018](#)
Vattem Srinivasa Rao v. State of A.P., (**Nyapathy Vijay, J.**), [2025 SCC OnLine AP 2019](#)
West Godawari Coop. Sugars Ltd. v. State of A.P., (**Ravi Cheemalapati, J.**), [2025 SCC OnLine AP 2037](#)

Bombay High Court [1]

Mohd. Abdul Raheman Malik v. State of Maharashtra, (**Ashwin D. Bhobe, J.**), [2025 SCC OnLine Bom 2223](#)

Calcutta High Court [1]

Shamishta Panoli v. State of W.B., (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 4713](#)

Chhattisgarh High Court [43]

Anjan Kumar Bhoi v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5689](#)

Arya Cold Storage A Proprietorship Firm v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5723](#)

Basant v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5717](#)

Bodhlal Gupta v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5694](#)

Budharu Nirmalkar v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5691](#)

Chandrawati v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5725](#)

Chavendra Patel v. State of Chhattisgarh, (**Ravindra Kumar Agrawal** and **Arvind Kumar Verma**, JJ.), [2025 SCC OnLine Chh 5726](#)

Deepak Bhoi v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5701](#)

Dhal Singh v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5699](#)

Dhanjay Kurre v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5688](#)

Ganesh Kaiwartya v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5704](#)

Ganesh Prasad Soni v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5696](#)

Gautam Panda v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5722](#)

Jeet Ram v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5693](#)

Mahila Self Help Group - Piproul v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5724](#)

Nikhilesh Tiwari v. Union of India, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5715](#)

Parthivi Construction (P) Ltd. v. Ranjna Verma, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5718](#)

Pintu Thakur v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and **Rajani Dubey**, J.), [2024 SCC OnLine Chh 14019](#)

Preetram Kashyap v. State of Chhattisgarh, (**Rajani Dubey** and **Sachin Singh Rajput**, JJ.), [2025 SCC OnLine Chh 5697](#)

Premlal v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5703](#)

Prince Jaiswal (Dr.) v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5713](#)

Radhadevi Sain v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 5707](#)

Raj Kishore Singh v. Bandhan Bank, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 5711](#)

Rajaram Badai v. State of Chhattisgarh, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5687](#)

Raju Kashyap v. Madhyamik Shiksha Mandal, (**Arvind Kumar Verma**, J.), [2025 SCC OnLine Chh 5720](#)

Rakesh Kumar Dubey v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5702

Ram Mani Upadhyay v. State of Chhattisgarh, (Sachin Singh Rajput, J.), 2025 SCC OnLine Chh 5685

Ram Naresh v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5690

Ramkripal Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2025 SCC OnLine Chh 5706

Royal Travels v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), 2025 SCC OnLine Chh 5716

Rupesh Soni v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5700

Salim Ansari v. State of Chhattisgarh, (Rajani Dubey, J.), 2025 SCC OnLine Chh 5698

Samar Singh Gond v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5695

Santoshi Sahu v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5686

Sarjuram Baghel v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5721

Shalabh Baxi v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5719

State of Chhattisgarh v. Meenu Mishra, (Amitendra Kishore Prasad, J.), 2025 SCC OnLine Chh 5714

State of Chhattisgarh v. Narendra Kumar Kashyap, (Ravindra Kumar Agrawal and Arvind Kumar Verma, JJ.), 2025 SCC OnLine Chh 5709

State of Chhattisgarh v. Rajesh Kumar Patel, (Ravindra Kumar Agrawal and Arvind Kumar Verma, JJ.), 2025 SCC OnLine Chh 5708

State of Chhattisgarh v. Vijendra Kumar, (Ravindra Kumar Agrawal and Arvind Kumar Verma, JJ.), 2025 SCC OnLine Chh 5710

Surendra Jaiswal v. State of C.G., (Amitendra Kishore Prasad, J.), 2025 SCC OnLine Chh 5712

Vasim Jafar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), 2025 SCC OnLine Chh 5705

Yoga Baba v. State of Chhattisgarh, (Arvind Kumar Verma, J.), 2025 SCC OnLine Chh 5692

Delhi High Court [1]

Delhi Public School v. National Commission for Protection of Child Rights, (Sachin Datta, J.), 2025 SCC OnLine Del 4235

Gauhati High Court [8]

Abdul Hasib v. State of Assam, (Parthivjyoti Saikia, J.), 2025 SCC OnLine Gau 2889

Amarendra Sarma v. Union of India, (Michael Zothankhuma, J.), 2025 SCC OnLine Gau 2894

Anima Begum v. Union of India, (Kalyan Rai Surana and Malasri Nandi, JJ.), 2025 SCC OnLine Gau 2896

NACOF - ITAS Consortium v. State of Assam, (Saptarshi Das, J.), 2025 SCC OnLine Gau 2892

Radha Chetia v. State of Assam, (Mridul Kumar Kalita, J.), 2025 SCC OnLine Gau 2891

Rukmini Roy v. State of Assam, (Kardak Ete, J.), 2025 SCC OnLine Gau 2895

Santana Basumatary v. Union of India, (Budi Habung, J.), 2025 SCC OnLine Gau 2890

Urmila Subba v. State of Assam, (Arun Dev Choudhury, J.), 2025 SCC OnLine Gau 2893

Gujarat High Court [1]

Jyotsnaben v. Collector, (**Devan M. Desai**, J.), [2025 SCC OnLine Guj 1975](#)

Himachal Pradesh High Court [12]

Ashok Kumar v. State of H.P., (**Virender Singh**, J.), [2025 SCC OnLine HP 1824](#)

Bakshi Ram v. SBI, (**Virender Singh**, J.), [2025 SCC OnLine HP 1825](#)

Balbir Singh v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 1827](#)

Himland Housing (P) Ltd. v. Arun Kumar Sharma, (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 1831](#)

Mountain Eco Tourism Partnership Firm v. Union of India, (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 1828](#)

Puran Singh v. Tara Dutt, (**Bipin Chander Negi**, J.), [2025 SCC OnLine HP 1823](#)

State of H.P. v. Heera Singh, (**G.S. Sandhawalia**, C.J. and **Ranjan Sharma**, J.), [2025 SCC OnLine HP 1830](#)

State of H.P. v. Mehar Chand, (**G.S. Sandhawalia**, C.J. and **Ranjan Sharma**, J.), [2025 SCC OnLine HP 1822](#)

State of H.P. v. Radha Mohan, (**G.S. Sandhawalia**, C.J. and **Ranjan Sharma**, J.), [2025 SCC OnLine HP 1821](#)

Sumna Devi v. State of H.P., (**Sandeep Sharma**, J.), [2025 SCC OnLine HP 1826](#)

Union of India v. B.S. Ranbir & Co., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 1820](#)

United India Insurance Co. Ltd. v. Nitya Nand, (**Vivek Singh Thakur**, J.), [2025 SCC OnLine HP 1829](#)

Jharkhand High Court [6]

Amit Kumar Sinha v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2579](#)

Gitram Ganjhu v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2578](#)

New India Assurance Co. Ltd. v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2581](#)

Pradeep Prasad v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2583](#)

Saket Shekhar v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2582](#)

Taj Palace Marriage Hall v. State of Jharkhand, (**Sanjay Prasad**, J.), [2025 SCC OnLine Jhar 2580](#)

Jammu and Kashmir High Court [5]

ACM Public School v. Naseem Javed Choudhary, (**Mohd. Yousuf Wani**, J.), [2025 SCC OnLine J&K 555](#)

Healthium Medtech Ltd. v. State (UT of J&K), (**Moksha Khajuria Kazmi**, J.), [2025 SCC OnLine J&K 559](#)

Puri v. State (UT of J&K), (**Mohd. Yousuf Wani**, J.), [2025 SCC OnLine J&K 557](#)

Rajneesh v. Parul Sharma, (**Rahul Bharti**, J.), [2025 SCC OnLine J&K 556](#)

Vishal Malhotra v. State (UT of J&K), (**Rahul Bharti**, J.), [2025 SCC OnLine J&K 558](#)

Karnataka High Court [2090]

(Electrical) Major Works Division v. Pandyaappa J.R., (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9086](#)

A Basappa v. Secretary Govt of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8545](#)

A G Ramaiah Reddy Charitable Trust v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8736](#)

A P Radaha Krishna v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10589](#)

A R Shanthakumari v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8512](#)

A T Jayakumar v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9936](#)

A. Gopal v. State, (E.S. Indires, J.), [2024 SCC OnLine Kar 9511](#)

A. Jyothi v. J. Prabhakar Rao, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9384](#)

A. Narasimhan v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8731](#)

A. Ramakrishnappa v. K.S.R.T.C., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9395](#)

A. Rangappa v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8493](#)

A. Ravi v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10093](#)

A. Shamoon Pasha v. B.M.T.C., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9951](#)

A. Suregowda v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 7962](#)

A. Vasudeva Rao & Sons v. Bruhat Bengaluru Mahanagara Palike, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8963](#)

A.C. Ananthaswamy v. Commissioner Bangalore, (E.S. Indires, J.), [2024 SCC OnLine Kar 10396](#)

A.G. Subramanya v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8416](#)

A.M. Gopalakrishna v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9596](#)

A.N. Narasimhaiah v. Executive Officer, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8820](#)

A.N. Pushpalatha v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9780](#)

A.R. Kumuta Ramaiah v. Renuka, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10068](#)

A.R. Ranganathaswamy v. H.K. Nalinakshi, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8292](#)

A.R. Sunitha v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8868](#)

A.S. Kanakalakshmi v. Inspector General Central Industrial Security Force, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8893](#)

A.S. Kashi Viswanatha v. Bruhat Bangalore Mahanagara Palike, (**R. Devdas**, J.), [2024 SCC OnLine Kar 6656](#)

A.S. Ratna v. Special Land Acquisition, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9611](#)

A.S. Veerabhadraswamy since Dead v. Principal Secretary Department of Revenue, (E.S. Indires, J.), [2024 SCC OnLine Kar 10470](#)

A.V. Infostructure v. Union Bank of India, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9872](#)

Aarthi N. (Dr) v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10014](#)

Aashish Developer & Builders v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9376](#)

Aashish Developer & Builders v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9834](#)

- Aashish Developers & Builders v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10597](#)
- Abdul Kalam v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9921](#)
- Abdul Wajid v. Jumma Masjid (Charminar)*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8498](#)
- Abhilasha v. Commissioner*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8550](#)
- Abhuvanasa Creations v. Icici Bank Branch Manager*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10395](#)
- Achintya Lal Roy v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9701](#)
- Achutha Institute of Technology v. Flow & Force Engineers*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8601](#)
- Adarsha Developers A Partnership Firm v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9319](#)
- Adhesh Rakshit v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9779](#)
- Adi Developers v. Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10417](#)
- Adi Jambhava Rajya Keshmaviruddi Sangha v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8548](#)
- Adithya Constructions v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10532](#)
- Affinity Real Estate (P) Ltd. v. Commissioner Bengaluru*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9305](#)
- Affinity Real Estate (P) Ltd. v. Tahasildhar Devanahalli Taluk*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9093](#)
- Air Marshal Loreto Pereira v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9394](#)
- Akhila Karnataka Hindu Temples v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 10119](#)
- Akhilesh B.R. v. Sapna*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9159](#)
- Akshata Mohan Phadake v. Union of India*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9119](#)
- Akshay Build Prop (P) Ltd. v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10199](#)
- Al Muthiah v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8911](#)
- Alisha Raghavan v. Nil*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10279](#)
- Alla Saroja v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9341](#)
- Alluri Bharati Raju v. Neoterra Farming Technologies (P) Ltd.*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9461](#)
- Allwin Scientifics v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10150](#)
- Almitra H Patel v. Chief Secretary Government of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 7206](#)
- Alpine Pyramid Apartment v. Bangalore Electiricity Co. Ltd.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9415](#)
- Altaf Mugutusb Bepari v. Registrar Coop. Society*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8719](#)

Althaf Saheba v. Authorized Officer, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9890](#)

Amal Sivasdas v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10209](#)

Amaragouda L Patil (Dr) v. Union of India, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10323](#)

Ambidant Construction (P) Ltd. v. State, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9169](#)

Ameenappa Talawar v. State of Karnataka, (**N.V. Anjaria**, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 9958](#)

Ameer Amzatulla Khan v. State of Karnataka, (K.V. Aravind, J.), [2024 SCC OnLine Kar 9143](#)

Amit P (Dr) v. Shivamogga Institute of Medical Sciences, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9038](#)

Ammayamma v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9726](#)

Amrut Distilleries (P) Ltd. v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9532](#)

Amrutha Rama Constructions (P) Ltd. v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8374](#)

Amudha V v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9298](#)

Anagha K G v. National Commission for Indian System of Medicine, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10363](#)

Anand G. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10044](#)

Anand Group v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8836](#)

Anand Group v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8896](#)

Anand M.P. v. Kavitha C.R., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9961](#)

Anand Shivananda Zirali v. Registrar Coop. Society, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8717](#)

Ananda R. v. State Revenue, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10507](#)

Ananda v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9629](#)

Anandamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9736](#)

Ananth Vasudev Dongare v. Bhruhat Bangalore Mahanagara Palike, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8768](#)

Anasuya S. Shahapur v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8823](#)

Anees Pasha v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 6783](#)

Anil Garments v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9973](#)

Anirudh Gupta v. Recovery Officer, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8224](#)

Anirudh Gupta v. Recovery Officer, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9167](#)

Anirudh Gupta v. Recovery Officer, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9473](#)

Anitha A.V v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10110](#)

Anitha H. v. B.R. Krishna, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8672](#)

Anitha Prabhu v. Authorized Officer, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 9466](#)

Anitha T. v. Chairman Bengaluru Metropolitan Transport Corpn., (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9734](#)

- Anitha v. Commissioner of Excise in Karnataka*, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 8518
- Anithamma M v. State of Karnataka*, (H.T. Narendra Prasad, J.), 2024 SCC OnLine Kar 9329
- Anjana Murthy P v. State of Karnataka*, (E.S. Indires, J.), 2024 SCC OnLine Kar 9561
- Anjaneyalu B R v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 8619
- Anjani v. (Security & Vigilance) BMTC*, (K.S. Hemalekha, J.), 2024 SCC OnLine Kar 9717
- Anjinamma v. State of Karnataka*, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 8355
- Anjinappa v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 8732
- Anjinappa v. State of Karnataka*, (E.S. Indires, J.), 2024 SCC OnLine Kar 8509
- Anju Jose v. Registrar, Rajiv Gandhi University of Health Sciences*, (S. Sunil Dutt Yadav, J.), 2024 SCC OnLine Kar 10401
- Ankuraa Developers v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 10207
- Anna Chandy v. State of Karnataka*, (H.T. Narendra Prasad, J.), 2024 SCC OnLine Kar 9179
- Annapoorneshwari Traders v. Union Bank of India*, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 9198
- Annappa D. v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 10327
- Annegowda v. State of Karnataka*, (E.S. Indires, J.), 2024 SCC OnLine Kar 10429
- Annisham v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 9558
- Annora Viola D Souza v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 10047
- Anooes Simon Louis v. Commissioner Bbmp*, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 10530
- Anoop Sundararam v. Amruthaveni Vishwanathan*, (Lalitha Kanneganti, J.), 2024 SCC OnLine Kar 10611
- Anthony Ashok Kumar v. Bangalore Metropolitan Transport Corpn.*, (Jyoti Mulimani, J.), 2024 SCC OnLine Kar 9103
- Anupama.P v. K.L. Chandrashekar*, (Lalitha Kanneganti, J.), 2024 SCC OnLine Kar 10585
- Anusuya v. BDA*, (M.I. Arun, J.), 2024 SCC OnLine Kar 9888
- Anusuyamma v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 10575
- Aparna Pavate v. State of Karnataka*, (K. Somashekar and Rajesh Rai K, JJ.), 2024 SCC OnLine Kar 10085
- Apollo Education Trust (R) Education Instituion v. State of Karnataka*, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 10331
- Apparel & Lea v. Bangalore Electricity Supply Co. Ltd.*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 8786
- Appasaheb Gundappa Dhanal v. Municipal Administration*, (M.G.S. Kamal, J.), 2024 SCC OnLine Kar 9496
- Appaswamy v. State of Karnataka*, (**R. Devdas**, J.), 2024 SCC OnLine Kar 9864
- Appointing Authority & Deputy v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), 2024 SCC OnLine Kar 9560
- Arati Anavekar v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 9934
- Archana v. Aravind Armugham*, (Lalitha Kanneganti, J.), 2024 SCC OnLine Kar 9562

- Arjun Shell Fuel Station v. Commissioner Tumakuru*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10170](#)
- Arul Jyoti v. Hudco Niwas*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 10458](#)
- Arun Kumar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9688](#)
- Aruna Bajaj v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9743](#)
- Aruna Sunderlal v. Commissioner Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10459](#)
- Arvind Bhandarkar v. Bruhath Bangalore Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10245](#)
- Arvind S. v. Commissioner Bengaluru South Taluk*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8451](#)
- Asha Kumar v. Manmohan Kaur Ajith*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9909](#)
- Asha S v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9551](#)
- Ashok Abraham Kuriakose v. Karnataka Real Estate Regulatory Authority*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9845](#)
- Ashok v. Suresh*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10445](#)
- Ashraya Associates v. State of Karnataka Social Welfare Department*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10034](#)
- Ashraya Associates v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10042](#)
- Ashwathaiah V. v. Tahasildar, Devanahalli Taluk*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10355](#)
- Ashwathamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10339](#)
- Ashwathnarayana Gowda v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9745](#)
- Ashwini Chintamani Sannakkinavar v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8553](#)
- Ashwini Kumar S v. Chitra Kylas*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10469](#)
- Asif Mustak Momindada v. Registrar Coop. Society*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8761](#)
- Assistant Executive Engineer v. Labour Commissioner*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8536](#)
- Atria Solar Power (Ryapte) (P) Ltd. v. Karnataka ERC*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9321](#)
- Austin Roach v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9242](#)
- Axis Bank Ltd. v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8824](#)
- Azeez-Ur-Rehman v. Bengaluru Bruhath Mahanagara Palike*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8380](#)
- B Gnanambal v. HMT Ltd.*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9709](#)
- B H Bhagya v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9389](#)
- B Jaya Prakash v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10519](#)
- B K N Developers (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8743](#)
- B L Neelakantachari v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8571](#)
- B Radharamana v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9722](#)

- B S Ravindra Babu v. President, Madduru Taluk Panchayath*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8874](#)
- B S Somashekar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10002](#)
- B S Thulsiramu v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9696](#)
- B. Fathima v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10257](#)
- B. Hemanth Kumar Mehta v. Asha H. Mehta*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8795](#)
- B. Lakshmi Bhai v. Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8516](#)
- B. Manjunatha v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8947](#)
- B. Nagarathna v. Chief Commissioner*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9892](#)
- B. Rajkumar v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8580](#)
- B. Rudramuniyappa v. Thasildhar, Office*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9791](#)
- B. Venkatesh Mallya v. Town Municipality Corpn.*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8923](#)
- B.B. Ramaswamy Gowda v. Union Bank of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9683](#)
- B.D.Chandrashekar v. K.S.R.T.C.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10552](#)
- B.G Hanumanyha Rao v. BDA*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9366](#)
- B.G Ravikumar v. State of Karnataka Department of Higher Education*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10103](#)
- B.G. Krishnappa v. G4S Securicor (India) (P) Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10347](#)
- B.G. Narayanswamy v. Mysore Sales International Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8569](#)
- B.H. Krishna Reddy v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8440](#)
- B.H. Shivananda v. K. Muniraju*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9901](#)
- B.J. Dhananjaya v. Secretary, Ministry of Environment & Forest*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 8857](#)
- B.K. Annappa v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10023](#)
- B.K. Manjunath v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10593](#)
- B.K. Nagaraju v. Commissioner & District Magistrate*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 9878](#)
- B.K. Narayanaswamy v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10369](#)
- B.K. Shiva Kumar v. Tahsildar, Somwarpet Taluk*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10116](#)
- B.K. Udaya Kumar v. Tahsildar, Somwarpet Taluk*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9345](#)
- B.K. Umesh v. K.S.R.T.C.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9606](#)
- B.L. Ravindranath v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10259](#)
- B.M. Ninge Gowda v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10370](#)
- B.M. Ravi v. Sree LPG (P) Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8723](#)
- B.N. Basavaraju v. Chief Officer*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8926](#)
- B.N. Chandrashekaraiah v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9336](#)
- B.N. Devaraja Babu v. Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9155](#)

- B.N. Muralidhar v. Management of MTR Foods (P) Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9163](#)
- B.N. Subraya v. Canara Bank*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10099](#)
- B.N. Umadevi v. Rajanna M*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9847](#)
- B.R. Ambedkar Dalitha (Dr) v. Chief Commissioner*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10126](#)
- B.R. Bhaskar Prasad v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 8714](#)
- B.R. Prakash (Dr) v. C.G. Krishnamurthy*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10578](#)
- B.R. Ravi Kumar v. Air Craft Employees Housing Coop. Society Ltd.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8937](#)
- B.R. Vishwanath v. Chief Commissioner*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10535](#)
- B.S. Dileep Singh v. Union of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8654](#)
- B.S. Nagendra v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10146](#)
- B.S. Padmavathi v. Intertec Forge (P) Ltd.*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10537](#)
- B.S. Shivamma v. Bruhath Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8695](#)
- B.T. Vishwanath v. Chairman Sln Charities*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9273](#)
- B.V. Nagaraja v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10619](#)
- B.V. Omprakash v. Principal Secretary*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9476](#)
- B.V. Radha v. Yellamma*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10543](#)
- Babasaheb Shankar Gaikwad v. Registrar Coop. Society*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10576](#)
- Babu Dvalapur v. Canara Bank*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10540](#)
- Babu H V v. Sridhar K R*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 9607](#)
- Babu Reddy v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9240](#)
- Bachegowda v. Susheelamma*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 9545](#)
- Bairappa v. Tahsildar, Bagepalli Taluk*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10377](#)
- Bakshu v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8615](#)
- Balaji Jewellery Eternal Collections v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8513](#)
- Balaji Traders v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8473](#)
- Balasubramanya v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8551](#)
- Banashankari Industries v. RBI*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10078](#)
- Bangalore Golf Club Incorporated under v. Commercial Tax*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10079](#)
- Bangalore Homes Developers v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8462](#)
- Bangalore South Sports & Cultural Club v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10356](#)
- Bannari Amman Sugars Ltd. v. State*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9761](#)

- Bar Assn. (Registered) v. Special Land Acquisition*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9254](#)
- Barmecha Reality (P) Ltd. v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9772](#)
- Basamma v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 9576](#)
- Basammani v. Subbanna*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9783](#)
- Basappa Mallappa Maribasannavar v. State of Karnataka*, (M.G. Uma, J.), [2024 SCC OnLine Kar 8547](#)
- Basappa v. Municipal Commissioner*, (M.G. Uma, J.), [2024 SCC OnLine Kar 9698](#)
- Basavanna Devaru Temple v. Secretary, Department of Revenue*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 9251](#)
- Basavanna v. Chief Secretary*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 8827](#)
- Basavaraj. T.V. v. Karnataka State Board Transport Corpn.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10298](#)
- Basavaraju A. Kamati v. Kudgi Transmission Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8751](#)
- Basavaraju v. Commissioner, Bruhath*, (R. Devdas, J.), [2024 SCC OnLine Kar 9711](#)
- Basavaraju v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9828](#)
- Basavaraju v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10177](#)
- Basaveshwar Veerashaiva Vidyavardhak Sangha v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8542](#)
- Basaveshwara Trading Co. v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 9214](#)
- Basheer Ahmed v. State Government of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8624](#)
- Basudev Panda v. Bandana Sabat*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10232](#)
- Beena Jeevan v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8274](#)
- Bengaluru I Media v. State of Karnataka Information & Broadcasting Department*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10346](#)
- Bengaluru Electricity, Supply Co. Ltd. v. G. Anand*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10229](#)
- Bengaluru Turf Club Ltd. v. Commissioner for Labour*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8593](#)
- Best Western Premier La Marvella v. Ram*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8341](#)
- Bettaiah v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9824](#)
- Bette Gowda v. Special Land Acquisition*, (R. Devdas, J.), [2024 SCC OnLine Kar 9620](#)
- Bhadramma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8418](#)
- Bhagawan Buddaha Homeopathic v. National Commission for Homoeopathy*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10275](#)
- Bhagyamma v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8939](#)
- Bhagyamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9749](#)

- Bhansali Traders v. General of Gst Intelligence*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8617](#)
- Bharat Seva Dala v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8576](#)
- Bharath Electro Chem v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9036](#)
- Bharath Infratech v. Authorized Officer*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10449](#)
- Bharath Mines & Minerals v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8628](#)
- Bharathi Housing Factory v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9850](#)
- Bharati Bai v. Modisab*, (M.G. Uma, J.), [2024 SCC OnLine Kar 8859](#)
- Bhimasethu Munivrunda Mutt v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9752](#)
- Biligiriappa v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9478](#)
- Bilinele Primary Agricultural Coop. Society Ltd. v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10430](#)
- Blues Sports & Cultural Trust v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9814](#)
- Board Trust v. N.M. Kamalamma*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9989](#)
- Booda Poojari v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8438](#)
- Bopanna Ramu v. Chief Conservator of Forests*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9506](#)
- Boregowda v. Commissioner, Kollegala*, (R. Devdas, J.), [2024 SCC OnLine Kar 9422](#)
- Brahmapalaiah.S v. Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8709](#)
- Brahmi Durga Parameshwari v. Commissioner for Hindu Religious*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9224](#)
- Bramha Samaj Basavanagudi v. Dharmavratra M.N.*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9362](#)
- Breakbounse India (P) Ltd. v. CCT*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9665](#)
- Brigade Enterprises Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10565](#)
- Brigade Infrastructure & Power (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8643](#)
- Brr Hallmark Developers LLP v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9149](#)
- Bruhath Kamagari Vibhaga v. Parvathamma*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9420](#)
- Budensab v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 10368](#)
- Bushra v. CCT*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8760](#)
- Byanna v. G.M. Ashwathaiah*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9147](#)
- Bylappa M B v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8389](#)
- Byrappa v. State of Karnataka*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 10134](#)
- Byregowda v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8948](#)
- C Lingaiah v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8636](#)
- C Ravish v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 10285](#)

- C S Suma v. Vijaykumar D P*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8700](#)
- C S Suresh Ware House v. Union of India*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8599](#)
- C. Chandregowda v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8710](#)
- C. Ismail Khan v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9929](#)
- C. Kumara Naik v. Commissioner Chitradurga*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8832](#)
- C. Narayanappa v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9258](#)
- C. Parvatamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10166](#)
- C. Sarojamma v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10048](#)
- C. Somashekaraiah v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9206](#)
- C. Suresh Reddy v. Jayamma*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10315](#)
- C. Vikram v. B.K. Sowmya*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8653](#)
- C.D. Venkataramgowda v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9098](#)
- C.K. Prasanna Keshava v. Chief Officer Town Municipality*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8687](#)
- C.L. Jayakumar v. T.G. Subashchandra*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 8487](#)
- C.M. Yahya v. T.H. Razak*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 8807](#)
- C.N. Chitti Babu v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9392](#)
- C.R. Rajendra Babu v. Directorate of Enforcement*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9638](#)
- C.R. Vishwanatha v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9927](#)
- C.S. Suresh v. Divisional Controller*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8471](#)
- C.T. Manjunatha v. Committee for Authority*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9065](#)
- C.T. Ponnappa v. Commissioner*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 9170](#)
- C.V. Nagaraj v. Pushpalatha*, (R. Nataraj, J.), [2024 SCC OnLine Kar 10541](#)
- C.Y. Shivegowda v. Mysuru Urban Development Authority*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10017](#)
- Carmin Fernandez v. Taluk Panchayat Bantwal Bantwal*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8913](#)
- Cart 2 India Online Retail (P) Ltd. v. Superintendent of Customs*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10159](#)
- Casa Grande Garden City Builders (P) Ltd. v. BDA*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8436](#)
- Casa Grande Garden City Builders (P) Ltd. v. Bengaluru Water Supply & Sewerage Board (Bwssb)*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8373](#)
- Casa Grande Garden City v. Bengaluru Water Supply & Sewerage Board (Bwssb)*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9289](#)
- Casa Grande Garden City v. Bengaluru Water Supply & Sewerage Board (Bwssb)*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10182](#)
- Casa Grande Garden City v. Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9177](#)
- Cauvery Coffee Traders v. New Mangalore Port Trust*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8573](#)

- Chairman Central Board of Direct Taxes v. K Chandrika*, (Krishna S. Dixit and G. Basavaraja, JJ.), [2024 SCC OnLine Kar 8459](#)
- Chaitra Seshadri v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8454](#)
- Chaluvaraju C v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9792](#)
- Chaluvegowda v. Lakshamma*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10137](#)
- Chandan C (Dr) v. State of Karnataka Department of Medical Education*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10409](#)
- Chandan R. v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9475](#)
- Chandra Kumar v. Commissioner*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8954](#)
- Chandramathi N. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10464](#)
- Chandramouleshwara v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10514](#)
- Chandrappa V v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10176](#)
- Chandrappa v. Commissioner*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8750](#)
- Chandrappa v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9931](#)
- Chandrashekar G.N. v. Chief Secretary*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 9269](#)
- Chandrashekar Nanu Poojary v. Union of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9753](#)
- Chandrashekar Y K v. Zilla Panchayath Davanagere*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10026](#)
- Chandrashekhar v. Commissioner*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9667](#)
- Chandrashekhar v. Joint*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8515](#)
- Chandrika v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9264](#)
- Channakeshava Swamy v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9804](#)
- Channakeshava. H.D. v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 8744](#)
- Chennamma v. R. Jessimani*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9766](#)
- Chetan G.R v. G.R. Nataraj Hindu Joint Family*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10420](#)
- Chethan J v. State of Karnataka*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 10148](#)
- Chethan Kumar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8457](#)
- Chidambar G. Patankar v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8606](#)
- Chief General Manager v. Labour Commissioner*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 10281](#)
- Chief Traffic Manager & Disciplinary Authority v. S.V. Sunder Raju*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9410](#)
- Chikkadyappa v. Commissioner*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10481](#)
- Chikkalingaiah T. v. Karnataka Housing Board*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10064](#)
- Chikkamma v. Karnataka Power Transmission Corpn. Ltd.*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10195](#)
- Chikkamma v. Lakshamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 10407](#)
- Chikkamuniyappa v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9795](#)

Chikkasavukaiah v. State of Karnataka, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 9944](#)
Chikkathayamma v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9642](#)
Chikkathayamma v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9947](#)
Chimes Educational Trust v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10311](#)
Chinchali Mailardeva Devastan of Chinchali v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9997](#)
Chinnamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8788](#)
Chiranth Shetty v. Rajiv Gandhi University of Health Sciences, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8805](#)
Cholamandalam Gic Ltd. v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10554](#)
Chowdappa v. Krishnappa, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8610](#)
Chowdeshwari Properties v. BDA, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9067](#)
Christian Chandramohan (Dr) v. Secretary Home Affairs, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8708](#)
Citrus Shelters (P) Ltd. v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10290](#)
Clara Menezes v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10423](#)
Confederation of Real Estate Developers v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8568](#)
Coordinator v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9760](#)
Coretech Ventures (Bangalore) (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9131](#)
Cornerstone Bay East Developers (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8839](#)
Cornerstone Bay East v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8677](#)
Cosmopolitan Club (R) v. District Registrar of Coop. Societeis, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10024](#)
Counfreedise Retail Services Ltd. v. CCT, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10389](#)
Cultgear (P) Ltd. v. Commercial Tax, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9661](#)
Cyril Veigas v. Irine Sequeira, (R. Nataraj, J.), [2024 SCC OnLine Kar 8361](#)
D Gangadhar v. State of Karnataka, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 10192](#)
D J Mahesh v. Canara Bank, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8932](#)
D K Channegowda v. C Kondaiah, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8793](#)
D L Venkatesh v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9348](#)
D M Deve Gowda v. Principal Chief Conservator of Forests, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 8957](#)
D M Pinto v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8565](#)
D S Venkagiri v. Bruhat Bengaluru Mahanagara Palike, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8813](#)
D. Damodar v. Maheshwari Sampath, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10065](#)

- D. Jayaram v. M. Sudha*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10444](#)
- D. Mahadevamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9681](#)
- D. Nagaraja v. D. Erappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9777](#)
- D. Rajan Babu v. Union Bank of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9700](#)
- D. Rajshekar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9063](#)
- D. Ramegowda v. State*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10340](#)
- D. Sudhakar Reddy v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10505](#)
- D.B. Siddalingaiah v. Manjunatha D.C.*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9635](#)
- D.K. Mahesh v. Commissioner, Bruhat*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8664](#)
- D.R. Ashwini Kumari v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8783](#)
- D.S. Krishnegowda v. Commissioner Mandya*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9234](#)
- D.S. Sudharshan v. Shanti*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9976](#)
- D.V. Gopalappa v. State of Karnataka Department of Higher Education Government Secretariat*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10278](#)
- Dakshayani Bai v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8538](#)
- Dakshayani A.N v. Union of India*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8767](#)
- Dakshina Kannada Zillah Anganawadi Karyakar v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9035](#)
- Dalitha Okkuta Samithi v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8766](#)
- Darshan A.V. (Dr) v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9990](#)
- Dasegowda v. Special Land Acquisition*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9587](#)
- Dasharath Jyoti Mahar v. Executive Officer*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10586](#)
- Dayananda S K v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9946](#)
- Deccan Structural Systems (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8681](#)
- Deenamma John v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8575](#)
- Deepak Bhat v. State of Karnataka*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8058](#)
- Deepak v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 8466](#)
- Devaki v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8435](#)
- Devan Plantations & Industries Ltd. v. Ramachandra*, (**Jyoti Mulimani**, J.), [2024 SCC OnLine Kar 8916](#)
- Devaraj D M v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9891](#)
- Devaraj D v. Mahila Coop. Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10204](#)
- Devarajamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10112](#)
- Devaraju M v. Additional Chief*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10531](#)
- Devaraju v. Commissioner Bengaluru*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10509](#)
- Deve Gowda v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8684](#)

Devi Jaganmatha v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8659](#)
Devibai v. 1) State of Karnataka, (V. Srishananda, J.), [2024 SCC OnLine Kar 9765](#)
Deviramma v. Executive Officer, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10577](#)
Dhammanagi Developers (P) Ltd. v. Commissioner Bengaluru, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9064](#)
Dharma K. v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9009](#)
Dharmappa v. Authorized Officer, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9077](#)
Dhevarath A.C v. Likitha R, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9731](#)
Dilip S v. Amrutha T S, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8785](#)
Dinesh. K. v. Divisional Controller & Disciplinary Authority, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9128](#)
Dinesh. S. v. T.S. Vidya, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10094](#)
Dinesh v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9123](#)
Disha Choudary v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10521](#)
Titul Mehta v. Esha Raj, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8053](#)
Divijesh N v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10174](#)
Division Controller v. Y.G. Narasimhamurthy, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8691](#)
Divisional Controller & Appointing Authority v. K.S. Chandrashekar, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10371](#)
Divisional Controller v. Amoghasidda, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9580](#)
Divisional Controller v. Anil Kumar, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8718](#)
Divisional Controller v. E. Shivanna, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9663](#)
Divisional Controller v. K.V. Ravikumar, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9391](#)
Divisional Controller v. Rajanna, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8401](#)
Divisional Controller v. Ramu D., (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8886](#)
Divisional Controller v. Shashidhar Das, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8711](#)
Divisional Controller v. Syed Naveed, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9316](#)
Divisional Controller v. V. Srinivasa, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9725](#)
Divisional Controller v. Vasudev Gururao Kulkarni, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9653](#)
Divisional Controller v. Yogisha C.H., (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9338](#)
Divya B v. Beml Ltd., (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9720](#)
Divya Gandhi v. Tejpal Gandhi, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8591](#)
Divyasree Real Estate Developers (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10556](#)
Diya Devaiah v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9941](#)
Dnr Corpn. (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8738](#)
Doddaiah v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10342](#)
Doddamarishetty v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8444](#)
Doreswamy v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9613](#)

- Dowac Systems & Project India (P) Ltd. v. State of Karnataka*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 10121](#)
- Ds & Jaks Developers v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9732](#)
- Dsr Infrastructure (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8539](#)
- Dsr Infrastructure (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8564](#)
- Dsr Infrastructure (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8922](#)
- Dsr Infrastructure (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9256](#)
- Durga Projects & Infrastructure (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8405](#)
- Durgamma Devi Seva Samithi v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10035](#)
- Dwarakanath v. Executive Officer*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9228](#)
- Dynasty Holding (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10179](#)
- E Elangkavi v. Registrar, Karnataka State*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10584](#)
- E M Puttaswamy v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9719](#)
- E.H. Lakshman v. Union Bank of India*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8897](#)
- E.M. Thares h v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10330](#)
- Eco Life Developers v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8930](#)
- Elegant Builders & Developers v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10483](#)
- Eliza Pauline D Souza v. Primary Education Commissioners*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8889](#)
- Embassy East Business Park (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10476](#)
- Embassy Property Developments (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9735](#)
- Epc Energy (P) Ltd. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8806](#)
- Erappa v. State of Karnataka Department of Revenue*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9427](#)
- Errol Fernandes v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9610](#)
- Esteem Kings Dwelling (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9450](#)
- Esteem Royale v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8422](#)
- Eswarappa M v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10450](#)
- Eternity Structures (P) Ltd. v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9245](#)
- Evergreen Publicity v. State of Karnataka Vidhana Soudha*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10343](#)
- Executive Engineer v. Labour Commissioner*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9601](#)
- Faziya Farook v. Nkp Abdul Azeez*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8431](#)
- First Ensemble v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8995](#)

- Fishermen Development & Marketing Coop. Society Ltd. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9129](#)
- Five Star Friends Recreation Club v. Registrar & Deputy Registrar of Coop. Society*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10272](#)
- Fortune Icon Apartment v. Chairman, Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8850](#)
- Francis Alis v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9565](#)
- Francis D' Souza v. Syndicate Bank*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8919](#)
- Friends Krida Mattu v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10264](#)
- Fun World & Resorts India (P) Ltd. v. Karnataka Exhibition Authority*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8256](#)
- G Johnson Durai Singh v. State of India Ministry of Corporated Affairs*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10190](#)
- G K Seetharama v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10475](#)
- G Krishnaiah v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9184](#)
- G M Ramakrishna v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9986](#)
- G R Ashok Kumar v. Chief Commissioner*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9974](#)
- G R Rajashekarappa v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8563](#)
- G S Chandrashekara v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8649](#)
- G Shivaprakash v. Srikanth K Karjagi*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10386](#)
- G. Babu v. Management of Process Pumps (I) (P) Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8994](#)
- G. Geetha v. Mysore City Corpn.*, (R. Devdas, J.), [2024 SCC OnLine Kar 10277](#)
- G. Narasappa v. Inspector General of Police*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8781](#)
- G. Narayana Reddy v. R. Krishnamurthy*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8707](#)
- G. Narayanaswamy v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10162](#)
- G. Pillappa v. Chief Conservator of Forest*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8875](#)
- G. Rabinathan v. Te Chief*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9913](#)
- G. Ramesh v. Karnataka State Seeds Corpn. Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8776](#)
- G. Veena v. Bangalore Electricity Supply Co. Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9397](#)
- G.C. Sathish v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10265](#)
- G.J. Parashuramappa v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9048](#)
- G.K. Basappa v. Chief Executive*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9672](#)
- G.K. Developers v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10096](#)
- G.K. Ispat (P) Ltd. v. Superintendent Engineer (Com. Om) Bescom*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9652](#)
- G.M. Channamariyappa v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10225](#)

- G.M. Nagaraj v. Santosh*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9873](#)
- G.N. Girijamba v. P.S. Anand*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10036](#)
- G.N. Lokappa Gowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9602](#)
- G.P. Govindappa v. Range Forest*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8555](#)
- G.R. Murali v. A.R. Ragavendra Prasad*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10312](#)
- G.R. Nataraj v. Bangalore Electricity Supply Co. Ltd.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8404](#)
- G.S. Narayana Rao v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 6185](#)
- G.S. Sadashivappa v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9641](#)
- G.S. Virupaksha Gupta v. Lad Kanwar*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10616](#)
- G.V. Narasimha Murthy v. Commissioner Bbmp*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8597](#)
- G.V. Narayanaswamy v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9385](#)
- G.V. Sathish Reddy v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10072](#)
- Gagan H.B v. Registrar, Rajiv Gandhi University of Health Sciences*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10226](#)
- Gajendrappa v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9848](#)
- Gala Hanumaiah v. Commissioner, Bruhath*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9456](#)
- Ganagaraju v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9073](#)
- Ganesh v. Ratnamma*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8901](#)
- Ganga Naika v. Neelamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9876](#)
- Gangadharaiah v. Bylappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10595](#)
- Gangadhareshwara Enterprises Sbg Bar v. Income Tax*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8669](#)
- Gangamani v. Parameshwara G*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9360](#)
- Gangamma S v. SBI*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9255](#)
- Gangaraja S. S. v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10142](#)
- Gangavva v. Administration, Public Education Department*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9122](#)
- Ganghadar v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10218](#)
- Gayathri Devi v. B Ravishankar*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 7213](#)
- Gayathri v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 7968](#)
- Gayathri v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8301](#)
- Geetha Ajay v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8506](#)
- Geetha B A Haveri v. Commissioner Davanagere*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8468](#)
- Geetha Hanumanthappa v. Tahsildar, Somwarpete Taluk*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10062](#)
- Geetha M. v. Harry's Chicken & Sea Foods*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9633](#)
- Geetha. G. N. v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8485](#)
- Geetha v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10040](#)

- Gem Paints (P) Ltd. v. Mallanna A.*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9758](#)
- General Headquarters v. Aswathimol C.A.*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 9866](#)
- George Kurian Jacob v. State*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10111](#)
- Ghina Mariyam v. Karnataka State Law University*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9950](#)
- Girias Investment (P) Ltd. v. Burhat Bangalore Mahanagara Palike*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10606](#)
- Girija Rajgopal v. C.R. Channabasappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10165](#)
- Girija Yane Revathi v. State of Karnataka Vidhana Soudha*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8437](#)
- Girijamma v. Principal Secretary Government of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9588](#)
- Girish K P v. Bruhath Bangalore Mahanagara Palike*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8814](#)
- Glacier Beverages (P) Ltd. v. Authorized Officer*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10201](#)
- Global Payment Services (P) Ltd. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9425](#)
- Gogga Channabasavaraja v. State of Karnataka*, (Krishna S. Dixit and M. Nagaprasanna, JJ.), [2024 SCC OnLine Kar 9275](#)
- Gokul Ashok Shinde v. Registrar Coop. Society*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8686](#)
- Golden Key Builders & Developers v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9658](#)
- Gopi Raju v. Indian Bank*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10299](#)
- Govardhan Das v. Authorized Officer*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9250](#)
- Govardhana Shetty v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 10419](#)
- Govinda Matti v. Mangalore University*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8456](#)
- Govindamma v. Commissioner (Bangalore)*, (R. Devdas, J.), [2024 SCC OnLine Kar 10067](#)
- Govindappa v. Kiran V.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8501](#)
- Gowdegowda v. Executive*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8782](#)
- Gowramma v. Chief Secretary*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8991](#)
- Gowramma v. Lakshmiddevamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8656](#)
- Gowramma v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8476](#)
- Goyal Hariyana Infrastructures v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9054](#)
- Green Cars (P) Ltd. v. Pegasus Asset Reconstrucion (P) Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10302](#)
- Green Soul Lifespaces (P) Ltd. v. Karnataka State Small Industries Development Corp. Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8530](#)
- Growell Cnc Systems v. Union of India*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9729](#)

- Gulabi Harijana v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8639](#)
- Gundegowda v. Ramamani*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8642](#)
- Gundlupet Taluk Panchayat v. H.M. Gaviappa*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8904](#)
- Guru Mohanam Apartment v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8387](#)
- Guru Nandanam Apartment v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8388](#)
- Guru Sadhanam Apartment v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8385](#)
- Guru Sharan Charitable Trust v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8873](#)
- Gurunath Hadhimani v. Inspector General of Police*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10293](#)
- Guruswamy R v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10087](#)
- H A Jayaramaiah v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8598](#)
- H C Keshavmurthy v. Commissioner Bangalore Mahanagara Palike*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8905](#)
- H C Nandish v. Vijaya Nagalingaswamy*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10384](#)
- H G Sheela v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9181](#)
- H M Amjad Hussain v. Chairman*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8940](#)
- H Nagesha v. Additional Joint Commissioner East Range*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8560](#)
- H Prasad Ballal v. National Highways Authority of India*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10414](#)
- H R Chandrashekar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9176](#)
- H R Jayamma (Dr) v. Registrar Bengaluru University*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10108](#)
- H R Shantha v. SBI*, (**Hemant Chandangoudar**, J.), [2024 SCC OnLine Kar 8627](#)
- H S Krishnaiah v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8730](#)
- H S Krishnamurthy v. Commissioner*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9297](#)
- H T Muddappa v. Commissioner, Bruhath*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10123](#)
- H V Gayathri v. Commissioner, Bruhath*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8594](#)
- H V Venture Projects (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8956](#)
- H. Ramu v. Divisional Controller K.S.R.T.C.*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8474](#)
- H. Shantharaja v. Authorised Officer*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8265](#)
- H. Suma v. Asha*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 9092](#)
- H.A. Enterprises v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 10109](#)
- H.C. Padmachar v. Commissioner, Tumkur*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10270](#)
- H.D. Kamalamma v. J.J. Anantharaj*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10113](#)
- H.G. Nagaraj v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8909](#)

- H.G. Sheela v. Commissioner Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9431](#)
- H.K. Balakrishna v. Special Land Acquisition*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9619](#)
- H.K. Manjunath v. Senior Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9919](#)
- H.K. Tukaram v. H.K. Chennajammanni*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10233](#)
- H.L. Chandraiah v. B. Susheelamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9249](#)
- H.M. Chandrashetty v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9344](#)
- H.M. Constructions (P) Ltd. v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9061](#)
- H.N. Danesh Aradya v. R. Premakumari*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8900](#)
- H.N. Nagaraju v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9082](#)
- H.R. Mallikarjunaiah v. Kum. Harshitha N.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9887](#)
- H.R. Rajanna v. Chief Officer, Alur Town Panchayath*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8812](#)
- H.R. Ravichandra v. Mary Pushpa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 10474](#)
- H.R. Srinivasa v. Land Records*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10193](#)
- H.S. Abdul Hafeez Sayeed v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 7959](#)
- H.S. Abdul Hafeez Sayeed v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 7980](#)
- H.S. Balakrishna v. Chief Personnel Manager*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10307](#)
- H.S. Chahal v. Commissioner*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8843](#)
- H.S. Chandrappa v. S.K. Basavaraja*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8439](#)
- H.S. Thirunarayana Iyyangar v. Karnataka SRTC*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8862](#)
- H.T. Rajegowda v. K.S. Gopala*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9417](#)
- H.V. Amruth Kumar v. Governor of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10400](#)
- H.V. Narayana Reddy v. N. Lakshminarayana*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9838](#)
- H.V. Ramakrishnappa v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9659](#)
- Habeeb Khan v. State of Karnataka*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 8284](#)
- Halagappa v. Secretary Government of Karnataka*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8540](#)
- Hansa Vasistha v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8604](#)
- Hanumaiah v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10183](#)
- Hanumakka K.C v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10598](#)
- Hanumakka v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9686](#)
- Hanumanthappa v. Executive*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10461](#)
- Hanumanthappa v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9571](#)
- Hanumantharayappa v. Commissioner*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10214](#)
- Hanumappa v. Fathimunnisa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8674](#)
- Hari A V v. Chief Commissioner Bruhath*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8951](#)
- Hari Boudi Bhabarsthan Managing Committee v. Commissioner Chitradurga*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10303](#)
- Harish P.K. v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10025](#)

Harish Poojary v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9347](#)
Harish Poonja v. State, (Krishna S. Dixit, J.), [2024 SCC OnLine Kar 10351](#)
Harish v. Suma, (E.S. Indires, J.), [2024 SCC OnLine Kar 8729](#)
Harsha Associates v. Principal Secretary, (S.G. Pandit, J.), [2024 SCC OnLine Kar 10295](#)
Harshendra Kumar v. Pooja Jain, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8706](#)
Hasnain Tayyeb Ashraf v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8499](#)
Hassan v. Karnataka Industrial Areas Development Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10457](#)
Healthcare Global Enterprises Ltd. v. Assessment Unit, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10411](#)
Hemalatha R v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8959](#)
Hemavathi v. Commissioner Chikkaballapur, (E.S. Indires, J.), [2024 SCC OnLine Kar 10167](#)
Hemavathy S. v. Karnataka Government, (E.S. Indires, J.), [2024 SCC OnLine Kar 10326](#)
Heriya Naik v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8705](#)
Hidayathulla v. Mehrunissa, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9445](#)
Himalaya Wellness Co. v. Assessment Unit, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9068](#)
Hindustan Petroleum Corpn. Ltd. v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10512](#)
Hira Enterprises v. State of Karnataka, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 8842](#)
Holeyappa C Nayak v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10478](#)
Honnasiddappa v. Gowramma, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10141](#)
Horticultural Produce v. Land Records, (E.S. Indires, J.), [2024 SCC OnLine Kar 8927](#)
Hosmat College of Physiotherapy v. Registrar RGUHS, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9071](#)
Hpr College of Nursing v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10083](#)
Huchamma v. Pancyath Development, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8745](#)
Hyderabad Karnataka Education Society v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8754](#)
Hydersha Abusha Malangsha v. Karnataka State Board of Wakfs, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 8764](#)
Ibm India (P) Ltd. v. CIT, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9708](#)
Imamsaheb Mohammedsaheb Magadum v. Municipal Administration, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9494](#)
Imtiyaz Pasha v. Chief Administrative, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 10550](#)
Inayathulla Khan v. Zahida Khanum, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9914](#)
Indian Medical Assn. Puttur (R) v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9945](#)
Indian Oil Corpn. Ltd. v. Karnataka Petroleum & Gas Workers, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8523](#)
Indira v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9822](#)

- Indumathi Govindarajan v. Venakatesh Prabhu A.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10398](#)
- Indumathi M. Patil v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10184](#)
- Infinix Phalladium v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9346](#)
- Interglobe Hotels (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10536](#)
- Iranna v. Union of India*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 10549](#)
- Irfan Ahmed Kaladgi v. Karnataka State Board of Wakf Darul Auqaf*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9648](#)
- Island Star Mall Developers Private v. Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9982](#)
- J D Vijayakumari v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9091](#)
- J T Ajay Gowda v. Principal Secretary Government of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10472](#)
- J. Balaraju v. Arakere Grama Panchayath*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10018](#)
- J. Galdin D' Souza v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8676](#)
- J. Manjunath v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10157](#)
- J. Prabhakara Rao v. A. Jyothi*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9920](#)
- J. Savitha v. Commissioner, Bangalore Development Authority*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9953](#)
- J. Siddaraju v. State of Karnataka*, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 8801](#)
- J. Vijendra Nayak v. Land Tribunal Udupi*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9213](#)
- J.B. Praveenkumar v. J.S. Sathyanarayana Rao*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9617](#)
- J.K. Suresh v. Chikmagalur — Kodagu Grameena Bank*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8762](#)
- J.R. Sridhar v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10468](#)
- Jagadeesh v. General Manager*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9713](#)
- Jagadhabhi Constructions Llp. v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8010](#)
- Jagadish Guthyappa Dunderu v. Tahsildar Soraba Taluk*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9295](#)
- Jagannath V Poojary v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8352](#)
- Jagdeep Rao v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9564](#)
- Jagdish Krishnappa Kotian v. Shobha*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10425](#)
- Jai Madegowda v. Vice Chancellor Rajiv Gandhi University of Health Sciences*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9969](#)
- Jai Maruti Travels v. Principal Secretary Transport Department*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9567](#)
- Jameel Ahamed v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8697](#)

- Jana-Jagruti Samithi v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 10217](#)
- Janapriya Bharath Enclave Flat Owners Assn. v. Chairman (Major), Bwssb*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9785](#)
- Janatha Coop. Bank Ltd. v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9584](#)
- Jasleen Kaur Walia v. George Tarun Rajan*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10560](#)
- Jasmine Kundar v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8403](#)
- Jaya Gupta v. Recovery Officer*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8495](#)
- Jaya Nandy v. Shourav Nandy*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8425](#)
- Jayabharathi Educational Coop. Society v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10382](#)
- Jayalakshmamma v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10235](#)
- Jayalakshmi v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10592](#)
- Jayalaxmi v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9318](#)
- Jayamma v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9474](#)
- Jayamma v. Special Land Acquisition*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9585](#)
- Jayamma v. State of Karnataka Department of Revenue*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9832](#)
- Jayamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9579](#)
- Jayamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9303](#)
- Jayamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10473](#)
- Jayanna S v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9331](#)
- Jayanna v. Special Land Acquisition*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9631](#)
- Jayanathi v. Kotak Mahindra Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10120](#)
- Jayanathi v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10292](#)
- Jayaram v. State of Karnataka Revenue Department*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10433](#)
- Jayasheela v. Panchayath Development*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10596](#)
- Jayashree H Kulakarni v. Chief Commissioner*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10489](#)
- Jemi Manoj v. Union of India*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10415](#)
- Jeyanthi Mohan v. Debts Recovery Tribunal*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8484](#)
- Jins O.J. v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10426](#)
- Jitendra Harichandan v. Nhdpl South (P) Ltd.*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 9118](#)
- Joe Abraham Ma v. Indian Kanoon*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9854](#)
- Joe Abraham Ma v. Indian Kanoon*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9940](#)
- Joseph C v. (A & HR) KPTCL*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9008](#)
- Joseph Chacko v. Income Tax*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9477](#)
- Joseph Karkada v. Ubmc Trust Assn. of S.K. & Coorg*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8970](#)
- Jovita D'souza v. Mary D'souza*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9042](#)

- Joy Jeevan Prakash Veigas v. Nagamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9522](#)
- Joyan John Lewis v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9868](#)
- Jubed v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10160](#)
- Just Natural v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8833](#)
- K A Abbas v. Superintending Engineer (V) Executive & Administrative*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8592](#)
- K A Krishnamurthy v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8773](#)
- K A Poornima v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10289](#)
- K Bharathi v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9544](#)
- K C Cariappa v. Union of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10054](#)
- K C Narayanagowda v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10053](#)
- K Gunasagar v. Indian Bank*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8798](#)
- K K Chythanya v. Revenue Officer (Bbnp)*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10008](#)
- K Kalyani v. Bruhat Bengaluru Mahanagara Palike Corpn.*, (R. Devdas, J.), [2024 SCC OnLine Kar 9684](#)
- K M Cariyappa v. Commissioner Nagarasabhe Madikeri*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8661](#)
- K N Hema v. Indian Oil Corpn. Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9965](#)
- K N Keshava Reddy v. Commissioner Chikkaballapura*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8797](#)
- K Nanjundappa v. Commissioner*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10617](#)
- K P Rajan v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9867](#)
- K Puttaswamy v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 7954](#)
- K R Shivakumar v. Disciplinary Authority*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9938](#)
- K S Ashoka v. Chief Officer*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9309](#)
- K S Praveen Kumar v. Tata Capital Financial Services Ltd.*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9787](#)
- K Sunder Raj v. Union of India*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9216](#)
- K T Lakshminarasimhaiah Aged 68 Years v. Commissioner*, (R. Devdas, J.), [2024 SCC OnLine Kar 9599](#)
- K V Krishnamurthy v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10434](#)
- K V Ramachandra Rao v. Tumkur City Corpn.*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8953](#)
- K. Anand Kumar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10511](#)
- K. Bharathi Daughter of v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8635](#)
- K. Chikkanna v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10080](#)
- K. Damodara Aithal v. Commissioner, Karnataka Information Commission*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 9003](#)
- K. Harishchandra Rao v. Commissioner*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9594](#)

- K. Kumar v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10005](#)
- K. Lokanath Naidu v. Canara Bank*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8829](#)
- K. Manjunath v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8605](#)
- K. Muralikrishna v. Bhavasara Kshatriya Coop. Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8194](#)
- K. Nagaraj v. K. Seetharama Shetty*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9479](#)
- K. Raja v. V. Prabhakar*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9817](#)
- K. Ramachandra Adiga v. Principal Secretary Revenue Department*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9582](#)
- K. Ramesh v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9911](#)
- K. Sameeulla v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9810](#)
- K. Shivannegowda v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9227](#)
- K. Shobha v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8912](#)
- K. Sridhar v. Superintendent of Co-Operative Societies*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9311](#)
- K. Srinivas v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9933](#)
- K. Srinivasaiah v. Management of Pcs Technologies Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9624](#)
- K. Suresh v. Chandrashekar*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10020](#)
- K. Thimmaiah v. Commissioner Chikkamagaluru*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8990](#)
- K. Yogesh Prabhu v. Executive Officer*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8775](#)
- K.A. Krishnamurthy v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8363](#)
- K.B. Thimmaiah v. K.S. Sanju Somaiah*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8915](#)
- K.C. Mallesh v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9032](#)
- K.C. Showkath Pasha v. State of Karnataka Department of Co Operation*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10227](#)
- K.H. Vijayakumari v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8632](#)
- K.J. Ganesh v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9577](#)
- K.K. Amarnath v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9898](#)
- K.L. Rangaswamy v. Sharadha. D*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9022](#)
- K.M. Chandrashekaraiiah v. State of India Ministry of Labour*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8735](#)
- K.M. Karisiddaiah v. Tahasildar Tumkur Taluk*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9741](#)
- K.M. Mohan v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9639](#)
- K.M. Mohd. Mansoor v. Chief Secretary, Coop. Department*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9882](#)
- K.M. Rajegowda v. K.S.R.T.C.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8887](#)
- K.M. Ramaswamy (Dr) v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9263](#)
- K.N. Honnappa v. Ake Infrastructure (P) Ltd.*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 10496](#)
- K.N.S Infrastructure (P) Ltd. v. Chikkamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9954](#)

- K.P. Arun Kumar v. Commissioner, Bruhat*, (R. Devdas, J.), [2024 SCC OnLine Kar 9983](#)
- K.P. Shivanna v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9939](#)
- K.R. Manjunatha v. K. Bhojaraj*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8519](#)
- K.R. Suresh v. Commissioner & District Magistrate*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10247](#)
- K.R. Suresha v. Chief Secretary Government of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8486](#)
- K.S. Gayathri v. General Manager*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9386](#)
- K.S. Harish v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10027](#)
- K.S. Naga Reddy v. Special Deputy Commissioner*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8613](#)
- K.S. Ponnappa v. Suvitha M.R.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9964](#)
- K.S. Praveen Kumar v. Tata Capital Financial Services Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10388](#)
- K.S. Prithvi Kumar v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 7907](#)
- K.S. Suresh v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9464](#)
- K.S. Vijaya v. G.K Jakrulla Khan*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10171](#)
- K.S.R. Ramanathan v. Ganagalah*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10234](#)
- K.V. Dasharathi v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9984](#)
- K.V. Kishore v. Rajesh Exports Ltd.*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8662](#)
- K.V. Madhumala v. G. Suresh*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 8694](#)
- K.Y. Ganesh Gowda v. Commissioner*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10608](#)
- Kabbathi Bohegowda Shivanna v. CIT*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9492](#)
- Kaigarika Abhiruddhi Seva Sangha (R) v. Principal Secretary*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9842](#)
- Kal Engineering v. Authorised Officer*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9141](#)
- Kala Jyothi P v. Malleshwaram Coop. Bank Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9871](#)
- Kalidasa Sahakara Bank v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8350](#)
- Kallengada G Manoj v. Authorised Officer*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9786](#)
- Kalyani Enterprises v. Secretary*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8877](#)
- Kamamma v. State of Karnataka Department of Revenue*, (R. Devdas, J.), [2024 SCC OnLine Kar 9197](#)
- Kambada Rangaiah v. T.T. Narayanappa*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8780](#)
- Kammavari Sangam (R) v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8520](#)
- Kanaka Agencies v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10202](#)
- Kanappa v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9820](#)
- Kanasu Ventures v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10451](#)
- Kanchan Jain v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9856](#)
- Kanthamma v. T N Nagarathna*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9996](#)
- Kantharaju v. Udayabhaskar*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9710](#)

- Karan Kalra v. Esha Kalra (Nee Esha Sapra)*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9134](#)
- Karibasaveshawara Educational & Rural Development Trust (Reg) v. M. Visvesvaraya Co-Operative, (K.V. Aravind, J.)*, [2024 SCC OnLine Kar 9203](#)
- Kariyamma v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9843](#)
- Karle Infra (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9675](#)
- Karle Infra (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9980](#)
- Karmikara Raithara Vasathi Nirmana Sahakara Sangha Niyamitha v. Commissioner*, (R. Devdas, J.), [2024 SCC OnLine Kar 9626](#)
- Karnataka Chalanchitra Karmikara Kalavidara v. Labour Commissioner*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8765](#)
- Karnataka Helen Keller Handicapped Assn. v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8595](#)
- Karnataka Krushi Sangha Dharwad v. District Registrar*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9801](#)
- Karnataka Lokayukta v. Labour Commissioner*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8544](#)
- Karnataka Neeravari Elake Task v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10224](#)
- Karnataka Rajya Hindu Jaatra Vyaparasthra Sangha (R) v. Commissioner, Hindu Religious Institutions & Charitable*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10107](#)
- Karnataka Souhardha Okkuta v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9006](#)
- Karnataka SRTC v. G.S. Triveni*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9260](#)
- Karnataka SRTC v. Jagannath*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9421](#)
- Karnataka SRTC v. Meer Sajjad Hussain*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9257](#)
- Karnataka SRTC v. R. Lingaraju*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8799](#)
- Karnataka SRTC v. Shivamurthaiah*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9315](#)
- Karnataka SRTC v. Veerupaksha Kuri*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9294](#)
- Karnataka State Load Dispatch Centre v. CERC*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9643](#)
- Karnataka State Pre University College Librarians Assn. v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 8675](#)
- Karnataka State Road Transport v. Jeevan Santosh Martis*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9467](#)
- Karnataka State Road v. Govindaiah*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8908](#)
- Karnataka State Road v. Jayasheela*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10580](#)
- Karnataka State Road v. M. Joseph*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9451](#)
- Karnataka State Road v. N. Nanjappa*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8505](#)
- Karnataka State Road v. T.T. Lakshman Gowda*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9458](#)
- Karnataka State v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8853](#)
- Karnataka State v. Union of India*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8903](#)
- Karunad. Kukreja v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8412](#)
- Kasturi v. Manager, Canara Bank*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8517](#)

Kaushik Banerjee v. Moumita Banerjee, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9716](#)

Kavitha C M v. Vishveshwaraiah Technical University, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8461](#)

Kavitha Pavan Tibile v. Pavan H. Tibile, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9778](#)

Kempamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9416](#)

Kemparaju N v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10466](#)

Kemparaju v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8609](#)

Kempegowda v. Devamma, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8944](#)

Kennametal India Ltd. v. General Secretary, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9526](#)

Keppel Puravankara Development (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9682](#)

Keriyamma v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8929](#)

Keshava Shettigar v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10287](#)

Kiran A v. Shruthi S., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9536](#)

Kiran Sadashiva Badiger v. Registrar Coop. Society, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10572](#)

Kiran V v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8620](#)

Kirloskar Batteries (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9985](#)

Kitti Achary v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9368](#)

Kodichi V Ramanan v. Panchayat Development, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10495](#)

Komala Satishchandra v. SBI, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10188](#)

Kongaborana Doddi Milk v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9883](#)

Kreate Shelters A Partnership Firm v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9130](#)

Krishna Cnc Tech v. Authorized Officer, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 8789](#)

Krishna Devi v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 9924](#)

Krishna Murthy H.G. v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10446](#)

Krishna Spinning v. Jagadeesha P., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9404](#)

Krishna v. Bhavya, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9377](#)

Krishna v. Principal Secretary Department of Revenue, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10060](#)

Krishnadevaraya Educational Trust v. H. Narendrakumar, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9276](#)

Krishnaiah v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9349](#)

Krishnamma v. State of Karnataka Department of Revenue Building, (**E.S. Indires**, J.), [2024 SCC OnLine Kar 10353](#)

Krishnamurthy.R v. State of Karnataka, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 9896](#)

Krishnappa v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 8763](#)

Krishnappa v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8587](#)
Krishnegowda M. v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8644](#)
Krishnegowda v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9819](#)
Kruthika M.V. v. Commissioner, Bruhat, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9680](#)
Ksf-9 Corporate Services (P) Ltd. v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10431](#)
Kshama v. SBI, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8771](#)
Kshitija Omprakash v. Department of Higher Education, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9446](#)
Kulashekara G P v. State of Karnataka Revenue Department, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8546](#)
Kum M Sujatha v. (A & HR) KPTCL, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8351](#)
Kum Nischala v. Commissioner, Bruhath, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8680](#)
Kum. Anjinamma v. Tahsildar, Taluk Panchyath Office, (E.S. Indires, J.), [2024 SCC OnLine Kar 10402](#)
Kum. Lakshmi v. Commissioner of Bruhat, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8943](#)
Kum. Tanuja v. Khasim Sab, (M.G. Uma, J.), [2024 SCC OnLine Kar 9670](#)
Kumar v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9424](#)
Kumara D v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9056](#)
Kumaraswamy v. Institute of Bio Informatics Applied Bio Technology, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8582](#)
Kumaraswamy v. State of Karnataka Department of Revenue, (E.S. Indires, J.), [2024 SCC OnLine Kar 7945](#)
Kumari G Jaganmatha Devi v. Registrar of Coop. Societies, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 10136](#)
Kusuma N. v. State of Karnataka, (Krishna S. Dixit and M. Nagaprasanna, JJ.), [2024 SCC OnLine Kar 10236](#)
Kyalanur Silk Reelers Industrial v. Assessment Unit, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9978](#)
L Balakrishnama Naidu v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8742](#)
L N Oils v. CCT, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10551](#)
L. Govindaraju v. Annappa R Gudigar, (R. Nataraj, J.), [2024 SCC OnLine Kar 9433](#)
L. Lohith v. City Coop. Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10009](#)
L. Prakash v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9352](#)
L. Puttanna v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10515](#)
Lakamma v. Babu, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8876](#)
Lakkanna v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10001](#)
Lakme Lever (P) Limtied v. Bruhat Bangalore Mahanagara Palike Corporattion, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8660](#)
Lakshamma v. Principal Secretary, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10574](#)
Lakshamma v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 10498](#)

- Lakshmaiah v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 9671](#)
- Lakshamma v. Geddit Convenience (P) Ltd.*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10568](#)
- Lakshamma v. Lakshamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9268](#)
- Lakshamma v. Rangamma*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10092](#)
- Lakshamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 7934](#)
- Lakshamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9162](#)
- Lakshmi Devi Sports & Recreation Club v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10003](#)
- Lakshmi Gold Khazaana (P) Ltd. v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10547](#)
- Lakshmi Jayaram v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8733](#)
- Lakshmi Marketing v. Bruhat Bengaluru Mahanagara Palike Corp.*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10441](#)
- Lakshmi Nagarajaiah v. L. Nagarajaiah*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9902](#)
- Lakshmi Narayana Reddy v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 6561](#)
- Lakshmi Narayanaswamy Prasanna v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10095](#)
- Lakshmi Venkateshwara Assn. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8665](#)
- Lakshmi v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10254](#)
- Lakshmiddevamma v. Ramakrishnaiah*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10084](#)
- Lakshmiddevamma v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8514](#)
- Lakshmiddevi v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10383](#)
- Lakshminarasamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9104](#)
- Lakshminarasimhaswamy Prasanna v. Agricultural Produce Marketing*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9087](#)
- Lakshminarayana v. Dewan Housing Finance Corp. Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8420](#)
- Lakshminarayana v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10144](#)
- Lakshminenkateshwara Enterprises v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8541](#)
- Lakshnarashimha v. Assistant*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8861](#)
- Lakshmana v. Principal Secretary Public Works Department*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10562](#)
- Lalitha K.S. v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 10219](#)
- Lalitha v. Ravi N.S.*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 8978](#)
- Lambani Chandra Naik v. State of Karnataka*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 9010](#)
- Lance Havildar Dharme Gowda H.B v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10456](#)
- Late Sanna Surappa v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8655](#)

- Lathif S. v. Indian Bank Bijai*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10077](#)
- Laxmidas Mangalore v. CIT*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9797](#)
- Laxminarayana Surathkal v. Management of Mangalore Mogaveera*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8679](#)
- Leela v. Mohd. Jabiulla*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10118](#)
- Lekha Vasanth v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9926](#)
- Lemon Tree Hotel & Restaurant v. Authorized Officer*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 8585](#)
- Likhita S A v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9918](#)
- Lilly Molly Monteiro v. State of Karnataka Department of Revenue*, (R. Devdas, J.), [2024 SCC OnLine Kar 9146](#)
- Lingamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10102](#)
- Lingaraju T S (Dr) v. National Institute of Mental Health & Neurosciences (Nimhans)*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8398](#)
- Lokesh M.V. v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9359](#)
- Lolakshi v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9383](#)
- Ltimindtree Ltd. v. Union of India*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9769](#)
- M A Kamakshi v. Commissioner, Bruhath*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10173](#)
- M Anand v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10491](#)
- M B Ananda v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9851](#)
- M B Erappa v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8524](#)
- M C Padma v. Commissioner, Bangalore Development Authority*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9154](#)
- M Devendra v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10267](#)
- M Govinda Bhat v. Deputy Commissioner*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10033](#)
- M Gowramma v. Commissioner Mysore*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8531](#)
- M H Rajanna v. Special*, (R. Devdas, J.), [2024 SCC OnLine Kar 9669](#)
- M K Pavanakshi v. Union of India*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8318](#)
- M K Ramachandra v. Commissioner, Bruhat*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9429](#)
- M L Krishnamurthy v. Union of India*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8567](#)
- M M Ismail v. M A Abdulla*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9649](#)
- M Mahesh v. Secretary, Bangalore Stable Employees*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9272](#)
- M P Preetham v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8413](#)
- M Prabhakara v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8489](#)
- M R Ramesh v. Principal Secretary to Government of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8528](#)
- M Rama Krishnappa v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10588](#)
- M S Parthasarathi v. R M Lalithamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8452](#)
- M S Shivaraju v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9302](#)

- M Sharadamma v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10467](#)
- M Shivappa v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8884](#)
- M Somasekhar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10158](#)
- M Srirama Reddy v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8989](#)
- M U Motiwala v. State*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8588](#)
- M V Lakshminarayana v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10533](#)
- M Venkatachalapathy v. Karnataka State Financial Corpn.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10462](#)
- M Venkateshaiah v. Union of India*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9537](#)
- M. Chandra Reddy v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9142](#)
- M. Chikkanna v. Principal Secretary Revenue Department*, (R. Devdas, J.), [2024 SCC OnLine Kar 9441](#)
- M. Devaraj v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9280](#)
- M. Farooq Ahmed v. Principal Secretary Department of Revenue & Land Reforms*, (R. Devdas, J.), [2024 SCC OnLine Kar 8395](#)
- M. Gangadhara Murthy v. Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9140](#)
- M. Kempegowda v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9937](#)
- M. Kumar Naidu v. Dewan Housing Finance Corpn. Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9090](#)
- M. Mahesha v. Lions Composite*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9829](#)
- M. Manohara v. Karnataka Power Transmission Corpn. Ltd.*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9605](#)
- M. Nanjunde Gowda v. Joint Registrar of Coop. Societies*, (R. Devdas, J.), [2024 SCC OnLine Kar 8472](#)
- M. Narasimhamurthy v. Commissioner for Transport*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8611](#)
- M. Narayanappa v. S. Muniraju*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8828](#)
- M. Narayanaswamy v. Chief Engineer*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10194](#)
- M. Pushpalatha v. Hdb Financial Services Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9367](#)
- M. Puttamari v. S. Roopa*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10300](#)
- M. Raghu v. Commissioner, Mysore Urban Development Authority*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10408](#)
- M. Rehamathulla v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9808](#)
- M. Sathyavathi v. Ashok*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10615](#)
- M. Sharadaha v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9058](#)
- M. Shilpa v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9967](#)
- M. Swamy v. M. Jagadeesh*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8441](#)
- M. Thimmarayappa v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9572](#)
- M. Venkataramappa v. Commissioner Tumakuru*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10076](#)

- M. Yogamurthy v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8562](#)
- M. Zabiulla v. Dasappa*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9691](#)
- M.A. Prahlad v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9755](#)
- M.A. Vishwanath v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9860](#)
- M.B. Chandrashekar v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9853](#)
- M.B. Shiva Kumar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10271](#)
- M.D. Kalasappa v. Thripuranthraiah M. D.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8633](#)
- M.G. Raghavendra v. Shobha L.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10360](#)
- M.K. Srinivas v. Mysore Urban Development Authority*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9286](#)
- M.L. Nagaraja v. Hmt Machine Tools Ltd.*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9553](#)
- M.N. Gangadharaiiah v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9055](#)
- M.P. Nrupathunga v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10243](#)
- M.R. Group v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9970](#)
- M.R. Seetharam v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10104](#)
- M.S. Hareeshbabu v. G.M. Kalavathi*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8917](#)
- M.S. Nagaraju v. Executive*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8698](#)
- M.S. Nagesh v. Srinivas*, (R. Nataraj, J.), [2024 SCC OnLine Kar 10553](#)
- M.V. Nagaraj Reddy v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8848](#)
- M.V. Swami v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9825](#)
- Machani Sethuram v. Sarojini Shukla*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 9374](#)
- Madaiah v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 8494](#)
- Madamma v. State of Karnataka Department of Revenue*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8603](#)
- Madesha v. Chief Executive*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8651](#)
- Madhukar G Angur (Dr) v. Cabinet*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9145](#)
- Madhukar G. Angur v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8794](#)
- Madhukar v. Bruhat Bengaluru Mahanagara Palike*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9207](#)
- Madhusudhan Nadigir v. Anupama*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8933](#)
- Mahabaleshwara Hegde v. Registrar of Co-Opearative Socieities*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8652](#)
- Mahaboob Jan v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 9491](#)
- Mahadev v. Chairman, Kaveri Grameena Bank*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10548](#)
- Mahadevaiah v. Commissioner*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9724](#)
- Mahantesh Basavanneppa Tigadi v. Executive*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 8864](#)
- Maharashtra Apex Corpn. Ltd. v. Col. C.S. Madappa*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9244](#)

Mahendra Babu Gadadoss v. Axis Bank Ltd., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9712](#)
Mahendra Kumar Jain v. Chief Commissioner, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8464](#)
Mahesh R v. Authorized Officer, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 7461](#)
Mahila Coop. Bank Ltd. v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10359](#)
Mahila Vishwasa Mandali v. Competent Authority, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 10623](#)
Mai Munissa v. Commissioner Shivamogga, (E.S. Indires, J.), [2024 SCC OnLine Kar 10013](#)
Maithri Developers v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9694](#)
Major Works Division v. Nanjundappa, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9957](#)
Malathi B. Acharya v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9230](#)
Mallanna v. (A & HR), KPTCL, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10453](#)
Mallappa Paris Sutar v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10038](#)
Mallappa v. Land Tribunal, (Pradeep Singh Yerur, J.), [2024 SCC OnLine Kar 9650](#)
Malleshaiah v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10012](#)
Malliga Industries v. Karnataka Industrial Areas, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9598](#)
Mallikarjunaiah v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10238](#)
Malnad Cane Industries Assn. (R) v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10510](#)
Malnadu Areca Marketing Coop. Society Ltd. v. M Pannangdar, (Anant Ramanath Hegde, J.), [2024 SCC OnLine Kar 9434](#)
Mamatha Devi T.H. v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9702](#)
Mamatha P Shetty v. Commissioner, Puttur City Municipal Council, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10216](#)
Mamatha v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8701](#)
Mana Projects (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8490](#)
Management of Indiana Hospital & Heart Institute Ltd. v. Amith Roy. G. Monterio, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8658](#)
Management of Loka Shikshana Trust v. Irappa, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 10607](#)
Management of Nwkrct v. Neelkanta, (Shivashankar Amarannavar, J.), [2024 SCC OnLine Kar 9800](#)
Management Of v. Prema, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9586](#)
Management Of v. Principal Secretary, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8623](#)
Mangalore City Corpn. M.G. Road v. South Kanara Municipal Employees Union, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8602](#)
Mangalore Internet City (P) Ltd. v. Land Tribunal Mangaluru Taluk, (E.S. Indires, J.), [2024 SCC OnLine Kar 9205](#)
Mangalore Marine Products D. v. Karnataka State Pollution Control Board, (**N.V. Anjaria**, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 9538](#)
Manipal Press Ltd. v. Ganesh Nayak, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8752](#)
Maniyana Purushotham v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8414](#)

Manjamma v. Commissioner Davanagere, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10581](#)
Manjappa J v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9925](#)
Manjegowda v. Department of Human Resource & Development Union of India, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9971](#)
Manjegowda v. Manjegowda, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9045](#)
Manju N.E v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9852](#)
Manjula Devi Prakash Angadi v. B.V. Prakash Angadi, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9208](#)
Manjula Kannan v. Income Tax, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10604](#)
Manjula. M v. Mohan Govindaiah, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9634](#)
Manjula. V v. Commissioner, Bruhat, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8728](#)
Manjula v. Commissioner Kolar District, (E.S. Indires, J.), [2024 SCC OnLine Kar 8496](#)
Manjula v. SBI, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8261](#)
Manjula v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10251](#)
Manjula v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9815](#)
Manjunath B. T. v. Cholamandalam Investment & Finance Co. Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10566](#)
Manjunath Dasappa v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8353](#)
Manjunath G M v. General Manager Icici Bank Ltd., (S.G. Pandit, J.), [2024 SCC OnLine Kar 8581](#)
Manjunath Gowda K E v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8712](#)
Manjunath H. v. Shriram Transport Finance Co. Ltd., (M.I. Arun, J.), [2024 SCC OnLine Kar 9112](#)
Manjunath M v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9806](#)
Manjunath N. v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10378](#)
Manjunath S. v. Karnataka Legislative Assembly, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9994](#)
Manjunath v. Parvathamma, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9259](#)
Manjunath v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10305](#)
Manjunatha Education Trust v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10372](#)
Manjunatha K.A. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10246](#)
Manjunatha N.R. v. National Coop. Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10231](#)
Manjunatha S.K. v. Commissioner Bengaluru, (E.S. Indires, J.), [2024 SCC OnLine Kar 9351](#)
Manoj Kumar Giriya v. Bangalore City Coop. Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9678](#)
Manu N v. Balaraj, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9339](#)
Maqbalunnisa v. Shaheena Taj, (R. Nataraj, J.), [2024 SCC OnLine Kar 8818](#)
Maqsooda Begum v. State of Karnataka Home Department, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8202](#)
Maramma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8511](#)
Marigowda v. Management of Ksrtc, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8638](#)
Marthesha G S v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8222](#)

- Marudhara Projects (P) Ltd. v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10561](#)
- Maruthi Devasthana Jeernodhara v. Bhimarao Patil*, (V. Srishananda, J.), [2024 SCC OnLine Kar 10081](#)
- Marvel Infra Build (P) Ltd. v. Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8952](#)
- Marvel Infrabuild (P) Ltd. v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10203](#)
- Mary v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10276](#)
- Master Ayan Gupta v. Recovery Officer*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8497](#)
- Master Manjunath v. Union of India*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8369](#)
- MDB Constructions v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9178](#)
- MDB Software Technology (P) Ltd. v. Bruhat Bengaluru Mahanagara Palike*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8808](#)
- Meda Projects v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9408](#)
- Meena v. Assistant*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9767](#)
- Meenakshi v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9703](#)
- Meenakshi v. Renukamma*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9608](#)
- Meer Kudarath Ali v. Muniyamma*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10089](#)
- Mega Infra v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 7927](#)
- Megha Cable Corpn. v. Karnataka Industrial Area Development Board*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 9288](#)
- Meghana v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9999](#)
- Meharish Mch v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10504](#)
- Milagres Church Hampanakatta v. Commissioner Mangalore City Corpn.*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10516](#)
- Millenium Educational Trust v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9600](#)
- Minal Morajaria v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9543](#)
- Miss. Dulsin D'sa v. H. Abdul Rahaman*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8393](#)
- Mithil Vishwanath v. Rajiv Gandhi University of Health Sciences*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8790](#)
- Mithra S. Shetty v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8390](#)
- Mithun Jayaraman v. Union of India Ministry of Finance*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10328](#)
- Modern Asset v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9794](#)
- Modren Asset v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8976](#)
- Mohan Babu v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10253](#)
- Mohan Builders v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9674](#)

Mohan Kumar M. v. Sharadamma, (M.I. Arun, J.), [2024 SCC OnLine Kar 10266](#)
Mohan Singh v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8702](#)
Mohanakshi v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10015](#)
Mohankumar N. v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9707](#)
Mohd. Ali A v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8894](#)
Mohd. Dilshad v. Naseeba Katoon, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8622](#)
Mohd. Farid v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 10237](#)
Mohd. Gouse v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10260](#)
Mohd. Habeebulla v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9737](#)
Mohd. Iqbal v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 8434](#)
Mohd. Khaleelulla v. Ministry of Home Affairs Union of India, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 9803](#)
Mohd. Rafeeq v. Prabhat Amashi, (R. Nataraj, J.), [2024 SCC OnLine Kar 8607](#)
Mohd. Tabrez v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9881](#)
Mohd. Varikkodan v. Commissioner, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9889](#)
Mohd. Yaseen v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8867](#)
Mohd. Yousuf v. State of Karnataka Department of Revenue, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10563](#)
Mohd. Yunus & Sons v. Karnataka Industrial Area Development Board, (S.G. Pandit, J.), [2024 SCC OnLine Kar 10206](#)
Mohd. Zameer v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10557](#)
Mrg Hotels (P) Ltd. v. Additional/Joint/Deputy/Assistant Commissoenr of Income Tax, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10098](#)
Msk Naveen v. Nanjeshwari, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9948](#)
Msr Infra v. Bangalore Water Supply & Sewerage Board (Bwssb), (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10070](#)
Mtr Foods (P) Ltd. v. Amaravathi, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9612](#)
Mtr Foods (P) Ltd. v. Usha R.K., (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 9597](#)
Muchakhandayya v. State of Karnataka, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8949](#)
Muddaiah.H v. Karnataka SRTC, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8470](#)
Mukunda Builders v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9962](#)
Munianjinamma v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9622](#)
Munigangamma v. Commissioner & District Magistrate, (E.S. Indires, J.), [2024 SCC OnLine Kar 8934](#)
Munikakappa v. Munireddappa, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8577](#)
Munikrishnappa v. B.M. Lokesh, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 9454](#)
Muninanjappa v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9906](#)
Muninarayanappa v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10526](#)
Muniraju v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9699](#)
Muniswamappa v. Thimmarayappa, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8365](#)
Munithayamma v. M. Shiva Prakash, (R. Nataraj, J.), [2024 SCC OnLine Kar 8747](#)

Munithirumalappa v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9744](#)
Muniyamma v. Shylaja, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10301](#)
Muniyamma v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10244](#)
Muniyamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9484](#)
Muniyappa A v. Karthik Kumar K, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10610](#)
Muniyappa v. Commissioner Kolar, (E.S. Indires, J.), [2024 SCC OnLine Kar 8566](#)
Muniyappa v. Commissioner Kolar, (E.S. Indires, J.), [2024 SCC OnLine Kar 10249](#)
Muniyappa v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10258](#)
Muniyappa v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10143](#)
Muralidhara v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 10427](#)
Musalman Mahazid v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 9655](#)
Muthamma v. State of Karnataka, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 8770](#)
Muthoot Finance Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10169](#)
Muthoot Finance Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10200](#)
Muthu Mariayamma Devasthanam Trust v. Principal Chief, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9904](#)
Muttu S. v. Commissioner, City Municipal Council, (V. Srishananda, J.), [2024 SCC OnLine Kar 10125](#)
my Tower Builders & Developers (P) Ltd. v. Chief Secretary, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8552](#)
N D Veeranna Gowda v. Secretary, Department of Heavy Industries, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8410](#)
N Deepak v. RTA, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9880](#)
N G Kumar v. State of Karnataka Department of Revenue, (R. Devdas, J.), [2024 SCC OnLine Kar 8453](#)
N Gopalan v. Karnataka Power Transmission Corpn. Ltd., (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9403](#)
N Kalpana v. Chief Manager Bank of India, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10223](#)
N Lakshman Rao Peshve v. Directorate of Enforcement, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9988](#)
N Manjula v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 8481](#)
N N Ganapathi v. State of Karnataka Department of Revenue, (R. Devdas, J.), [2024 SCC OnLine Kar 10041](#)
N P Balaraju v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8981](#)
N P Shankaraiah v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 8382](#)
N Pradeepakumar v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10239](#)
N R Prasanna v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 8304](#)
N Ramachandra Reddy v. BDA, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8600](#)
N S Anand v. Commissioner, Bruhat, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9723](#)
N Shashank Kumar v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10220](#)

- N Venkatakrishna v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9310](#)
- N Venkateshappa v. Chief Executive Officer*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8537](#)
- N. Adirama v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10479](#)
- N. Bhaskar v. Rajesh S.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8406](#)
- N. Bhuvaneshwari v. Management of Ambuthirtha Power (P) Ltd.*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8645](#)
- N. Jamuna v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9750](#)
- N. Jayaram v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9870](#)
- N. Kashinath Pai v. Peddga Bovi*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8522](#)
- N. Krishna Reddy v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9388](#)
- N. Krishnamurthy v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9636](#)
- N. Lokesh Kumar v. Canara Bank*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10539](#)
- N. Mallikarjuna v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8510](#)
- N. Manohar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10390](#)
- N. Muniraju v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10240](#)
- N. Narendra Babu v. M. Lalitha Reddy*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8574](#)
- N. Prakash v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8556](#)
- N. Purushotham v. Access Engineering Products (P) Ltd.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9307](#)
- N. Rajanna v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9807](#)
- N. Rajesh Kanna v. K. Preethi*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10105](#)
- N. Somashekar v. Station House*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8863](#)
- N. Venkatesh v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9202](#)
- N.A. Prabhakar v. Karnataka Housing Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8525](#)
- N.A. Ravigopal v. Anirudh V.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10082](#)
- N.B. Chandarappa v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 8396](#)
- N.B. Shantha Murthy v. Rudramma*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10180](#)
- N.C. Cheluvaiah v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9109](#)
- N.D. Developers (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10485](#)
- N.G. Patel v. Chief Mechanical Engineer*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9784](#)
- N.M. Somaiah v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10439](#)
- N.R. Channakeshava v. N.G. Gavi Gowda*, (R. Nataraj, J.), [2024 SCC OnLine Kar 10000](#)
- N.S. Raja v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9556](#)
- N.V. Dinesh v. Karnataka Coop. Milk Producers Federation Ltd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9152](#)
- Naga Raja Uma v. Income Tax*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9809](#)
- Nagabhushan. P.N. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8772](#)

Nagamani v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9253](#)
Nagamani v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9033](#)
Nagamma v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10056](#)
Nagamma v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9581](#)
Nagappa Appanna Singi v. Union of India, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9107](#)
Nagaraj K C v. LIC, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9566](#)
Nagaraj v. Marisiddappa, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8526](#)
Nagaraja Naik v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10412](#)
Nagaraja P A v. Appellate Authority, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9266](#)
Nagaraja Reddy v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10306](#)
Nagaraju K.R. v. State of Karnataka, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10241](#)
Nagaraju v. Bengaluru Development Authority, (M.I. Arun, J.), [2024 SCC OnLine Kar 9677](#)
Nagarathna v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 10397](#)
Nagarathnamma v. Special Deputy Commissioner, (R. Devdas, J.), [2024 SCC OnLine Kar 8478](#)
Nagarathnamma v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9399](#)
Nagarathnamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10381](#)
Nagaratnamma K v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10618](#)
Nagarjun K v. State of Karnataka Revenue Department, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10197](#)
Nagesh H.G. v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9835](#)
Najmunnisa v. Commissioner, Bruhat, (R. Devdas, J.), [2024 SCC OnLine Kar 9357](#)
Nalinakshi v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10488](#)
Nalini Abraham v. Hindustan Aeronautics Ltd., (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8367](#)
Nam Estates (P) Ltd. v. Joint Commissioner of Commercial Taxes, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10284](#)
Nancy A v. John Peter, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10063](#)
Nandilingeshwara S.M. v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10622](#)
Nanjaiah v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 8968](#)
Nanjamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10513](#)
Nanjamma v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8614](#)
Narasa Hanumakka v. Tahsildar, Doddabalapura Taluk, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10440](#)
Narashimamurthy v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8810](#)
Narasimaiah v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9905](#)
Narasimha Murthy M.R v. Icici Bank Ltd., (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8725](#)
Narasimhamurthy T. v. Union Bank of India, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10011](#)
Narasimharajapura Youth Club v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9742](#)

Narayan Birjenavar Dead v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 9504](#)
Narayana v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8685](#)
Narayanamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10128](#)
Narayanamma v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10187](#)
Narayanappa Gowda v. Commissioner Dakshina Kannada, (E.S. Indires, J.), [2024 SCC OnLine Kar 8630](#)
Narayanappa v. Commissioner Chickballapur, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10405](#)
Narayanappa v. Commissioner Tumakuru, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10428](#)
Narayanappa v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9096](#)
Narayanappa v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9821](#)
Narayanaswamy v. Chokkareddy, (E.S. Indires, J.), [2024 SCC OnLine Kar 10399](#)
Narayanaswamy v. Venkatalakshamma, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9463](#)
Narendra Mohan Dube v. Shivaraj, (R. Nataraj, J.), [2024 SCC OnLine Kar 9186](#)
Nasarulla S. Savanur v. Santosh, (**Hanchate Sanjeevkumar**, J.), [2023 SCC OnLine Kar 1532](#)
Nasrulla Rahim Khan v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9646](#)
Natekal Super Bazar v. Authorized Officer, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9793](#)
Naveen Chandra M v. P. Gokul, (R. Nataraj, J.), [2024 SCC OnLine Kar 8356](#)
Naveen K.R. v. Jayashree, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8758](#)
Naveen T.K. v. Sangeetha Gajanan Bhat, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8527](#)
Naveen v. Haleshappa Galera, (R. Nataraj, J.), [2024 SCC OnLine Kar 10421](#)
Navneet Singh v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 8777](#)
Navya P Acharya v. Commissioner Udupi Municipality, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9952](#)
Nazeer Ahmed v. Salim Ahmed, (R. Nataraj, J.), [2024 SCC OnLine Kar 8572](#)
Nazirahmad M. Yellur v. Laxmi Rice Mills, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9651](#)
Neelakantappa v. Canara Bank, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10050](#)
Neelamma v. State of Karnataka Department of Panchayath Development, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8408](#)
Neelappa Bover v. Registrar General High Court of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10151](#)
Neha Bharati v. Dental Council of India Aiwan E Galib Marg, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10153](#)
Nethravathi v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9292](#)
New Bharath Education Society v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8756](#)
New Horizon Educational v. Bengaluru Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8640](#)
Niaz Ahmed v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8778](#)
Nilawa v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9438](#)
Nilgiri Enterprises v. Commissioner, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8847](#)
Ningappa v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 10631](#)
Ningaraju K v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10019](#)

- Nirmala J. Shetty v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9370](#)
- Nirmala v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8734](#)
- Nirmala v. State of Karnataka*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 10341](#)
- Nithyananda Swamy S. Kora v. State of Karnataka*, (Krishna S. Dixit and M. Nagaprasanna, JJ.), [2024 SCC OnLine Kar 10361](#)
- Nitin Seshadri v. V R Facilities Management Services (Bangalore) (P) Ltd.*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9194](#)
- Nnr Global Logistics v. B.K. Devaiah*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8946](#)
- North West Karnataka Road Transport Corp. v. M. Bhimappa*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9182](#)
- Novolife Innovative Structures LLP v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10367](#)
- Ntt Data Information Processing Services (P) Ltd. v. Joint Commissioner of Commercial Taxes*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9232](#)
- Nurture Tots v. Madhu Namboodiri*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9877](#)
- Oceanus Dwellings (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9662](#)
- Omar Farook v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8668](#)
- P Bhavya v. B N Yogesh*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10387](#)
- P M Abobakkar v. Bharath Coop. Bank (Mumbai) Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9628](#)
- P M Koppad v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9284](#)
- P Mukunda v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9862](#)
- P N Kalappa v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9350](#)
- P Padmavathi Rao (Dr) v. Tahsildar, Yelahanka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8231](#)
- P Saraswathi v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8220](#)
- P V Venkatesha Iyer v. State of Karnataka*, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 9440](#)
- P. Anjanamurthy v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10057](#)
- P. Balakrishna v. Karnataka State Financial Corp.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9300](#)
- P. Nirmala v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9225](#)
- P. Ramesha v. City Municipal Council*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9730](#)
- P. Sundara Raman v. H.N. Suresh*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9917](#)
- P. Tarachand v. Commissioner, Bengaluru Development Authority*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8816](#)
- P. Thammaiah v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8020](#)
- P. Thippaiah v. Principal Secretary Higher/University*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9782](#)
- P. Venkatesh v. Labour Commissioner (Central)*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8830](#)
- P.C. Lokesh v. BESCO*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8507](#)
- P.C. Mohan v. Deccan Herald Newspaper*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9089](#)

- P.D. Narayanappa v. Prathima K.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9762](#)
- P.H. Venkataramanappa v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9246](#)
- P.R. Shiva Reddy v. Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8757](#)
- P.R. Shiva Reddy v. Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8759](#)
- P.S. Nagendra v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9356](#)
- P.S. Sateesha v. Bescom Cauvery Bhavan*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8898](#)
- P.S. Shreedhara v. Senior Divisional Manager*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8703](#)
- P.S. Sowmya v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10222](#)
- P.T. Biddappa v. Lalitha*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 8965](#)
- P.V. Kalpana v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 10007](#)
- Padmanabha Shettigar V v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10288](#)
- Padmanavathi Uruf Sudha v. Canara Bank Regd.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10555](#)
- Pahamid Unisa v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8465](#)
- Pallavi K.R. v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10317](#)
- Panchalingaiah v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8586](#)
- Panchami Pipes (P) Ltd. v. Authorised Officer*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10612](#)
- Parakite Builders (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10178](#)
- Paramashivaiah v. B.M.T.C.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10297](#)
- Paramesh T.K v. State of Karnataka*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 8529](#)
- Parameshwarappa v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9756](#)
- Parashuram.K. Jadhav v. Indirabai Yane Savitha*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10379](#)
- Parimala Desai v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8716](#)
- Partha K.R. v. Commissioner Bbmp*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8561](#)
- Parvatamma v. State of Karnataka*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9830](#)
- Parvatham v. Kanthappa*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8852](#)
- Parvatham v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9813](#)
- Patalappa v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10594](#)
- Patel Mahadevappa v. Shettihalli Grama Panchayath Shettihalli*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10332](#)
- Patta Mastan Beebi v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 7995](#)
- Pavan Kumar J v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 9627](#)
- Pavithra Education Trust v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9236](#)
- Payal Bhowmick v. Shankar Chowdhury*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9559](#)
- Perne Agricultural Service v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10424](#)

- Pillamma v. Nagamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9468](#)
- Pillamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9324](#)
- Pinku Maiti v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10156](#)
- Ponuswamy (Died) v. Muthoot Homefin (India) Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8030](#)
- Poornima Bai v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8942](#)
- Poornima Medical Trust (Regd) v. Authorized Officer Syndicate Bank*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 8646](#)
- Prabhakara Acharya v. Yashoda*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 9031](#)
- Pradeep Kumar C.H v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 9733](#)
- Pradeep Managoli v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9432](#)
- Pradeep v. Canara Bank Saraswathipuram*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 8616](#)
- Prakash Arts (P) Ltd. v. Bruhat Bengaluru Mahanagara Palike Corp.*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8837](#)
- Prakash Chand Jain v. Nandi Infrastructure Corridor Enterprise Ltd.*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 8621](#)
- Prakash Rajaram Sutar v. Deputy*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8724](#)
- Prakash S Halmandge v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 10465](#)
- Prakash S Shirooru v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9282](#)
- Prakash v. State of Karnataka*, (R. Devdas, J.), [2024 SCC OnLine Kar 10482](#)
- Prameela Ashok Kumar v. Syndicate Bank*, (K.V. Aravind, J.), [2024 SCC OnLine Kar 8769](#)
- Pramod A.N. v. Indira N*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9195](#)
- Pramod Madhwaraj v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9754](#)
- Pramod N.W. v. Social Welfare Department*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8482](#)
- Pranav Jairam v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10280](#)
- Pranay Nataraj v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9740](#)
- Prasanna Enterprises v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9748](#)
- Prasanna Kumar v. Poonawalla Fincorp Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8407](#)
- Prashant Borappa Chinakoti v. Karnataka Public Service Commission*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 9826](#)
- Praveen Salian v. Asst. Registrar of Coop. Society*, (R. Devdas, J.), [2024 SCC OnLine Kar 10455](#)
- Praveena Venu. V v. M.G. Saravanan*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9210](#)
- Praveena v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9963](#)
- Prema v. State of Karnataka Department of Revenue*, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 8475](#)
- Premchand Business Management v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10502](#)
- Premkala Prabhakara Reddy v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8982](#)

- Prestige Estates Projects Ltd. v. State of Karnataka Department of Urban Development*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10212](#)
- Prestige Estates Projects Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8079](#)
- Prestige Estates Projects Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9261](#)
- Prince Pathak v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10625](#)
- Principal, Svei First Grade College v. K Balakrishna*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10545](#)
- Priyanka B.S. v. Union of India*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 9442](#)
- Prudent Management Solutions A v. Medical Education*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9676](#)
- Public Information v. Karnataka Information Commission*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8890](#)
- Public Information v. Karnataka Information Commission*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8891](#)
- Public Information v. Karnataka Information Commission*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8892](#)
- Puravankara Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9158](#)
- Puravankara Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9187](#)
- Purushothama H.H. v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9715](#)
- Purya Naika v. Commissioner*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9966](#)
- Pusat Engineers (P) Ltd. v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9401](#)
- Pushpagiri Ware House v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9293](#)
- Pushpalatha A T v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10518](#)
- Pushparaj v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9444](#)
- Puttacheluvayya v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10499](#)
- Puttamaraiah v. Sreedhar*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9437](#)
- Puttamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10544](#)
- Puttamma v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8392](#)
- Puttamma v. Tahsildar, Anekal*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10114](#)
- Puttarajashetti v. Chief Officer, Alur Town Panchayath*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8811](#)
- Puttaswamy Badregowda v. Income Tax*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9861](#)
- Puttaswamy v. Commissioner Ramanagara*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8306](#)
- Puttaswamy v. Thimmappa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8791](#)
- Puttatayamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10045](#)
- Puttatayi v. Office of the Commissioner Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10168](#)
- Puttathayamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8364](#)

Puttegowda v. Commissioner Bruhath, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9894](#)
Queens Graneo LLP v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9802](#)
R Edwin v. Joint Commissioner, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8647](#)
R Gangamma v. K Srinivasa, (M.I. Arun, J.), [2024 SCC OnLine Kar 10373](#)
R Manjunath v. Dilka Chits (P) Ltd., (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8533](#)
R Ramesh v. State of Karnataka Department of Revenue, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9039](#)
R Shanmukappa v. General Manager Appel, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8979](#)
R Venkatesh v. Principal Secretary Department of Housing & Urban Development, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9393](#)
R. Ganeshappa v. Ramachandrappa, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8634](#)
R. Jayalakshmi v. Chief Executive Officer, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9849](#)
R. Krishna v. Chandrashekar T.B., (R. Nataraj, J.), [2024 SCC OnLine Kar 10570](#)
R. Latha v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10309](#)
R. Srinivasa Murthy v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9796](#)
R. Suresh v. Lakshamma, (R. Nataraj, J.), [2024 SCC OnLine Kar 10122](#)
R. Venkatanarayana v. General Manager, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10484](#)
R.C. Subhash (Dr) v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9615](#)
R.J. Rishikaran Projects (P) Ltd. v. Shakti Developers (P) Ltd., (M.I. Arun, J.), [2024 SCC OnLine Kar 9932](#)
R.M. Enterprises v. IvrcI-Drn Infra (J.V) Regional, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8726](#)
R.S. Chandrashekar v. Tahsildar Office, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9763](#)
R.S. Marketing & Logistics (P) Ltd. v. Commercial Tax, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9759](#)
R.V. Sathish Kumar v. Srinivasa Murthy, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8189](#)
R.V. Someshwaran v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9689](#)
Radha v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8748](#)
Radhamma v. Gunda Reddy, (R. Nataraj, J.), [2024 SCC OnLine Kar 9727](#)
Radhika Achutan v. Madhu Steel Corpn., (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9308](#)
Radhika H P v. Mangalore University, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8881](#)
Radiance Outdoor Advertising v. Bruhath Bangalore Mahanagara Palike, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8866](#)
Raghavendra Devadiga v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9773](#)
Raghavendra Hebbar v. Udupi Development Aurthority, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9489](#)
Raghavendra v. Commissioner Dc Office, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8421](#)
Raghu H.N v. State of Karnataka, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 10248](#)

Raghunath v. Chairman, Bwssb, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9327](#)
Raja Datta Kumar v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9771](#)
Raja Housing Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10460](#)
Rajamaniyyamma v. Commissioner & District Magistrate, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 10523](#)
Rajamma v. KPTCL Corporate, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10273](#)
Rajamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8739](#)
Rajan Khushiram Hotwani v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10075](#)
Rajani v. Syndicate Bank, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 8997](#)
Rajanna M D v. Executive Officer, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8983](#)
Rajanna v. Muthsandra Grama Panchayath, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9138](#)
Rajappa v. Tahasildar Anekal, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10534](#)
Rajarajeshwari Educational Trust v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10480](#)
Rajatadri Traders v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9899](#)
Rajatadri Traders v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10621](#)
Rajathadri K.S. v. Lakshmi M., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9160](#)
Rajendra Kumar Jain v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10325](#)
Rajendra S v. State of Karnataka Department of Revenue, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10579](#)
Rajesh Babu v. Leela Rashmi, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9975](#)
Rajesh G. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10172](#)
Rajeshwari v. Bangalore City, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10117](#)
Rajilesh P V v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10349](#)
Raju L. v. Latha B.M., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9219](#)
Rakesh Bt v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10022](#)
Ramachandra v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10454](#)
Ramachandrappa v. Shyamamma, (M.I. Arun, J.), [2024 SCC OnLine Kar 10046](#)
Ramaiah Reddy v. Nagamma, (M.I. Arun, J.), [2024 SCC OnLine Kar 8296](#)
Ramaiah v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8534](#)
Ramakka v. Gururaj V, (R. Nataraj, J.), [2024 SCC OnLine Kar 10493](#)
Ramakrishna Ayurvedic Medical College Hospital v. Union of India, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9570](#)
Ramakrishna N v. BESCO, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9396](#)
Ramakrishnaiah.T v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 9685](#)
Ramakrishnappa v. Commissioner Bengaluru Rural, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9747](#)
Ramakrishnappa v. Commissioner for Public Instructions, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 8543](#)
Ramanjinappa v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 10354](#)
Ramanna Poojary v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10286](#)

Ramanna v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9563](#)
Ramanujam v. Commissioner, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10603](#)
Ramappa v. A D Thippanna Dead, (M.I. Arun, J.), [2024 SCC OnLine Kar 9527](#)
Ramavva v. State of Karnataka, (M.G. Uma, J.), [2024 SCC OnLine Kar 9428](#)
Ramena Das v. State of Karnataka Department of Revenue, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8815](#)
Ramesh B.G v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9480](#)
Ramesh Babu V M v. State, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9192](#)
Ramesh C.L. v. Dakshayani M., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10308](#)
Ramesh Chand v. State of Karnataka Department of Urban Development, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10352](#)
Ramesh Kotian v. T.C. Rajendra, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8907](#)
Ramesh Kumar (Dr) v. Union of India, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 10129](#)
Ramesh Kumar Tainwala v. R Ashwath, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 10127](#)
Ramesh Marigoudar v. State of Karnataka, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 9690](#)
Ramesh v. Chief Commissioner, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9472](#)
Ramesh v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10362](#)
Ramya N L (Dr) v. Principal Secretary, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10205](#)
Ramya T C v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10324](#)
Rangamani. A v. State of Karnataka, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 9886](#)
Rangamma v. Commissioner, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9589](#)
Ranganatha S v. Rasoola Bi, (N.V. Anjaria, C.J.), [2024 SCC OnLine Kar 8480](#)
Rangappa T R v. Executive Officer, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8479](#)
Rangaswamaiah Ravikumara v. Income Tax, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10364](#)
Range Gowda v. State of Karnataka Department of Revenue, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9609](#)
Rangeshappa v. Chief Secretary Government of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8469](#)
Rani v. Phoenix Arc (P) Ltd., (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8402](#)
Rathi & Thard Properties (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8713](#)
Rathnamma v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8016](#)
Rathnamma v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9844](#)
Raveendra Kumar M. v. Karnataka Bank Ltd., (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9788](#)
Ravi M v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9312](#)
Ravi Prakash (Party in Person) v. Jayaram D.K., (M.I. Arun, J.), [2024 SCC OnLine Kar 9625](#)

- Ravi v. M. Venkateshwara Rao*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9930](#)
- Ravichandra v. State Government*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10348](#)
- Ravikiran Apartment Owners Assn. v. Commissioner, Bbmp Corpn.*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10071](#)
- Ravikumar S.N. v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8950](#)
- Ravikumar v. Mysuru Urban Development Authority*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9051](#)
- Ravikumar v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10393](#)
- Ravindra Pundalik Shende v. Registrar Coop. Society*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8737](#)
- Ravipati Vijay Tata v. CIT*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9279](#)
- Raviraj S.P. v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9840](#)
- Renuka v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10101](#)
- Renukamba Traders v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10100](#)
- Renukamma v. Rathnamma*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9548](#)
- Renukappa K.N v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10329](#)
- Retailers Assn. of India v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8914](#)
- Rev. Father Thomas Kallor v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10066](#)
- Rev. G.T. Malekar v. V.I. Joshua*, (Vijaykumar A. Patil, J.), [2024 SCC OnLine Kar 9171](#)
- Richard Roshan Coelho v. Chief Executive*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8999](#)
- Ricky Rai v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8955](#)
- Rishab Jagadeep Shetty v. Bank of Baroda*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9100](#)
- Rishi Productions v. CCT*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10283](#)
- Rita v. Susheelamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9604](#)
- Rk Infra India (P) Ltd. v. State of Karnataka Department of Finance*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9199](#)
- Rohan Builders A Partnership Firm v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10591](#)
- Roopa Shetty v. Canara Nidhi Ltd.*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8625](#)
- Roopasri Nagathi R. v. Vice Chancellor Bengaluru University*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10394](#)
- Roshan Moras v. Department of Town & Country Planning*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9863](#)
- Rudolph Joseph D'souza v. Sunita Joyce Suaris*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9419](#)
- Rudrakshipura Puttamadappa Sunil Rudrakshipura v. CIT*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10345](#)
- Rudramma v. Commissioner*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9693](#)
- Rudramma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10175](#)
- Rudramma v. Suresh Kumar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8856](#)

- Rudregowda v. Commissioner Hassan District*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10181](#)
- Rudresha Halegoudra v. R L Law College*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9998](#)
- Rukmini Bai v. Bhagavathi Devaru*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9127](#)
- S Dwarakikrishna v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9498](#)
- S Hayagri Tantry v. Commissioner for Hindu Religious Institutions*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9575](#)
- S Karthikeyan v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10061](#)
- S Krishna Setty v. P L Punia*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8579](#)
- S N Balasubramaniam v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8637](#)
- S N Rajesh v. Bengaluru Electricity Supply Co. Ltd.*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9697](#)
- S Padmavathamma v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10452](#)
- S Raju v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10471](#)
- S Renukamma v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8626](#)
- S Somashekar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8792](#)
- S Venkoji Rao v. Principal Secretary Dept of Revenue Govt Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9776](#)
- S Vijay v. Bangalore Electricity Supply Company Ltd.*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9949](#)
- S. Anees Fathima v. B.N. Shivanna*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8878](#)
- S. Aruna v. S. Manjunath*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10432](#)
- S. Chandramma v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10213](#)
- S. Chinnappa Raju v. Asst. Executive Engineer Ward*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10255](#)
- S. Krishna Shetty v. Mysore Urban Development Authority (Muda)*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10016](#)
- S. Krishnappa v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8746](#)
- S. Kumar v. Union Bank of India*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8178](#)
- S. Lakshmi Narayana Raju v. Commissioner, Bruhath*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9278](#)
- S. Manjunatha v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10335](#)
- S. Manohar Reddy v. Commissioner, Bruhath*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9314](#)
- S. Manohar v. Bangalore Metropolitan Transport Corpn.*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9623](#)
- S. Nagendrakumar v. Malleswaram Coop. Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8753](#)
- S. Nanja Reddy v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10030](#)
- S. Narayanaswamy v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9125](#)
- S. Rajagopala Reddy v. Paramahansa Reddy*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9993](#)
- S. Rajareddy v. Department of Sainik Welfare*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9018](#)
- S. Shankara Reddy v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8589](#)
- S. Shashikala v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9326](#)

- S. Shivashankar v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 8779](#)
- S. Umashankar v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9354](#)
- S.A. Raw v. Agricultural Marketing Board*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10043](#)
- S.B. Umesh v. Divisional Controller*, (**Jyoti Mulimani**, J.), [2024 SCC OnLine Kar 9238](#)
- S.C. Sannalingaiah v. Puttaboramma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9839](#)
- S.D. Lenkaiah v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8449](#)
- S.G. Udayashankar (Dr) v. G.N. Girirajan*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8477](#)
- S.M. Veena v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10154](#)
- S.N. Ashwathanarayana v. Divisional Controller*, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9173](#)
- S.N. Krishna Rao v. Labour*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 8458](#)
- S.P Sadiq v. Commissioner, Bangalore Development Authority*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8774](#)
- S.R. Bellary v. State of Karnataka*, (**N.V. Anjaria**, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 10630](#)
- S.R. Shashikumar v. S.V. Rajendrappagouda*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 9991](#)
- Sabastian Tauro v. Joseph Paul Tauro*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8721](#)
- Sabre Travel Technologies (P) Ltd. v. Union of India*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10090](#)
- Sacred Heart Salesian Sisters Society v. Commissioner, Bruhath*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8248](#)
- Sadananda v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9487](#)
- Sadashiva Mahantappa Chalawadi v. State of Karnataka*, (Sachin Shankar Magadam, J.), [2024 SCC OnLine Kar 8906](#)
- Sadvidya Educational Institutions v. Mysuru Urban Development Authority*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10438](#)
- Sagardeep Singh Mangat v. President, Rajya Vokkaligara Sanga*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9704](#)
- Sahasra Builders v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9481](#)
- Sai Priya Sugars Ltd. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10135](#)
- Sai Properties v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9995](#)
- Sai Purvi Properties v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 7918](#)
- Sai Raghavendra Constructions v. Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8722](#)
- Salma v. Reliance General Insurance Co. Ltd.*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 8741](#)
- Samarpana v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 9471](#)
- Samiulla Saheb v. Mohd. Sameer*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9660](#)
- Sampa v. Recovery Officer*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9687](#)

Sampath N. v. Commissioner, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9664](#)
Samuel v. Prema, (M.G. Uma, J.), [2024 SCC OnLine Kar 10130](#)
Sangam Enterprises v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10031](#)
Sangeetha. M.R. v. Hemanth S. Gowda, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8397](#)
Sanjay Kushalachand Lunkad v. Commissioner, Bruhat, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9221](#)
Sanjeev Kumar Goyal v. Kalpana Palegar, (M.I. Arun, J.), [2024 SCC OnLine Kar 9139](#)
Sanjeev Prakash v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9811](#)
Sanjeevamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8840](#)
Sanju Jain P. v. Hukami Chand Jain, (M.I. Arun, J.), [2024 SCC OnLine Kar 8657](#)
Sanna Thayamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10624](#)
Sannaiah v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9578](#)
Sannarangaiah v. Commissioner, (E.S. Indires, J.), [2024 SCC OnLine Kar 9721](#)
Santosha S V v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9908](#)
Saradar Pasha v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8508](#)
Saraswathamma v. Commissioner, (E.S. Indires, J.), [2024 SCC OnLine Kar 9079](#)
Saroja A v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 8140](#)
Sarojamma H M v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9695](#)
Sasikala V.G v. Registrar of Coop. Societies, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9739](#)
Saten H Patel v. Chairman, Bangalore Water Supply & Sewerage Board, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10115](#)
Sathish Kini Ullal v. U. Sudhakar Kini, (M.I. Arun, J.), [2024 SCC OnLine Kar 10185](#)
Sathish N v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10052](#)
Sathish S Ranavagol v. Registrar Coop. Society, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8727](#)
Sathish S.K. v. Uco Bank Jayanagar Branch, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8941](#)
Sathya Sai Towers Hotels (P) Ltd. v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9895](#)
Sathyaprakash v. Commissioner & District Magistrate, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9262](#)
Satish D (Dr) v. Gayathri V.R., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9692](#)
Savitha S.K. (Dr) v. Bruhat Bengaluru Mahanagara Palike, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10313](#)
Savithramma v. District Commissioner Bengaluru, (E.S. Indires, J.), [2024 SCC OnLine Kar 9568](#)
Savithramma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10139](#)
Sayed Khalil Ulla Hussaini v. Chief Election Commission of India, (**R. Devdas** and J.M. Khazi, JJ.), [2024 SCC OnLine Kar 10338](#)
Sb Urbanscapes v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9972](#)
Sbi Funds Management (P) Ltd. v. Recovery Officer, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9439](#)

- Scion Infra Properties LLP v. State of Karnataka*, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 10211
- Section Officer Hescom v. Geeta*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 10261
- Seethamma v. Commissioner & District Magistrate*, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 10422
- Sekar Poultry Feeds v. Annapurna Organics (P) Ltd.*, (M.I. Arun, J.), 2024 SCC OnLine Kar 9981
- Senior Division Controller v. Kannappa*, (Jyoti Mulimani, J.), 2024 SCC OnLine Kar 8641
- Service Master Clean Ltd. v. ESI Corpn.*, (Jyoti Mulimani, J.), 2024 SCC OnLine Kar 10310
- Shabana Saw Mill v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2024 SCC OnLine Kar 8803
- Shadowfax Technologies (P) Ltd. v. Edgecraft Solutions (P) Ltd.*, (M. Nagaprasanna, J.), 2024 SCC OnLine Kar 10208
- Shah Keyur Bharatbhai v. Karnataka State Open University*, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 10131
- Shaheena Taj v. State of Karnataka*, (R. Devdas, J.), 2024 SCC OnLine Kar 10006
- Shahi Exports (P) Ltd. v. Roopa*, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 8918
- Shahi Exports (P) Ltd. v. State of Karnataka*, (R. Devdas, J.), 2024 SCC OnLine Kar 9879
- Shahsi Kumar H G v. Commissioner Bbmp*, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 10058
- Shahul Hameed v. Commissioner Bruhat Bengaluru Mahanagara Palike Corpn.*, (R. Devdas, J.), 2024 SCC OnLine Kar 9265
- Shaik Mussaveer Ahmed (Dr) v. Registrar (Evaluation)*, (S. Sunil Dutt Yadav, J.), 2024 SCC OnLine Kar 10106
- Shaila Bala v. State of Karnataka*, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 10614
- Shailaja v. Department of Women & Child Development*, (Shivashankar Amarannavar, J.), 2024 SCC OnLine Kar 9378
- Shailesh J Rao v. State of Karnataka*, (B.M. Shyam Prasad, J.), 2024 SCC OnLine Kar 10149
- Shailesh v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 9816
- Shakira Banu v. State of Karnataka*, (H.T. Narendra Prasad, J.), 2024 SCC OnLine Kar 9508
- Shakuntala v. State of Karnataka*, (R. Devdas, J.), 2024 SCC OnLine Kar 9705
- Shalini M. v. Zonal Commissioner (East Zone)*, (R. Devdas, J.), 2024 SCC OnLine Kar 6130
- Shalini v. National Highways Division*, (H.T. Narendra Prasad, J.), 2024 SCC OnLine Kar 10228
- Shambulingeswara High School v. Commissioner for Public Instructions*, (Hemant Chandangoudar, J.), 2024 SCC OnLine Kar 8825
- Shamidabi v. Commissioner Koppal*, (M.G.S. Kamal, J.), 2024 SCC OnLine Kar 10147
- Shankar G v. Inspector General of Registration*, (S.R. Krishna Kumar, J.), 2024 SCC OnLine Kar 9533
- Shankar Gowda (Dr) v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), 2024 SCC OnLine Kar 9110
- Shankar Nayak v. State of Karnataka*, (Suraj Govindaraj, J.), 2024 SCC OnLine Kar 8050
- Shankara v. State of Karnataka*, (N.S. Sanjay Gowda, J.), 2024 SCC OnLine Kar 9412
- Shankaranarayana Constructions (P) Ltd. v. State of Karnataka*, (Sachin Shankar Magadum, J.), 2024 SCC OnLine Kar 9024
- Shankaregowda v. State of Karnataka*, (R. Devdas, J.), 2024 SCC OnLine Kar 6280

- Shankarnarayana Constructions Private v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8650](#)
- Shanmukhavva v. Enquiry Office Addlcheif Executive Office*, (V. Srishananda, J.), [2024 SCC OnLine Kar 10073](#)
- Shantamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9095](#)
- Shantha Bai v. Saraswathi Bai*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10567](#)
- Shantha Bai v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10437](#)
- Shantha Kumar R. v. Malleswaram Coop. Bank Ltd.*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8696](#)
- Shantha Kumari v. Thasildar Chintamani Taluk*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 9679](#)
- Shantha v. Special Land Acquisition*, (R. Devdas, J.), [2024 SCC OnLine Kar 9632](#)
- Sharanabassappa v. State of Karnataka*, (V. Srishananda, J.), [2024 SCC OnLine Kar 9764](#)
- Sharanayya v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8895](#)
- Sharpwatch Investigation And v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10189](#)
- Shashi N Rao v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10051](#)
- Shashidhar v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9922](#)
- Shashikumar v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8532](#)
- Shathajunnisa v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10055](#)
- Sheela v. Karnataka Govt Class*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9666](#)
- Sheetal B Prasad v. Dweep Advani*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9818](#)
- Shefali Chopra v. Axis Bank Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10587](#)
- Shefali Chopra v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10503](#)
- Shekar H J Reddy v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9270](#)
- Shekara v. Principal Secretary*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10590](#)
- Shekhrappa v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 8618](#)
- Shemeta Agri Tech (P) Ltd. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10365](#)
- Shibin V.M. v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10133](#)
- Shiddawwa v. Land Tribunal*, (M.G. Uma, J.), [2024 SCC OnLine Kar 9387](#)
- Shilpa J. v. K. Nataraj*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9968](#)
- Shimoga Housing Coop. Society Ltd. v. Registrar of Coop. Societies*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9569](#)
- Shiva Kumar v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10037](#)
- Shiva Prakash. G.V v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8692](#)
- Shiva Prasad v. Shruthi*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10477](#)
- Shivaiahshetty v. Commissioner Chamarajanagar*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9645](#)
- Shivakara Shetty v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9942](#)

Shivakrishna S D v. University of Agricultural Sciences, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8883](#)

Shivakumar Nh v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 8268](#)

Shivakumar v. State of Karnataka Department of Revenue, (R. Devdas, J.), [2024 SCC OnLine Kar 10403](#)

Shivakumar v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8631](#)

Shivalingaiah v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8715](#)

Shivalingamma v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9977](#)

Shivalingayya L. v. State of Karnataka, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 6893](#)

Shivamma v. Chief Executive, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8612](#)

Shivamma v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10357](#)

Shivananjappa v. Chief Personal Manager, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 10358](#)

Shivanna B.C v. State of Karnataka, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 9728](#)

Shivanna v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9501](#)

Shivannagouda Sannagauda Patil v. RBI, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9774](#)

Shivappa v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9992](#)

Shivaraj B Sutar v. Registrar, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9453](#)

Shivashankar v. Commissioner, Bruhath, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8879](#)

Shobha T R v. State of Karnataka, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10620](#)

Shobha v. D.B. Harish Kumar, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9115](#)

Shobha v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10010](#)

Shobha v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 9630](#)

Shravan S v. Commissioner, Bruhat, (R. Devdas, J.), [2024 SCC OnLine Kar 9529](#)

Shravane Proptekh v. Bengaluru Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9799](#)

Shree Lakshmi Enterprises v. Canara Bank, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10163](#)

Shree Manjunatha Swamy Service Station v. I.D.F.C. First Bank Ltd., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8870](#)

Shreno Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 7109](#)

Shreyas G. v. Bank of Maharashtra, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10140](#)

Shrimathi Umanatha Shetty v. Sundari Shedthi, (N.V. Anjaria, C.J.), [2024 SCC OnLine Kar 8608](#)

Shrinivas G. Honnegundi v. State of Karnataka, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9447](#)

Shruthi V v. B N Praveen, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10250](#)

Shubhavathi S. Shetty v. Heera N. Shetty, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10546](#)

Shubhavathi v. Nuthan V Rao, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10314](#)

Shwetha Anand v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8559](#)

Siddachari v. Master Sharath, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9200](#)

Siddaiah v. Secretary Madapura Grama Panchayat, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8558](#)

Siddalingakumar v. C.R. Yamuna, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9746](#)
Siddalingamma v. B. Narayanappa, (R. Nataraj, J.), [2024 SCC OnLine Kar 8925](#)
Siddalinge Gowda v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9290](#)
Siddamma v. Executive Engineer, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9668](#)
Siddappa v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9603](#)
Siddaramu v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10391](#)
Siddesh B R v. State of Karnataka, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10542](#)
Siddhartha College of Education (R) v. National Council of Teacher Education (Ncte Src), (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9323](#)
Sierra Pearson v. Bruhat Bangalore Mahanagara Palike, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9407](#)
Silkcity Auto (P) Ltd. v. Housing Development Finance Corpn. Ltd., (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9076](#)
Sir C R Guruprasath v. Bengaluru Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8693](#)
Sir M Prakash v. Asst. Revenue, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9005](#)
Siraj Unnisa v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9241](#)
Siri Srikanth v. Karnataka Examination Authority, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 7683](#)
Sisters of Precious Blood v. Bruhat Bangalore Mahanagara Palike, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9647](#)
Sln Charities v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8834](#)
Sly Developers (P) Ltd. v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9209](#)
Sml Electrical India (P) Ltd. v. Union of India, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9047](#)
Sml Renewable v. Union of India, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8345](#)
Smr Infrastructures v. Sujan Sarathi Ghosh, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10435](#)
Sneha v. Abin, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10447](#)
Snn Properties LLP v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9573](#)
Sobha Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8938](#)
Sobha Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9252](#)
Sobha Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9413](#)
Sobha Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9457](#)
Sobha Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9460](#)
Sobha Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10463](#)
Somanath Mallikarjunaiah Hiremath v. State of Karnataka, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 9916](#)
Somanna v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8648](#)
Somashekar v. State of Karnataka, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8455](#)

- Somashekara Kerekodi Marigowda v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10366](#)
- some Gowda v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9040](#)
- Sowbhagya Vijaykumar v. Assessment Unit/Income Tax*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8796](#)
- Sowmya S. v. Income Tax*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9196](#)
- Span Aquatic Products v. Karnataka State Pollution Control Board*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 9590](#)
- Sparkle One Mall Developers (P) Ltd. v. Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9935](#)
- Spatika Developers & Constructions (P) Ltd. v. Bhavani M*, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 9493](#)
- Spectra Constructions (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8831](#)
- Sree Builders & Developers Flat v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9836](#)
- Sree Sai Builders & Developers v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9222](#)
- Sreebalaji v. Secretary, Karnataka State*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9133](#)
- Sreedhar H v. Bruhat Bengaluru Mahanagara Palike*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9372](#)
- Sreedhar Mannapalli (Dr) v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8488](#)
- Sreenivasa v. V. Sarojamma*, (R. Nataraj, J.), [2024 SCC OnLine Kar 8920](#)
- Sridhara Murthy v. Jawaharlal Nehru Research Centre*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10522](#)
- Srikanth v. State of Karnataka*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9798](#)
- Srikrishna Bolillaya v. Commissioner*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8411](#)
- Srinivas B v. State of Karnataka Department of Medical Education*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10088](#)
- Srinivas G S v. Bruhat Bengaluru Mahanagar Palike Hudson*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8400](#)
- Srinivas v. Muthoot Housing Finance Co. Ltd.*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 9247](#)
- Srinivas v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8846](#)
- Srinivas v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10316](#)
- Srinivasa D v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 9943](#)
- Srinivasa K. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9893](#)
- Srinivasa Murthy v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9313](#)
- Srinivasa v. State of Karnataka*, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9855](#)

- Srinivasamurthy Y. M. v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8935](#)
- Ssvr Contructions v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9151](#)
- State of Karnataka v. H M Rudresh*, (K. Somashekar and Umesh M. Adiga, JJ.), [2024 SCC OnLine Kar 8841](#)
- State of Karnataka v. Hazarth Syed Kaisar Shah Vali Dargah*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9654](#)
- State of Karnataka v. S. Rajendran*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10564](#)
- Suadela Constructions (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10497](#)
- Subha Twin-Fountains v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10392](#)
- Subhashini J. K. v. Canara Bank*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8285](#)
- Subramani V v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8966](#)
- Such Silk International Ltd. v. Development Commissioner*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10520](#)
- Sugunamma v. Jayamma*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10274](#)
- Sujatha v. H.R. Siddaramu*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9180](#)
- Sujatha v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10558](#)
- Sulalappa v. Chikka Ramaiah Dead*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8584](#)
- Suma Vinod v. Haridas Salian*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10215](#)
- Suma v. Commissioner Bangalore*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8666](#)
- Sumadhura Infracon Pvt v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10376](#)
- Sumangala R.K v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8447](#)
- Sumitra v. State of Karnataka*, (M.G.S. Kamal, J.), [2024 SCC OnLine Kar 9409](#)
- Sumuk Projects v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8945](#)
- Sumukha Ventures v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9857](#)
- Sunanda v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9211](#)
- Sunandamma v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8491](#)
- Sunandamma v. State of Karnataka*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 8936](#)
- Sunayana U.K. v. Revenue Officer*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10268](#)
- Sunderam Shetty v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9837](#)
- Sundew Properties v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10404](#)
- Sunil Kumar Ashwath v. Commissioner, Bbmp*, (R. Devdas, J.), [2024 SCC OnLine Kar 8819](#)
- Sunil Ratnakar Nayak v. City Municipal Council Hebbagodi*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9406](#)
- Sunil Shenvi (Dr) v. Karnataka Medical Council*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9342](#)
- Sunitha Gopalakrishna Waster v. Town Planning*, (R. Devdas, J.), [2024 SCC OnLine Kar 8330](#)

- Sunkadakatte Kotada Babbu v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9907](#)
- Sunlight Match Industries v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9353](#)
- Suraj Kumar Bohra v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9714](#)
- Suraj Surendranathan Nair v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 9165](#)
- Sure Chalapathi v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8299](#)
- Surendra Mohan Guptha v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9041](#)
- Suresh (Dr) v. R P Prashanth*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9955](#)
- Suresh Babu B. v. Kavitha A.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10374](#)
- Suresh Babu v. Kamakshi*, (R. Nataraj, J.), [2024 SCC OnLine Kar 10385](#)
- Suresh Mallappa Tangolli v. State of Karnataka*, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 9823](#)
- Suresh R v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8394](#)
- Surinder Chandok v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10600](#)
- Suriya Begum v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10538](#)
- Suruchi Properties (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8120](#)
- Surya Heights v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10132](#)
- Surya Raj Kiran v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10210](#)
- Surya v. K. Palachandra*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10186](#)
- Sushanth V.A. v. Election Commission of India Nirvachan Sadan*, (N.V. Anjaria, C.J. and Krishna S. Dixit, J.), [2024 SCC OnLine Kar 9757](#)
- Susheela v. Mysuru Urban Development Authority*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9812](#)
- Susheelamma v. Bhojgowda*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9520](#)
- Susheelamma v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10086](#)
- Sushmitha M. v. Vice Chancellor, Christ University*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 10152](#)
- Suvarna Enterprises v. Superintendent of Central Tax*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10492](#)
- Suvarnamukhi College of Physical Education (Dped) v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9718](#)
- Swami Sukhabodhananda Saraswati v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10304](#)
- Swetha.C v. B.M.T.C.*, (**Jyoti Mulimani**, J.), [2024 SCC OnLine Kar 10375](#)
- Syed Ahmed Pasha v. Parveez Unisssa*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9775](#)
- Syed Akram Raza v. P. Suhail Ullakhan*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10571](#)
- Syed Azeez Mohamed v. Joint Secretary Ministry of Mines*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9070](#)
- Syed Iqbal Ahmed v. Canara Bank*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10191](#)
- Syed Johar v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9614](#)

Syed Kundmir v. City Municipal Council, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10528](#)
Syed Naseer Ahmed v. Farhanaz F., (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9084](#)
Syed Noor Ahmed v. Syed Noor Ahmed, (R. Nataraj, J.), [2024 SCC OnLine Kar 9640](#)
Syed Tabrez Ahmed v. Addl. Chief, (S.G. Pandit, J.), [2024 SCC OnLine Kar 9865](#)
Syed Zamin Raza v. Karnataka State Board of Auqaf, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10004](#)
Syeda Raheem Unnisa v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8236](#)
Syndicate Bank v. Bruhat Bangalore Mahanagara Palike Corpn., (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10487](#)
Syndicate Bank v. Saktidharan C.M., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8570](#)
T C Suresh v. T M Nagaraju, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8784](#)
T Krishna Murthy v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8554](#)
T Umashankar v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8880](#)
T V Sreenivas v. Nelamangala, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8690](#)
T. Dinakara Bhat v. Divisional Controller, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8749](#)
T. Manjunatha Reddy v. Kadirappa Reddy, (M.I. Arun, J.), [2024 SCC OnLine Kar 10506](#)
T. Raghunath Shetty v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9706](#)
T. Ravishankar v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9593](#)
T. Srinivasa v. Karnataka Power Transmission Corp. Ltd., (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9956](#)
T. Vasanth Kumar v. Bangalore Water Supply & Sewerage Board, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8899](#)
T. Venkateshappa v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9001](#)
T. Vijayakumar v. Sriranga Chettiyar Dead, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8885](#)
T.A. Gurubalaji v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9185](#)
T.H. Vishwanath (Dr) v. Bangalore Metropolitan Task Force, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9535](#)
T.P. Ravishankar v. Commissioner Hassan, (E.S. Indires, J.), [2024 SCC OnLine Kar 10336](#)
T.R. Kumar v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9858](#)
T.R. Manjulamma v. T.R. Narayana Murthy, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9470](#)
T.R. Muniraju v. Munivenkata Reddy, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9884](#)
T.R. Nagaraj v. Gayathri Devi, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8358](#)
T.R. Naveen v. Karnataka SRTC, (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 8683](#)
T.S. Rajashekara v. Station House, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8417](#)
T.S. Siddesha v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9500](#)
Tabassum Ara v. Canara Bank, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10029](#)
Taluka Agriculture Produce Market Coop. Society Ltd. v. Agricultural Marketing & Appel, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8740](#)
Tanuja Madhav v. Raviraj Chedga, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9150](#)
Thabrez Alam v. Chief Secretary, (Ashok S. Kinagi, J.), [2024 SCC OnLine Kar 9770](#)
Thahira Banu v. Union Bank of India, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9885](#)

Thairunnissa v. President, Student Federation, (R. Nataraj, J.), [2024 SCC OnLine Kar 10334](#)

Thambi (Susainath) v. Jaya, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8578](#)

Thammegowda Y.J. v. State of Karnataka, (R. Devdas, J.), [2024 SCC OnLine Kar 10380](#)

Thanmay U v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10418](#)

Theju Kumar v. State of Karnataka, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 8503](#)

Thenpandiyan LPG Import Terminal (P) Ltd. v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10074](#)

Thilak K.B. v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10155](#)

Thimmajamma v. Kariyappa, (R. Nataraj, J.), [2024 SCC OnLine Kar 8699](#)

Thimmappa v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 9513](#)

Thimmaraju v. BESCO, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 9979](#)

Thimmayya M v. State of Karnataka, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10517](#)

Thipparathi Constructions v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9218](#)

Tirumala Constructions v. Lakshmi Prakash, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8821](#)

Tirumala Constructions v. M. Mamatha, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10583](#)

Tirumala Constructions v. M. Manjunath, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8822](#)

Tirumala Constructions v. R Anuradha, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8826](#)

Tirumala Recreation Assn. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9657](#)

Touheed Co-Operative v. Chandrashekar, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9443](#)

Trendsquares Constructions v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10333](#)

Trendsquares Constructions v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10500](#)

Trikuteshwar Devasthanam v. Ramachandra Karishnaji Patil, (M.G. Uma, J.), [2024 SCC OnLine Kar 9423](#)

Triputi Estates (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10145](#)

Trishul Buildtech And v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10494](#)

Tukaram Nelakana Jadav v. Registrar Coop. Society, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8673](#)

Tukaram Gowda v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9833](#)

Tumkur Industrial Oil v. Union Bank of India, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10443](#)

U M Jagadish v. Bbnp Corpn., (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8583](#)

U Radhakrishna Bhat v. Commissioner Mangalore City Corpn., (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8865](#)

U.M. Chandrappa v. Special Land Acquisition, (R. Devdas, J.), [2024 SCC OnLine Kar 9616](#)

U.M. Chidananda v. M.S. Hiriyannaiah, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10039](#)

Udaya Souhardha Credit Coop. Ltd. v. Income Tax, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10609](#)

Udayakumar v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8535](#)

Ullal Byari Arif v. State of Karnataka, (K. Natarajan, J.), [2024 SCC OnLine Kar 10406](#)

- Umadevamma v. Canara Bank*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10413](#)
- Umadevi S V v. Union of India*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9959](#)
- Umadevi v. Zonel Commissioner*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8596](#)
- Umakanthamma v. Bommanna*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9874](#)
- Umarmoin A. v. Kubra N.K.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10263](#)
- Umashankar K.S v. Karnataka Public Service Commission*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8845](#)
- Umesh C v. State of Karnataka*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10256](#)
- Umesh Virabhadra Dibbi v. State of Karnataka*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9390](#)
- Umesha K R v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9201](#)
- Umrah Developers v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8372](#)
- Union of India v. Amit Kumar*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 8888](#)
- Union of India v. Shibobrata Nandy*, (K. Somashekar and Rajesh Rai K, JJ.), [2024 SCC OnLine Kar 8860](#)
- Unishire Promoters (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9897](#)
- Unishire Promoters (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9900](#)
- Unishire Promoters (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9915](#)
- Unishire Promoters (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9960](#)
- Unishire Promoters (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10252](#)
- Unishire Promoters (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10296](#)
- Unishre Promoters (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9846](#)
- United Basel Mission Church v. Registrar Registrars of Societies*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10294](#)
- United Breweries Ltd. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9547](#)
- United Breweries Ltd. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9644](#)
- United Infrastructure v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10605](#)
- United Infrastructures v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9621](#)
- United Projects Suncity v. Bangalore Water Supply & Sewerage Board (Bwssb)*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10028](#)
- Uppara Thippanna v. State of Karnataka*, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10599](#)

- V B Vasu v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10448](#)
- V Group v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10410](#)
- V Jayalakshmi v. Commissioner/Chief Commissioner Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10262](#)
- V Kameswara Chowdry v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9191](#)
- V N Balaji v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8800](#)
- V R Keshavamurthy v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8851](#)
- V Raghuraman v. Revenue Officer*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8855](#)
- V S Mayurnath v. Sri Adhishakthi Traders Copra Merchants & Commission*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10242](#)
- V. Arun Kumar v. Additional Chief*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9618](#)
- V. Harish Kumar v. Commissioner*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10501](#)
- V. Lakshmikanth v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10602](#)
- V. Pandu v. Ramesh Achary*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8755](#)
- V. Parameshwara Holla v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 10269](#)
- V. Ravi v. Divisional Controller Ksrtc Divisional*, (K.S. Hemalekha, J.), [2024 SCC OnLine Kar 10069](#)
- V. Shivaji Rao v. Commissioner, Bbmp*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8817](#)
- V. Srinivas v. State of Karnataka Department of Rural Development & Panchayath Raj*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10091](#)
- V. Vidyasagar v. Ahuru Sreenivasulu Reddy*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8689](#)
- V.R. Facilities & Services (P) Ltd. v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8802](#)
- V.S.S. Abhiman Dr. Vishnuvardhan Punyabumi Trust (Regd) v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 8500](#)
- Vaibhav Infra v. Commissioner, Bruhat*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8557](#)
- Vainavi Infrastructures v. Bangalore Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8549](#)
- Vajram Estates (P) Ltd. v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10525](#)
- Vakil Housing Development Corporattion v. Sovereign Developers*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9448](#)
- Vanita Prasad v. Beml Employees Coop. Society Ltd.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9768](#)
- Vanitha James v. Bank of India*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8325](#)
- Vanitha. T. B. v. State of Karnataka*, (N.V. Anjaria, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 8502](#)
- Varadaraj Trading Co. v. State of Karnataka*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 8910](#)
- Varalakshmi v. Commissioner*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8040](#)
- Varalakshmi v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8252](#)
- Varijakshi v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10490](#)
- Varsha Narayana v. President Taluk Panchayat Udupi Taluk*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9097](#)

Varun Kumar Pandey v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9738](#)
Varun Sehgal v. Artee Sehgal, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9204](#)
Vasanth Kumar B v. Karnataka Power Transmission Corpn. Ltd., (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10198](#)
Vasantha M v. Bruhat Bengaluru Mahanagara Palike, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9751](#)
Vasu v. Jcsv Builders & Developers, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9923](#)
Vasudevan M v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8844](#)
Vasudevan T v. State of Karnataka, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 8720](#)
Vasundara V. v. State of Karnataka, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 10527](#)
Vaswani Estates Developers (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8663](#)
Vatsala Bellary Solar Project v. Bangalore Electricity Supply Co. Ltd., (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 10196](#)
Vedik Ispat (P) Ltd. v. RBI, (C.M. Poonacha, J.), [2024 SCC OnLine Kar 10442](#)
Veena v. R. Periswamy, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8483](#)
Veerabhadraiah v. State of Karnataka, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8504](#)
Veerabhadrapa v. Registrar of Coop. Societies & Registrar of Societies, (Sachin Shankar Magadum, J.), [2024 SCC OnLine Kar 10230](#)
Vema Reddy Gundla v. Bajaj Finance Ltd., (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9591](#)
Vemanna v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9841](#)
Venkata Swamy v. B.M.T.C., (Jyoti Mulimani, J.), [2024 SCC OnLine Kar 9869](#)
Venkatachalam Subramanian v. Sujatha Nagarajan, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8704](#)
Venkatamma v. State of Karnataka, (M.I. Arun, J.), [2024 SCC OnLine Kar 8931](#)
Venkatappa v. Commissioner Ramanagara, (E.S. Indires, J.), [2024 SCC OnLine Kar 9910](#)
Venkataramana Asranna v. Commissioner for Hindu Religious Institutions, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 9574](#)
Venkataramanappa v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 10486](#)
Venkatesh C v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10138](#)
Venkatesh Chandrasekhar Ayyar v. Amuktamalyada Mulakaluri, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9831](#)
Venkatesh G v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9637](#)
Venkateshaiah H v. State of Karnataka, (**N.V. Anjaria**, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 8338](#)
Venkubai G. v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9928](#)
Venugopal v. C. Nanjundappa, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8443](#)
Venugopal v. Principal Secretary Department of Revenue, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9987](#)
Venus Surgical Agencies v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9789](#)
Vidya Rohit Chimate v. Registrar Coop. Society, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 8688](#)

- Vijaya N v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8323](#)
- Vijayakumar v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 10124](#)
- Vijayalakshmi v. C.V. Kenchegowda*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8678](#)
- Vijayalakshmi v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10032](#)
- Vijayalakshmi v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9595](#)
- Vijayalaxmi v. Rajashekhar*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9144](#)
- Vijayanagara Senior Citizens & Youths v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10613](#)
- Vijayanand P. v. Nutan M.H.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8391](#)
- Vijayanandam V.M. v. Commissioner, Bruhat*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8804](#)
- Vijaykumar v. Agriculture Produce Market Committee*, (Ravi V. Hosmani, J.), [2024 SCC OnLine Kar 10601](#)
- Vijaykumar v. Poongodi*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10164](#)
- Vijaykumar v. Sufia Khanam*, (R. Nataraj, J.), [2024 SCC OnLine Kar 9029](#)
- Vijeshwari Cotton Mills (P) Ltd. v. C.A. Galikotwala & Co. (P) Ltd.*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10021](#)
- Vimala C v. State of Karnataka*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 9335](#)
- Vimala Ealumalai v. Deepu N.*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 9398](#)
- Vimala Shetty v. Commissioner City Municipal Council Court Road*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8902](#)
- Vimalamma v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8379](#)
- Vinay Kumar R v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 10559](#)
- Vinayaka Enterprises v. Sujatha Krishnamurthy*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9912](#)
- Vinir Engineering (P) Ltd. v. Omkar Engineering & Fabrication Firms*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10337](#)
- Vinir Engineering (P) Ltd. v. Omkar Engineering & Fabrication Firms*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10221](#)
- Vinod Bachhwat v. Department of Revenue*, (R. Devdas, J.), [2024 SCC OnLine Kar 9903](#)
- Vinod Kumar v. Special Land Acquisition*, (N.S. Sanjay Gowda, J.), [2024 SCC OnLine Kar 8590](#)
- Vinod Shetty v. Commissioner Dakshina Kannada*, (E.S. Indires, J.), [2024 SCC OnLine Kar 8271](#)
- Vinoda v. Chief Executive*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9673](#)
- Vishal L. R. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 8258](#)
- Vishnu Priya Group of Builders & Developers v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9482](#)
- Vishnu Priya Group Of v. State of Karnataka*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10569](#)
- Vishnudharani Properties v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10416](#)
- Vishwanath M v. State of Karnataka*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 9805](#)
- Vishwanath v. M. Thimme Gowda*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9859](#)

- Vishwaprasad v. Commissioner Bbmp*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8928](#)
- Vistas Investment (P) Ltd. v. Transys Global Forwarding*, (M.I. Arun, J.), [2024 SCC OnLine Kar 10350](#)
- Vitla Grameena Sahakari Bank Ltd. v. Registrar of Coop. Society*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10282](#)
- Vittal Shetty v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10161](#)
- Vivek George Jacob v. State of Karnataka*, (K. Natarajan, J.), [2024 SCC OnLine Kar 8467](#)
- Vivekananda R v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8460](#)
- Vivekananda S.K v. Noor Bushra Sayeed*, (M.I. Arun, J.), [2024 SCC OnLine Kar 8399](#)
- Vodafone Idea Ltd. v. Centralized Processing Cell*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 10291](#)
- Vyshnavi Infra v. State of Karnataka*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8492](#)
- W.G. Usha v. Commissioner, Bruhat*, (B.M. Shyam Prasad, J.), [2024 SCC OnLine Kar 8349](#)
- Weizmanna Ltd. v. Kariyamma*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 8629](#)
- West Coast Marine Yacht Services (P) Ltd. v. Karnataka Fisheries Development Corpn.*, (Hemant Chandangoudar, J.), [2024 SCC OnLine Kar 10097](#)
- Westbury Hospitality (P) Ltd. v. Bengaluru Water Supply & Sewerage Board*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9790](#)
- Western Institute of Technology v. Karnataka State*, (Suraj Govindaraj, J.), [2024 SCC OnLine Kar 9062](#)
- Workspring v. Rakuten India Enterprises (P) Ltd.*, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9174](#)
- X3 v. Karnataka Medical Council*, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 10629](#)
- Y C Suprith Kumar v. Assistnat Commissioner*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 10344](#)
- Y Krishnamurthy v. Town Municipal Council*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9781](#)
- Y S Swapna v. State of Karnataka*, (M.I. Arun, J.), [2024 SCC OnLine Kar 9490](#)
- Y. Narayana Reddy v. State of Karnataka*, (E.S. Indires, J.), [2024 SCC OnLine Kar 9592](#)
- Y. Prema v. Commissioner, Bruhat*, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 9243](#)
- Y. Varnesh v. State*, (S.G. Pandit, J.), [2024 SCC OnLine Kar 9656](#)
- Y. Visweswara Reddy v. State of Karnataka*, (Anu Sivaraman and Anant Ramanath Hegde, JJ.), [2024 SCC OnLine Kar 8347](#)
- Y.A. Devapal (Dr) v. Registrar of Societies*, (**K.V. Aravind**, J.), [2024 SCC OnLine Kar 7933](#)
- Y.B. Basappa v. Chief Personnel Manager (Staff) Karnataka State*, (Umesh M. Adiga, J.), [2024 SCC OnLine Kar 10573](#)
- Y.B. Krishnappa v. Commissioner Bangalore*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 10059](#)
- Y.R. Shan v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9088](#)
- Y.S. Mallesh v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 8787](#)
- Yarhia Zehra v. State*, (S. Vishwajith Shetty, J.), [2024 SCC OnLine Kar 10049](#)
- Yashaswini B. v. B.R. Manjunath*, (Lalitha Kanneganti, J.), [2024 SCC OnLine Kar 10582](#)
- Yashodamma v. State of Karnataka*, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9583](#)

Yashodhamma v. State of Karnataka, (**R. Devdas**, J.), [2024 SCC OnLine Kar 9827](#)
Yenekal Primary Agricultural v. State of Karnataka, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 10436](#)
Yenvee Finance Corpn. (R) v. Ananthamma, (S.G. Pandit and C.M. Poonacha, JJ.), [2024 SCC OnLine Kar 9030](#)
Yuken India (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8682](#)
Yusuf Shariff v. State of Karnataka, (E.S. Indires, J.), [2024 SCC OnLine Kar 9382](#)
Yuvaraj Channagiri Srinivasan v. Income Tax, (S.R. Krishna Kumar, J.), [2024 SCC OnLine Kar 9188](#)
Zabiulla A R v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8670](#)
Zaheer Electrical Industries A Proprietary Concern v. Additional Chief, (S. Sunil Dutt Yadav, J.), [2024 SCC OnLine Kar 9380](#)
Zakir Pasha v. State of Karnataka, (H.T. Narendra Prasad, J.), [2024 SCC OnLine Kar 8671](#)
Zerkalo Properties (P) Ltd. v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 9094](#)
Zonasha Estates & Projects v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8921](#)
Zonasha Estates & Projects v. State of Karnataka, (M. Nagaprasanna, J.), [2024 SCC OnLine Kar 8924](#)

Kerala High Court [16]

Abdul Rahim v. Suku S., (**A. Badharudeen**, J.), [2025 SCC OnLine Ker 3498](#)
Apputty v. T. Yahutty, (**Kauser Edappagath**, J.), [2025 SCC OnLine Ker 3500](#)
Binsi v. Sandeep Chandran, (**A. Badharudeen**, J.), [2025 SCC OnLine Ker 3502](#)
Ciza Thomas (Dr.) v. State of Kerala, (**A. Muhamed Mustaque** and Johnson John, JJ.), [2025 SCC OnLine Ker 3503](#)
K. Rajagopalan (Dr.) v. Regha, (**Kauser Edappagath**, J.), [2025 SCC OnLine Ker 3499](#)
Leela v. Vasu M.V., (**Sathish Ninan** and P. Krishna Kumar, JJ.), [2025 SCC OnLine Ker 3505](#)
Malankara Orthodox Syrian Church v. Eldho Basil, (**K. Babu**, J.), [2022 SCC OnLine Ker 11141](#)
Premkumar v. Shaiju Jacob, (**A. Muhamed Mustaque** and Johnson John, JJ.), [2025 SCC OnLine Ker 3504](#)
Selvi v. State of Kerala, (P.B. Suresh Kumar and **Jobin Sebastian**, JJ.), [2025 SCC OnLine Ker 3511](#)
Sharooq Mohammed v. State of Kerala, (**N. Nagaresh**, J.), [2025 SCC OnLine Ker 3509](#)
Sheela George v. V.M. Alexander, (Sathish Ninan and **P. Krishna Kumar**, JJ.), [2025 SCC OnLine Ker 3501](#)
State of Kerala v. Joe Thomas, (**Amit Rawal** and K.V. Jayakumar, JJ.), [2025 SCC OnLine Ker 3507](#)
Tahsildar, Land Records v. Mananchira Township Complex (P) Ltd., (**Dr A.K. Jayasankaran Nambiar** and P.M. Manoj, JJ.), [2025 SCC OnLine Ker 3506](#)
Vijith V. v. State of Kerala, (**D.K. Singh**, J.), [2025 SCC OnLine Ker 3508](#)
Vishnu Prasad v. Gracy Yohannan, (**A. Badharudeen**, J.), [2025 SCC OnLine Ker 3497](#)
Zahhad v. State of Kerala, (**Ziyad Rahman A.A.**, J.), [2025 SCC OnLine Ker 3510](#)

Madras High Court [4]

- A. Seshadri (Dr.) v. Church of South India*, (**R. Subramanian** and R. Sakthivel, JJ.), 2024 SCC OnLine Mad 8418
- All India Union Bank Officer Staff Assn. v. Union Bank of India*, (**C.V. Karthikeyan**, J.), 2025 SCC OnLine Mad 2540
- High Court of Madras v. P. Angamuthu*, (**S.M. Subramaniam** and V. Sivagnanam, JJ.), 2024 SCC OnLine Mad 8419
- P. Sakthi v. State of T.N.*, (**S.M. Subramaniam** and V. Lakshminarayanan, JJ.), 2023 SCC OnLine Mad 8391

Manipur High Court [1]

- Phurailatpam Keny Devi v. UPSC*, (**Ahanthem Bimol Singh**, J.), 2025 SCC OnLine Mani 329

Meghalaya High Court [14]

- Alister K. Marak v. State of Meghalaya*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 522
- Bestis Kharnaier v. Khasi Hills Autonomous District Council*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 532
- Bestis Kharnaier v. Khasi Hills Autonomous District Council*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 533
- Byrnihat Industries Assn. v. Meghalaya SERC*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 530
- Dipankar Kar v. Banteilang J. Kharshandi*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 520
- Edwin Sungoh v. State of Meghalaya*, (**H.S. Thangkhiew**, A.C.J. and **W. Diengdoh**, J.), 2025 SCC OnLine Megh 521
- Iaineh Nongkhilaw v. State of Meghalaya*, (**B. Bhattacharjee**, J.), 2025 SCC OnLine Megh 523
- Iaineh Nongkhilaw v. State of Meghalaya*, (**B. Bhattacharjee**, J.), 2025 SCC OnLine Megh 526
- Loreto Convent School v. EPFO*, (**B. Bhattacharjee**, J.), 2025 SCC OnLine Megh 525
- Marak Supply & Agencies v. Union of India*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 524
- Mawrang LP, U.P. & Secondary School v. State of Meghalaya*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 528
- Momina Begum v. State of Meghalaya*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 529
- Mozial Hoque v. State of Meghalaya*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 527
- RNB Carbide & Ferro Alloys (P) Ltd. v. Meghalaya Power Distribution Corpn. Ltd.*, (**H.S. Thangkhiew**, A.C.J.), 2025 SCC OnLine Megh 531

Orissa High Court [83]

- Abdul Majid v. State of Odisha*, (**Biraja Prasanna Satapathy** and **Murahari Sri Raman**, JJ.), 2025 SCC OnLine Ori 2194
- Abhinash Meher v. State of Odisha*, (**G. Satapathy**, J.), 2025 SCC OnLine Ori 2157

- Acharya Harihar GNM Training School v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2199](#)
- Aditya Aluminium v. Labour Court*, (K.R. Mohapatra and Sanjay Kumar Mishra, JJ.), [2025 SCC OnLine Ori 2180](#)
- Ajjur Rehem Khan v. State of Odisha*, (**Murahari Sri Raman**, J.), [2025 SCC OnLine Ori 2161](#)
- Aradhya Traders v. Commr. of State Tax*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2192](#)
- Babuua Yadav v. State of Odisha*, (**B.P. Routray**, J.), [2025 SCC OnLine Ori 2225](#)
- Badal Bhoi v. State of Odisha*, (**Murahari Sri Raman**, J.), [2025 SCC OnLine Ori 2162](#)
- Bagmi Mishra (Dr.) v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2178](#)
- Bahada Murmu v. State of Odisha*, (S.K. Sahoo and S.S. Mishra, JJ.), [2025 SCC OnLine Ori 2167](#)
- Bank of India v. Hajam Charan Tudu*, (**Harish Tandon**, C.J. and Murahari Sri Raman, J.), [2025 SCC OnLine Ori 2169](#)
- Beekay Steel Industries Ltd. v. State of Odisha*, (K.R. Mohapatra and Dixit Krishna Shripad, JJ.), [2025 SCC OnLine Ori 2207](#)
- Bhaskar Majhi v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2191](#)
- Bhavik Gandhi v. LIC Housing Finance Ltd.*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2198](#)
- Bikash Rout v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 2149](#)
- Binodini Infrastructure (P) Ltd. v. Commr. (CGST)*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2170](#)
- Bira v. State of Odisha*, (**Murahari Sri Raman**, J.), [2025 SCC OnLine Ori 2163](#)
- Bishnu Prasad Naik v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2226](#)
- Biswa Mohan Narendra v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2175](#)
- Biswaranjan Mohanty v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2215](#)
- Butia Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2186](#)
- Charan Singh Hembram v. State of Odisha*, (**B.P. Routray**, J.), [2025 SCC OnLine Ori 2204](#)
- Chiratae Ventures India Advisors (P) Ltd. v. State of Odisha*, (**Savitri Ratho**, J.), [2025 SCC OnLine Ori 2164](#)
- Chudamani Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2187](#)
- Debajani v. Registrar of Coop. Societies*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2220](#)
- Deepak Kumar Dash v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2177](#)
- Deepak Kumar Padhi v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2222](#)
- Dhaneswar Meher v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2224](#)

- Digambar Patro v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2223](#)
- Drustantara Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2189](#)
- Durga Charan Beshra v. Union of India*, (S.K. Sahoo and Sibho Sankar Mishra, JJ.), [2025 SCC OnLine Ori 2221](#)
- Ghasiram Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2193](#)
- Girija Sankar Nanda v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2216](#)
- Guni v. Shyamsundar Muduli*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 2152](#)
- Iswar Prasad Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2183](#)
- Jagan Parida v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 2148](#)
- Jay Jagannath WSHG v. State of Odisha*, (**M.S. Sahoo**, J.), [2025 SCC OnLine Ori 2203](#)
- Jyoti Suri v. Sabita Ben Patel*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 2155](#)
- Jyotirmayee Rout v. State of Orissa*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2227](#)
- Kalpna Mohapatra v. Minati Mohapatra*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 2153](#)
- Kanhu Charan v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 2150](#)
- Keshab Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2185](#)
- Khagendra Bisoi v. State of Orissa*, (**Murahari Sri Raman**, J.), [2025 SCC OnLine Ori 2160](#)
- Khalil Ahamed v. Liaquat Alli*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 2156](#)
- Kotni Rajesh Kumar v. Chairman*, (**M.S. Sahoo**, J.), [2025 SCC OnLine Ori 2202](#)
- Kulamani Parida v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2173](#)
- M.C. Development of Janasamaj Girls High School v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2165](#)
- Mohan Charan Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2190](#)
- Mohan Kumar Sahu v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2176](#)
- Namrabati Takri v. State of Odisha*, (**Dr S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 2182](#)
- Nandita Mohapatra (Dr.) v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2211](#)
- Narayan Rout v. State of Odisha*, (K.R. Mohapatra and Dixit Krishna Shripad, JJ.), [2025 SCC OnLine Ori 2208](#)
- National Insurance Co. Ltd. v. Rasmita Sahu*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2168](#)
- Nihar Kant Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2196](#)
- Odisha State Coop. Marketing Federation Ltd. v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2201](#)

- Om Sainath Carriers v. Commr.*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2200](#)
- Pandab Sahoo v. State of Odisha*, (S.K. Sahoo and Sibho Sankar Mishra, JJ.), [2025 SCC OnLine Ori 2219](#)
- Pandit Sahu v. State of Odisha*, (**Savitri Ratho**, J.), [2025 SCC OnLine Ori 2159](#)
- Patchava Karunakar v. Commr. of Central Tax*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2197](#)
- Pintu Das v. State of Odisha*, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2146](#)
- Prahallad Biswal v. Ajay Behera*, (**Dr S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 2181](#)
- Premalata Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2195](#)
- Priyanka Priyadarshini Rout v. State of Odisha*, (**Ananda Chandra Behera**, J.), [2025 SCC OnLine Ori 2213](#)
- Purna Chandra Dhir Deo Samanta v. State of Odisha*, (**Ananda Chandra Behera**, J.), [2025 SCC OnLine Ori 2217](#)
- Purusottam Meher v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2184](#)
- Radhashyam Behera v. State of Odisha*, (K.R. Mohapatra and Dixit Krishna Shripad, JJ.), [2025 SCC OnLine Ori 2179](#)
- Rajanikanta Majhi v. State of Odisha*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2188](#)
- Royal Enterprises & Suppliers v. Canara Bank*, (Biraja Prasanna Satapathy and Murahari Sri Raman, JJ.), [2025 SCC OnLine Ori 2171](#)
- Santosini Mishra v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2172](#)
- Sarmista Senapaty v. State of Odisha*, (**Biraja Prasanna Satapathy**, J.), [2025 SCC OnLine Ori 2174](#)
- Siba Prasad Parida v. State of Odisha*, (K.R. Mohapatra and Dixit Krishna Shripad, JJ.), [2025 SCC OnLine Ori 2209](#)
- Simanta Kumar Tripathy v. State of Odisha*, (K.R. Mohapatra and Dixit Krishna Shripad, JJ.), [2025 SCC OnLine Ori 2206](#)
- Sradhanjali Jena v. State of Odisha*, (K.R. Mohapatra and Dixit Krishna Shripad, JJ.), [2025 SCC OnLine Ori 2210](#)
- Srikrushna Dutta v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 2147](#)
- Sudhir Bagh v. Regulated Market Committee*, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 2154](#)
- Sukanta Kumar Das v. UCO Bank*, (K.R. Mohapatra and Dixit Krishna Shripad, JJ.), [2025 SCC OnLine Ori 2205](#)
- Sumeet Das v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 2145](#)
- Sunanda Pradhan v. Commr., Consolidation*, (**Ananda Chandra Behera**, J.), [2025 SCC OnLine Ori 2218](#)
- Suresh Chandra v. State of Odisha*, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 2151](#)
- Susanta Kumar Mahapatra v. State of Odisha*, (**Ananda Chandra Behera**, J.), [2025 SCC OnLine Ori 2212](#)
- Swarajya Dash v. State of Odisha*, (**Savitri Ratho**, J.), [2025 SCC OnLine Ori 2158](#)

T. Sivadasan v. Union of India, (S.K. Sahoo and Sibo Sankar Mishra, JJ.), [2025 SCC OnLine Ori 2214](#)

Uendra Kumar Mohapatra v. Pradip Kumar Mohapatra, (**B.P. Routray**, J.), [2025 SCC OnLine Ori 2166](#)

Punjab and Haryana High Court [4]

Jashandeep Kaur v. Union of India, (Sheel Nagu, C.J. and **Sumeet Goel**, J.), [2025 SCC OnLine P&H 2603](#)

Krishan Kumar v. State of Haryana, (**Anil Kshetarpal**, J.), [2022 SCC OnLine P&H 4377](#)

Neeraj v. State of Haryana, (**Sanjeev Prakash Sharma** and Meenakshi I. Mehta, JJ.), [2025 SCC OnLine P&H 2602](#)

Union of India v. Swaran Singh, (**Sanjeev Prakash Sharma** and H.S. Grewal, JJ.), [2025 SCC OnLine P&H 2604](#)

Sikkim High Court [5]

Bickey Pariyar v. State of Sikkim, (**Biswanath Somadder**, C.J.), [2025 SCC OnLine Sikk 51](#)

Deepam Pradhan v. Krishna Kumari Bhandari, (**Meenakshi Madan Rai**, J.), [2025 SCC OnLine Sikk 53](#)

Inbrew Beverages (P) Ltd. v. Mount Distilleries Ltd., (**Meenakshi Madan Rai**, J.), [2025 SCC OnLine Sikk 54](#)

Karna Bahadur Biswakarma v. State of Sikkim, (**Meenakshi Madan Rai** and Bhaskar Raj Pradhan, JJ.), [2025 SCC OnLine Sikk 52](#)

Sikkim Urja Ltd. v. Abir Infrastructure (P) Ltd., (Biswanath Somadder, C.J. and **Bhaskar Raj Pradhan**, J.), [2025 SCC OnLine Sikk 50](#)

Telangana High Court [1]

Nagam Janardhan Reddy (Dr.) v. State of TG, (Alok Aradhe, C.J. and **Anil Kumar Jukanti**, J.), [2024 SCC OnLine TS 4153](#)

Tripura High Court [5]

Bakul Nath v. State of Tripura, (**Biswajit Palit**, J.), [2025 SCC OnLine Tri 392](#)

Debyeet Sarkar v. Tripura University, (**S. Datta Purkayastha**, J.), [2025 SCC OnLine Tri 395](#)

Dilip Banik v. Rajat Pant, (**S. Datta Purkayastha**, J.), [2025 SCC OnLine Tri 393](#)

National Insurance Co. Ltd. v. Pranati Debnath, (**Biswajit Palit**, J.), [2025 SCC OnLine Tri 394](#)

Prasad Biswas v. State of Tripura, (**T. Amarnath Goud**, J.), [2025 SCC OnLine Tri 396](#)

Uttaranchal High Court [16]

Ajay Kumar Bisht v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 1648](#)

Akshay Garg v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 1647](#)

Ashok Kapoor v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 1640](#)

Chander Singh v. Union of India, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 1649](#)

Ghanshyam Singh Ainthani v. State of Uttarakhand, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 1645](#)

Gopal Chandra Vanwassi v. State of Uttarakhand, (Manoj Kumar Tiwari and Subhash Upadhyay, JJ.), [2025 SCC OnLine Utt 1644](#)

Heera Lal v. Uttarakhand Transport Corpn., (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 1646](#)

Kamlesh v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 1634](#)

Kapil Kapoor v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 1639](#)

Mahendra Singh Bisht v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 1643](#)

Rahees Ahmad v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 1635](#)

Sabiya v. State of Uttarakhand, (Manoj Kumar Tiwari and Subhash Upadhyay, JJ.), [2025 SCC OnLine Utt 1641](#)

Sapna Jhunjia v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 1642](#)

Saroj v. United India Insurance Co. Ltd., (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 1636](#)

Sipiyan Singh v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 1637](#)

Sipiyan Singh v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 1638](#)

Journal of University Institute of Legal Studies [15]

A Critical Study of Juvenile Justice System in India, (*Swapanpreet Kaur*, [18.1 UILS \(2024\) 110](#))

A Journey of a Lifetime in Law, (*Jayanti Dutta*, [18.1 UILS \(2024\) 41](#))

Breaking Boundaries: Exploring the Efficacy of Social Media Platform 'X' to Teach Prepositions at the Undergraduate Level, (*Medhavi Sood and Chanchal Narang*, [18.1 UILS \(2024\) 1](#))

Cancer Patients in Rural and Urban Areas of Punjab: A Comparative Study, (*Kanwaljit Kaur*), [18.1 UILS \(2024\) 31](#)

Criminal Liability in AI-Enabled Autonomous Vehicles: A Comparative Study, (*Manjit Singh and Sahibpreet Singh*, [18.1 UILS \(2024\) 57](#))

Indian Elections : Issues and Challenges, (*Gurleen Kaur*), [18.1 UILS \(2024\) 155](#)

Mental Health: Analysis through the Gender Lens, (*Gurpreet Kaur*), [18.1 UILS \(2024\) 15](#)

Nourishing Consumerism: A Rights Based Approach, (*Agampreet Singh*), [18.1 UILS \(2024\) 202](#)

Offence of Bribery vis-à-vis Parliamentary Immunity, (*Banveer Kaur Jhinger Toor*), [18.1 UILS \(2024\) 122](#)

Situational Analysis of the Women Engaged in the Farmer Producer Organizations in Punjab, (*Hannu Gandhi and Gaurav Gaur*, [18.1 UILS \(2024\) 138](#))

Small Voices, Big Concerns: Childhood during Kashmir Insurgency through the Study of Munnu and Rumours of Spring, (*Kanchi Jain*), [18.1 UILS \(2024\) 170](#)

The Economics of Justice : Role of Indian Judiciary in Shaping the Economic Landscape, (*Harish Yadav*), [18.1 UILS \(2024\) 95](#)

The Importance of Communication Skills for Engineering Graduates in the Indian Job Market: A Survey of Multinational Companies, (*Neha Setia*), [18.1 UILS \(2024\) 190](#)

Unraveling the Nexus of International Criminal Law: Understanding Its Scope, Subject Matter, and Sources, (*Sheetal Thakur*), [18.1 UILS \(2024\) 79](#)

Women in Sports: Relationships with Male Counterparts, (*Reena Chaudhary and Gagandeep Kaur*, [18.1 UILS \(2024\) 43](#))

Tamil Nadu Appellate Authority for Advance Ruling (GST) [1]

High Energy Batteries (India) Ltd., In Re, (Dr Ram Niwas and Dr D. Jagannathan, Members), [2025 SCC OnLine TN AAAR-GST 4](#)

Customs Excise and Service Tax Appellate Tribunal [21]

Arjun Amla v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1802](#)

Ashfaq Baig v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1803](#)

Bajaj Resources Ltd. v. CCE, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1817](#)

Bimal Kumar Jain v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1805](#)

Commr. of Customs v. Akay Cones (P) Ltd., (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1800](#)

Commr. of Customs v. Bharat Industrial Enterprises, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1811](#)

Deept Swarup Aggarwal v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1804](#)

Edag Technologies India (P) Ltd. v. Commr. of Customs, (Binu Tamta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1812](#)

Fowler Westrup (India) (P) Ltd. v. CCE, (Dr D.M. Misra, Member (Judicial)), [2025 SCC OnLine CESTAT 1799](#)

Guru Teg Bahadur v. CCE, (S.S. Garg, Member (Judicial)), [2025 SCC OnLine CESTAT 1818](#)

Hewlett Packard Sales (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1808](#)

Jayantah Trading Co. v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1810](#)

Kailash Chander Varshney v. Commr. of Customs, (Dr Rachna Gupta, Member (Judicial) and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1809](#)

Minerals Marketing & Consultancy v. Commr. (CGST), (Dr Rachna Gupta, Member (Judicial)), [2025 SCC OnLine CESTAT 1814](#)

Piramal Enterprises Ltd. v. Commr. (CGST), (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1806](#)

Praxair India (P) Ltd. v. CCE, (P.A. Augustian, Member (Judicial) and R. Bhagya Devi, Member (Technical)), [2025 SCC OnLine CESTAT 1819](#)

Ratinder Pal Singh Bhatia v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1801](#)

Ratna Sagar Safe Deposit Vaults (P) Ltd. v. Commr. (CGST), (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1813](#)

Soft Dot Hi-Tech Educational v. Commr. of Service Tax, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1815](#)

Sulekh Chand Jain v. Commr. of Customs, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1807](#)

Tripti Alcobrew (P) Ltd. v. CCE, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1816](#)

Income Tax Appellate Tribunal [82]

ACCIL Steel and Tubes (P) Ltd. v. CIT, (**Vikas Awasthy, J.M.** and S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 5529](#)

Anand Agrawal v. CIT, (Bhagirath Mal Biyani, A.M. and **Paresh M. Joshi, J.M.**), [2025 SCC OnLine ITAT 5566](#)

Arun Aashray v. CIT, (**R.K. Panda, V.P.** and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 5563](#)

Arvind Kumar Jagjivandas Thakkar v. CIT, (**Annapurna Gupta**, A.M. and T.R. Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 5499](#)

Ashok Kumar Jain v. CIT, (**Vimal Kumar**, J.M. and Brajesh Kumar Singh, A.M.), [2025 SCC OnLine ITAT 5524](#)

Automation Anywhere Inc. v. CIT, (Anubhav Sharma, J.M. and **Brajesh Kumar Singh**, A.M.), [2025 SCC OnLine ITAT 5538](#)

Bank of Baroda v. CIT, (**Saktijit Dey, V.P.** and Padmavathy S., A.M.), [2025 SCC OnLine ITAT 5519](#)

Bharat Coking Coal Ltd. v. CIT, (George Mathan, J.M. and Ratnesh Nandan Sahay, A.M.), [2025 SCC OnLine ITAT 5501](#)

Bhupendra Sharma HUF v. CIT, (Madhumita Roy, J.M. and **Khettra Mohan Roy**, A.M.), [2025 SCC OnLine ITAT 5535](#)

Birbal Sharma v. CIT, (S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 5555](#)

CASP Council for Arts and Social Practice v. CIT, (**R.K. Panda, V.P.** and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 5574](#)

CIT v. Akums Drugs and Pharmaceuticals Ltd., (Shamim Yahya, A.M. and **Sudhir Pareek**, J.M.), [2025 SCC OnLine ITAT 5514](#)

CIT v. Aries Agro Ltd., (**Sandeep Gosain**, J.M. and Prabhash Shankar, A.M.), [2025 SCC OnLine ITAT 5522](#)

CIT v. D.K. Polyplast (P) Ltd., (Kul Bharat, V.P. and **Anadee Nath Misshra**, A.M.), [2025 SCC OnLine ITAT 5505](#)

CIT v. Dnyaneshwar Barkya Masane Bhanghar Vaje, (**R.K. Panda**, V.P. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 5540](#)

CIT v. Harjeet Singh, (Mahavir Singh, V.P. and **Manish Agarwal**, A.M.), [2025 SCC OnLine ITAT 5541](#)

CIT v. KGS sugar and Infra Corpn. Ltd., (**Dr. Manish Borad**, A.M. and Vinay Bhamore, J.M.), [2025 SCC OnLine ITAT 5534](#)

CIT v. Lalit Vanarsibhai Patel, (Pawan Singh, J.M. and **Bijayananda Pruseth**, A.M.), [2025 SCC OnLine ITAT 5567](#)

CIT v. Manish Agarwal, (Kul Bharat, V.P. and **Anadee Nath Misshra**, A.M.), [2025 SCC OnLine ITAT 5506](#)

CIT v. Monarch Network Capital Ltd., (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 5512](#)

- CIT v. Mustufamiya Hussenmiya Shaikh*, (Dr. B.R.R. Kumar, V.P. and **Suchitra Kamble**, J.M.), [2025 SCC OnLine ITAT 5498](#)
- CIT v. P.C. Jeweller Ltd.*, (**Madhumita Roy**, J.M. and Khettra Mohan Roy, A.M.), [2025 SCC OnLine ITAT 5568](#)
- CIT v. Rare Enterprises*, (**Amit Shukla**, J.M. and Girish Agrawal, A.M.), [2025 SCC OnLine ITAT 5537](#)
- CIT v. Shiv Vani Buildwell (P) Ltd.*, (**Anubhav Sharma**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 5552](#)
- CIT v. Sikkim State Coop. Supply and Marketing Federation Ltd.*, (Pradip Kumar Choubey, J.M. and **Rakesh Mishra**, A.M.), [2025 SCC OnLine ITAT 5497](#)
- CIT v. Som Hari Infrastructure (P) Ltd.*, (**Yogesh Kumar U.S.**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 5517](#)
- DEG Fashion and Lifestyles v. CIT*, (Manomohan Das, J.M. and **Sanjay Awasthi**, A.M.), [2025 SCC OnLine ITAT 5500](#)
- Dharmendra Amrutlal Darjee v. CIT*, (Vikram Singh Yadav, A.M. and **Anikesh Banerjee**, J.M.), [2025 SCC OnLine ITAT 5551](#)
- Dinesh Chand Agarwal v. CIT*, (Kul Bharat, V.P. and **Anadee Nath Misshra**, A.M.), [2025 SCC OnLine ITAT 5503](#)
- Dr Ishwar Chandra Seva Sansthan v. CIT*, (**Kul Bharat**, V.P. and Nikhil Choudhary, A.M.), [2025 SCC OnLine ITAT 5559](#)
- Draipal-Mskel v. CIT*, (**T.R. Senthil Kumar**, J.M. and Narendra Prasad Sinha, A.M.), [2025 SCC OnLine ITAT 5544](#)
- Genpact Services LLC v. CIT*, (Anubhav Sharma, J.M. and **Brajesh Kumar Singh**, A.M.), [2025 SCC OnLine ITAT 5531](#)
- Guru Nanak Modern School v. Assessing Officer National e-Assessment Centre*, (**Kul Bharat**, V.P. and Anadee Nath Misshra, A.M.), [2025 SCC OnLine ITAT 5548](#)
- Gyan Cirkitronics (P) Ltd. v. CIT*, (Kul Bharat, V.P. and **Nikhil Choudhary**, A.M.), [2025 SCC OnLine ITAT 5549](#)
- Indrodeep Banerjee v. CIT*, (**Anadee Nath Misshra**, A.M.), [2025 SCC OnLine ITAT 5561](#)
- iShares ESG Aware MSCI ETF v. CIT*, (Vikram Singh Yadav, A.M. and **Sandeep Singh Karhail**, J.M.), [2025 SCC OnLine ITAT 5520](#)
- Ishawar Dayal v. CIT*, (Madhumita Roy, J.M. and **Khettra Mohan Roy**, A.M.), [2025 SCC OnLine ITAT 5553](#)
- K.M. Sugar Mills Ltd. v. CIT*, (**Kul Bharat**, V.P. and Nikhil Choudhary, A.M.), [2025 SCC OnLine ITAT 5557](#)
- Kailash Chand Verma v. CIT*, (Shamim Yahya, A.M. and **Sudhir Pareek**, J.M.), [2025 SCC OnLine ITAT 5513](#)
- Kailashben Lavjibhai Daliya v. CIT*, (Pawan Singh, J.M. and **Bijayananda Pruseeth**, A.M.), [2025 SCC OnLine ITAT 5547](#)
- Kamlesh Kumar Verma v. CIT*, (Anadee Nath Misshra, A.M. and **Subhash Malguria**, J.M.), [2025 SCC OnLine ITAT 5507](#)
- Kannan Damodaran v. CIT*, (Manoj Kumar Aggarwal, A.M. and **Manu Kumar Giri**, J.M.), [2025 SCC OnLine ITAT 5572](#)

- Kuldeep Marwah v. CIT*, (**Anubhav Sharma**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 5556](#)
- Kundara Panchayath Service Coop. Bank Ltd. v. CIT*, (Inturi Rama Rao, A.M. and **Keshav Dubey, J.M.**), [2025 SCC OnLine ITAT 5576](#)
- Laxmandas Mohanlal Lakhvani v. CIT*, (Sanjay Garg, J.M. and **Narendra Prasad Sinha**, A.M.), [2025 SCC OnLine ITAT 5562](#)
- Leuva Patidar Samaj Seva Trust v. CIT*, (Suchitra R. Kamble, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 5532](#)
- Madhukar Wadhera v. CIT*, (**Satbeer Singh Godara**, J.M. and S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 5521](#)
- Mansi Didwania v. CIT*, (**Kul Bharat**, V.P. and Anadee Nath Misshra, A.M.), [2025 SCC OnLine ITAT 5550](#)
- Mawana Sugar Ltd. v. CIT*, (Challa Nagendra Prasad, J.M. and **Avdhesh Kumar Mishra**, A.M.), [2025 SCC OnLine ITAT 5554](#)
- Mohd. Imran v. CIT*, (S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 5546](#)
- Mukesh Kumar Bhawarlal Jain v. CIT*, (Vikram Singh Yadav, A.M. and **Anikesh Banerjee, J.M.**), [2025 SCC OnLine ITAT 5558](#)
- Mukesh Kumar Jindal v. CIT*, (**Kul Bharat**, V.P. and Anadee Nath Misshra, A.M.), [2025 SCC OnLine ITAT 5565](#)
- My Style Energy Solution (P) Ltd. v. CIT*, (Anadee Nath Misshra, A.M.), [2025 SCC OnLine ITAT 5502](#)
- Navita Gupta v. CIT*, (Challa Nagendra Prasad, J.M.), [2025 SCC OnLine ITAT 5496](#)
- Parijat Coop. Credit Society Ltd. v. CIT*, (Beena Pillai, J.M. and **Girish Agrawal, A.M.**), [2025 SCC OnLine ITAT 5569](#)
- Pawan Solanki v. CIT*, (Annapurna Gupta, A.M. and **Madhumita Roy, J.M.**), [2025 SCC OnLine ITAT 5530](#)
- Philips Electronics Nederland B.V. v. CIT*, (**Rajesh Kumar**, A.M. and Sonjoy Sarma, J.M.), [2025 SCC OnLine ITAT 5536](#)
- Pradnyashraman Digambar Jainacharya Devnandi Trust v. CIT*, (**Dr. Manish Borad, A.M.** and Vinay Bhamore, J.M.), [2025 SCC OnLine ITAT 5560](#)
- Pravin Narayan Attarde v. CIT*, (**Dr. Manish Borad**, A.M. and S.S. Viswanethra Ravi, J.M.), [2025 SCC OnLine ITAT 5545](#)
- R.H. Agro Overseas (P) v. CIT*, (Madhumita Roy, J.M. and **Khettra Mohan Roy**, A.M.), [2025 SCC OnLine ITAT 5533](#)
- Radhe Finsec India Ltd. v. CIT*, (Annapurna Gupta, A.M. and **T. R. Senthil Kumar**, J.M.), [2025 SCC OnLine ITAT 5516](#)
- Rajasekhar Chelikani v. CIT*, (**Ravish Sood, J.M.** and Madhusudan Sawdia, A.M.), [2025 SCC OnLine ITAT 5510](#)
- Rajeev Kaushik v. CIT*, (Madhumita Roy, J.M. and **Khettra Mohan Roy**, A.M.), [2025 SCC OnLine ITAT 5539](#)
- Rajeev Malik v. CIT*, (**Anubhav Sharma**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 5543](#)

- Rajesswaran Sam v. CIT*, (George George K., V.P. and **S.R. Raghunatha, A.M.**), [2025 SCC OnLine ITAT 5523](#)
- Reema Chawla v. CIT*, (Sudhir Kumar, J.M. and **Naveen Chandra, A.M.**), [2025 SCC OnLine ITAT 5525](#)
- Saini Coop. Thrift & Credit Society Ltd. v. CIT*, (**Yogesh Kumar U.S.**, J.M. and Brajesh Kumar Singh, A.M.), [2025 SCC OnLine ITAT 5528](#)
- Sameer Shrikant Pise v. CIT*, (**Dr. Manish Borad**, A.M. and Vinay Bhamore, J.M.), [2025 SCC OnLine ITAT 5509](#)
- Sanjay Kumar Singhal v. CIT*, (Pradip Kumar Kedia, A.M. and **Vimal Kumar**, J.M.), [2025 SCC OnLine ITAT 5526](#)
- Sankalp Organisers (P) Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and Makarand Vasant Mahadeokar, A.M.), [2025 SCC OnLine ITAT 5511](#)
- Sarnath Finance Ltd. v. CIT*, (Anadee Nath Misshra, A.M.), [2025 SCC OnLine ITAT 5504](#)
- Schindler India (P) Ltd. v. CIT*, (**Vikram Singh Yadav, A.M.** and Sandeep Singh Karhail, J.M.), [2025 SCC OnLine ITAT 5564](#)
- Seth RB Moondhra Memorial Charitable Trust v. CIT*, (Dr. S. Seethalakshmi, J.M. and **Rathod Kamlesh Jayantbhai, A.M.**), [2025 SCC OnLine ITAT 5577](#)
- Shanti Niketan Shiksha Samiti v. CIT*, (**Kul Bharat**, V.P. and Nikhil Choudhary, A.M.), [2025 SCC OnLine ITAT 5542](#)
- Shardaben Arjanbhai Dholakiya Welfare Trust v. CIT*, (Suchitra Raghunath Kamble, J.M. and **Bijayananda Pruseth**, A.M.), [2025 SCC OnLine ITAT 5570](#)
- Sharnya Infra (P) Ltd. v. CIT*, (Annapurna Gupta, A.M. and **T. R. Senthil Kumar**, J.M.), [2025 SCC OnLine ITAT 5515](#)
- Siyad Edathil Abdulla v. CIT*, (Inturi Rama Rao, A.M.), [2025 SCC OnLine ITAT 5518](#)
- Sobit Metals (P) Ltd. v. CIT*, (**Yogesh Kumar U.S.**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 5527](#)
- St. Joseph's Educational Trust v. CIT*, (**ABY T. Varkey, J.M.** and Jagadish, A.M.), [2025 SCC OnLine ITAT 5573](#)
- The Grassland Trust v. CIT*, (**Dr. Manish Borad**, A.M. and Vinay Bhamore, J.M.), [2025 SCC OnLine ITAT 5508](#)
- Ujwal Foundation v. CIT*, (**Vijay Pal Rao, V.P.** and Manjunatha G., A.M.), [2025 SCC OnLine ITAT 5571](#)
- UP Government Employees Welfare v. Assessing Officer/NFAC*, (Kul Bharat, V.P. and Nikhil Choudhary, A.M.), [2025 SCC OnLine ITAT 5575](#)

National Company Law Tribunal [6]

- Alten Calsoft Labs (India) (P) Ltd. v. GLD Software (P) Ltd.*, (Nilesh Sharma, Member (Judicial) and Sameer Kakar, Member (Technical)), [2025 SCC OnLine NCLT 1976](#)
- Cosmos Coop. Bank Ltd. v. Cubatics Industries (P) Ltd.*, (Nilesh Sharma, Member (Judicial) and Sameer Kakar, Member (Technical)), [2025 SCC OnLine NCLT 1978](#)
- IDBI Trusteeship Services Ltd. v. Reliance Infrastructure Ltd.*, (K.R. Saji Kumar, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2025 SCC OnLine NCLT 1981](#)

KDS Corpn. (P) Ltd. v. Alchemist Holdings Ltd., (Mahendra Khandelwal, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), [2025 SCC OnLine NCLT 1979](#)

P. Shivan Raju, In re, (Hariharan Neelakanta Iyer, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2025 SCC OnLine NCLT 1980](#)

Piyush Kisanlal Jani v. Consortium of Ravindra Khandelwal, (Sushil Mahadeorao Kochey, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2025 SCC OnLine NCLT 1977](#)

National Company Law Appellate Tribunal [6]

Alphabet Inc. v. Competition Commission of India, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1020](#)

B. Parvathaiah v. Chillale Rajesh, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 1017](#)

Exclusive Capital Ltd. v. Kanta Agarwala, (Rakesh Kumar Jain, Member (Judicial), Mohammad Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), [2025 SCC OnLine NCLAT 1021](#)

Nazru S. Basheer v. Pancard Clubs Ltd., (Ashok Bhushan, Chairperson, N. Seshasayee, Member (Judicial) and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1018](#)

Phoenix Industries Ltd. v. Anand Shyamsunder Sangai, (Mohammad Faiz Alam Khan, Member (Judicial), Ajai Das Mehrotra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 1019](#)

Thoyajakshi Bai Sakranaik (Dr) v. Patanjali Hospitals (P) Ltd., (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 1016](#)

Central Act [3]

Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Ordinance, 2013

Coinage (Issue of commemorative coin on the occasion of 50 Glorious Years of Statehood - Sikkim) Rules, 2025

Petroleum and Natural Gas Regulatory Board (Registration for Establishing and Operating Liquefied Natural Gas (LNG) Terminals) Regulations, 2025

Central Rules\Orders\Regulations [7]

H Acid (Quality Control) Amendment Order, 2025

K Acid (Quality Control) Amendment Order, 2025

Vinyl Sulphone (Quality Control) Amendment Order, 2025

Sea Cargo Manifest and Transshipment (Third Amendment) Regulations, 2025

Petroleum and Natural Gas Regulatory Board (Registration for Establishing and Operating Liquefied Natural Gas (LNG) Terminals) Regulations, 2025

Coinage (Issue of commemorative coin on the occasion of 50 Glorious Years of Statehood - Sikkim) Rules, 2025

Offshore Areas Mineral (Auction) Amendment Rules, 2025

Central Notification [25]

Central Board of Direct Taxes [Noti. No. S.O. 2122(E)]
Ministry of Finance [38/2025-Cust (NT) [Amendment in Notification No. S.O. 748 (E)]]
Ministry of Finance [39/2025-Cust (NT)]
Ministry of Finance [40/2025-Cust (NT) [Sea Cargo Manifest and Transshipment (Third Amendment) Regulations, 2025]]
Ministry of Finance [31/2025-Cust [Amendment in Customs Notifications]]
Ministry of Chemicals and Fertilizers [Noti. No. S.O. 2144(E)]
Ministry of Chemicals and Fertilizers [Noti. No. S.O. 2145(E)]
Ministry of Chemicals and Fertilizers [Noti. No. S.O. 2146(E)]
Ministry of Commerce and Industry [Notification No. 16/2025-26]
Ministry of Environment and Forests [Noti. No. S.O. 2124(E)]
Ministry of Environment and Forests [Noti. No. S.O. 2125(E)]
Ministry of Environment and Forests [Noti. No. S.O. 2126(E)]
Ministry of Finance [Noti. No. G.S.R. 309(E)]
Ministry of Finance [Noti. No. S.O. 2138(E)]
Ministry of Home Affairs [F. No. 1/6/2016/HP-I/Estt./1420-1428]
Ministry of Law and Justice [F. No. BCI:D: 3335/2025]
Ministry of Mines [Noti. No. G.S.R. 311(E)]
Ministry of Petroleum and Natural Gas [F. No. PNGRB/Auth/5-Reg LNG(01)/2023(E-4853)]
Ministry of Science and Technology [Noti. No. 1/Aadhaar/DBT/2020-EMR-1]
Reserve Bank of India [DoR.REG./LIC.No.S75/08.27.300/2025-26]
Securities and Exchange Board of India
Securities and Exchange Board of India
Securities and Exchange Board of India
Securities and Exchange Board of India [PR No. 25/2025]
Securities and Exchange Board of India [SEBI/HO/CFD/PoD2/OW/P/2025/13133/1]

State Act [7]

Bihar Fire Service Act, 2014
Bihar Finance Act, 2014
Goa State Research Foundation Act, 2022
Goa State Research Foundation (Amendment) Act, 2025
Maharashtra Highways Act, 1955,
Meghalaya Fiscal Responsibility and Budget Management (Amendment) Ordinance, 2025
Contingency Fund of Meghalaya (Amendment) Ordinance, 2025

State Rules\Regulations\Orders [118]

Assam Electricity Regulatory Commission (Electricity Supply Code) (Sixth Amendment) Regulations, 2023

Assam Electricity Regulatory Commission (Grid Interactive Solar PV Systems) Regulations, 2019

Assam Electricity Regulatory Commission (Electricity Supply Code) (Fourth Amendment), Regulations, 2022

Assam Electricity Regulatory Commission (Electricity Supply Code) (Third Amendment), Regulations, 2020

Assam Electricity Regulatory Commission (Electricity Supply Code) (Second Amendment), Regulations, 2020

Assam Electricity Regulatory Commission (Electricity Supply Code) (First Amendment), Regulations, 2018

Bihar Treasury (Amendment) Code, 2014

Bihar Treasury (Amendment) Code, 2014 (1)

Bihar State Registered Dealers Accidental Death Grants Scheme, 2014

Bihar Secretariat Clerical Service (Recruitment) (Amendment) Regulations, 2014

Bihar Electricity Regulatory Commission (Terms and Conditions for Determination of Tariff) (2nd Amendment) Regulations, 2014

Bihar Electricity Regulatory Commission (Recruitment and Terms and Conditions of Service of Officers and employees) Regulations, 2014

Bihar Electricity Regulatory Commission (Delegation of Financial Powers) Regulations, 2014

Bihar Electricity Regulatory Commission (Demand Side Management) Regulations, 2014

Bihar Electricity Regulatory Commission (Terms and Conditions for Tariff Determination from Solar Energy Sources) (2nd Amendment) Regulations, 2014

Bihar Electricity Regulatory Commission (Terms and Conditions for Tariff Determination from Solar Energy Sources) (3rd Amendment) Regulations, 2014

Bihar Electricity Regulatory Commission (Consumer Grievance Redressal Forum and Electricity Ombudsman) (4th Amendment) Regulations, 2014

Bihar Pharmacist Cadre Rules, 2014

Bihar Transport Clerical (Recruitment and Service Condition) Rules, 2013

Bihar Agriculture Sub-ordinate Service category-5 (Plant Protection) Rules, 2014

Bihar Agriculture Subordinate Service Category-1 (Agronomy), Rules, 2014

Bihar Legal Metrology (Enforcement), Rules, 2014

Bihar college of Physiotherapy and Occupational therapy Teaching Cadre (Amendment) Rules, 2014

Bihar Physiotherapist/Occupational therapist Cadre Rules, 2014

Bihar Industrial Training Service Rules, 2009

Jagjivan Ram Parliamentary Studies and Political Research Institute Cadre Rules, 2014

Bihar Revenue Department Clerical Cadre (Recruitment and condition of service) Rules, 2014

Bihar revenue Draftsmen Cadre (Recruitment and Conditions of Services) Rules, 2014

Shatabdi Anna Kalash Yojana Rules, 2014

Bihar Minority Welfare directorate, Clerical Cadre (recruitment and conditions of service) Rules, 2014

Bihar Sports and Youth Services Rules, 2014

Bihar State Art and Culture Service Rules, 2014

Bihar State Archaeology and Museum Service Rules, 2014

Bihar Legislative Work Service (Recruitment, Promotion and Service Conditions) Rules, 2014

Bihar Legal Service (Recruitment, Promotion and Condition of Services) Rules, 2014

Bihar Sub-Inspector Excise Cadre Rules, 2014

Bihar Lalit Kala Academy Rules, 2013

Bihar Labour Clerical Cadre Rules, 2014

Bihar Education Service Cadre Rules, 2014

Bihar Health Service (Appointment and Service Condition)(Amendment) Rules, 2014

Bihar State Co-operative Department Field Stenographer Cadre (Amendment) Rules, 2014

Cooperative Extension Officer Cadre Rules, 2014

Bihar Government Special Schools (Deaf & Dumb and Blind) Teachers Cadre Rules, 2014

Bihar Sangeet Natak Academy Rules, 2013

Child Protection House Master cum clerk (recruitment and conditions of service) Rules, 2014

Bihar Travelling Allowance (Amendment) Rules, 2014

Bihar Maximum Retail Price (India made Foreign Liquor and Beer) fixation (Amendment) Rules, 2014

Bihar Collectorate Clerical Cadre (recruitment and conditions of service) (Amendment) Rules, 2014

Bihar Driver's (recruitment and Service Condition) (Amendment) Rules, 2014

Bihar Public Health Engineering Circle Level Draftsman Cadre (Recruitment & Service Conditions) Rules, 2014

Bihar Public Health Engineering Department Group-C Vehicle Driver Cadre (Recruitment and Service Conditions) Rules, 2014

Bihar Public Health Engineering Department Group-'D' at Departmental/Circle/Divisional level (Recruitment & Service Conditions) Rules, 2014

Bihar Public Health Engineering Circle Level Accounts Clerical Cadre (Recruitment & Service Conditions) Rules, 2014

Bihar Dresser Cadre Rules, 2014

Bihar Lab Technician Cadre Rules, 2014

Bihar O.T. Assistants Cadre Rules, 2014

Bihar Sanitary Inspector Cadre Rules, 2014

Bihar Health Educator Cadre Rules, 2014

Bihar X-ray Technician Cadre Rules, 2014

Bihar E.C.G. Technician Cadre Rules, 2014

Bihar Minerals (Prevention of Illegal Mining, Transportation and Storage) (Amendment) Rules, 2014

Bihar Minor Mineral Concession (Amendment) Rules, 2014

Agriculture Co-ordinator Cadre (Recruitment and Service Conditions) Rules, 2014

Bihar Agriculture Subordinate Service, category-8 (Weights and Measures) Rules, 2014

Bihar Agriculture subordinate service category-3 (Chemistry) Rules, 2014
Bihar Nursing Teaching Cadre Rules, 2014
Bihar Municipal Accounting Rules, 2014
Bihar Anti Terrorist Squad Rules, 2014
Bihar Commercial Taxes Department Regional Clerical Service Condition (amendment) Rules, 2014
Bihar Commercial Taxes Inspector Cadre (Recruitment, Promotion and Service Condition) Rules, 2014
Bihar Excise Constables Cadre (Recruitment and service-conditions) Rules, 2014
Bihar State School Teachers and Employees Disputes Redressal Rules, 2013
Rural Works Department Field clerical cadre (Recruitment & Service Conditions) Rules, 2014
Rural Works Department stenographer cadre Rules, 2014
Bihar State Free and Compulsory Education for Children (amendment) Rules, 2013
Bihar Outstanding Sportsperson Appointment Rules, 2014
Bihar Secretariat Stenographer's Service (Amendment) Rules, 2014
Bihar Architect cadre Rules, 2014
Bihar Building Construction Department Clerical Cadre (Recruitment and condition of Service) Rules, 2014
Bihar Probation Service Rules, 2014
Bihar Tourism Cadre Rules, 2013
Bihar Election Service (Amendment) Rules, 2013
Bihar Employees State Insurance Scheme Clerical Cadre Rules, 2014
Bihar General Provident Fund (amendment) Rules, 2014
Bihar Food Safety Service Rules, 2014
Bihar Integrated Child Development clerical cadre (recruitment and conditions of service) Rules, 2014
Bihar Registration of clerk grade (Amendment) Rules, 2014
Bihar Stamp (Prevention of Under Valuation of Instruments)(Amendment) Rules, 2014
Bihar Probation Clerical Cadre (Appointment and Service Conditions) Rules, 2014
Bihar Jails Lower Division Clerks Cadre (Amendment) Rules, 2014
Patna High Court Officers and Staff (Condition of service and Conduct) (Amendment) Rules, 2014
Bihar Finance (Amendment) Rules, 2014
Water (Prevention and Control of Pollution) (amendment) Rules, 2014
Bihar State Journalist Insurance Scheme, 2014
Local Area Engineering Organisation Clerical Cadre (Recruitment and Service conditions) Rules, 2014
Bihar Building Construction Department Draftsman Cadre (Regional/Headquarter establishment) (Recruitment & service conditions) Rules, 2014
Technical Cadre (Fitter, Electrician, Welder and Turner) (Recruitment & service condition) Rules, 2014
Bihar Building Construction Department Technical cadre (Regional/Head quarter establishment) (recruitment & Service conditions) Rules, 2014
Bihar Divisional Rajbhasha Cadre Rules, 2014

Bihar Rajbhasha Publication Cadre Rules, 2014
Bihar Rajbhasha Cadre Rules, 2014
Information and Public Relations Department photographer (Recruitment, Promotion and Service) Cadre Rules, 2014
Bihar District Forum Clerical Cadre (recruitment and condition of service) Rules, 2014
Bihar District Forum Steno-typist cadre (recruitment and service conditions) Rules, 2014
Bihar State Commission for Women (Amendment) Rules, 2014
Bihar Range Officer of Forests cadre (Recruitment and Service Conditions), Rules, 2013
Bihar Planning Service Rules, 2014
Bihar Boiler Penalty Adjudication and Appeal Rules, 2025
Bihar Special Survey and Settlement (Amendment) Rules, 2025
Bihar Agriculture Department Stenographer Cadre (Recruitment, Promotion and Service Conditions) Rules, 2025
Mukhyamantri Gramin Bus Yojna, 2025
Chhattisgarh High Court Advocates' Chambers (Allotment and Occupancy) Rules, 2025
eSakshya Management Rules, 2025
Meghalaya Building (Amendment) Bye-Laws, 2025
Meghalaya Forensic Sciences Service (Amendment) Rules, 2024
Meghalaya Excise (Amendment) Rules, 2024
Punjab Local Audit (Group B) (Amendment) Service Rules, 2025
Guidelines for Recording of Evidence of Vulnerable Witnesses, 2024

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - [https://www.instagram.com/scconline_ /](https://www.instagram.com/scconline_/)

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scconline>

